

IN THE MATTER OF:

Poonam YadavApplicant

Versus

M/s Ecogreen Energy Pvt.Ltd.& Ors.....Respondent(s)

With

OA No.109/2022

Vivek Kamboj & Anr Applicant

Versus

Union of India & Ors.....Respondent(s)

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 172 of 2021

IN THE MATTER OF:

Poonam Yadav.....Applicant

Versus

M/s Ecogreen Energy Pvt. Ltd. & Ors.....Respondent(s)

With

OA No. 109/2022

Vivek Kamboj & Anr.....Applicant

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Union of India & Ors.....Respondent(s)

With

**LATEST REPORT ON BEHALF OF COMMITTEE CONSTITUTED AS
PER THE ORDER OF THIS HON'BLE TRIBUNAL IN COMPLIANCE OF
ORDER DATED 30.01.2023.**

Respectfully Showeth:-

1. That Hon'ble NGT was pleased to pass the order in OA No.172 of 2021 on 30.01.2023, the operative part of the order read as under:

7. We have considering the above report and heard learned Counsel for the appearing parties. It is seen that against the estimated waste generation of 1200 TPD in Gurugram, only 270 TPD of waste is being processed at de-centralized processing sites and Beribagh, Badshapur, Sector-44, Carterpuri and Darbariur and by the 220 Bulk Waste Generators. It is mentioned that waste to extent of 500 TPD will be processed from 20.02.2023 and 100 % waste will be processed by 31.03.2023. It is not clear as to what would be the necessity to set up WTE Plant if 100 % processing will be achieved, as stated. MCF is not processing any waste. In respect of one of two

sites identified for waste processing, order is reserved in High Court and for other site at Sotai work is accorded on 15.02.2023 but quantity of waste to be processed is not specified. With regard to legacy waste, multiple agencies have been appointed to remediate specified quantity. Out of biomining, there are 40000 tones of rejects which have to be routed to end users in Cements plants for Power generations. Only 10000 Tones have been transported to the cement plant in Rajasthan (1000 tone). Rest is to go to WTE plant at Murthal and for which no proper manifest system is shown to be followed. Monitoring of rejects management in the context of remaining components and likely to be generated during the course of further remediation requires careful monitor able data. Remaining legacy waste is estimated to be 32 Lakhs MT proposed to be remediated by November, 2023. This may require fixing of daily targets for quantities to be remediated. Space management may also be required for bioremediation and temporary stocking of rejects. This exercise will be futile if fresh waste continues to be dumped. As per the commitment of both the MCs, entire generated waste of 2200 TPD has to be processed by 30.01.2023 following proper compliance as per MSW Rules particularly for Schedule I & II.

8. In view of above, we are disappointed at the state of affairs. There is no credible progress in the matter. A part from shortcomings noted earlier, there does not appear to be necessary linkage of the rejects arising out of biomining with the end users. There is nothing to show that transportation of such rejects to the end destinations is with GPS system, as expected. Further steps for recycling/reuse are also not clear. Setting up of Waste to Energy plant is proposed by 30.11.2024. If the MCG is processing 1200 tonnes of its waste and MCF will also process all waste by 15.03.2023 which is around 1000 tonnes per day, how WTE projects will help. There is no clear and sound road map for achieving targets excepted in term of order dated 23.09.2022. There is no defined accountability and ownership.

9. *Learned Counsel for the parties have suggested course correction. Heaving regard to difficult task at hand, there has to be ownership and accountability, measurable targets and rigorous monitoring. This requires review of processes/ agencies/ persons engaged in the process, including modification of the constitution of committee in term of order dated 23.09.2022.*

10. *Accordingly, we direct that the oversight Committee will now be headed by the Chief Secretary, Haryana who will be mainly assisted by the Commissioners, Municipal Corporations, Gurugram and Faridabad (who will act as nodal agencies for all purposes, subject to order of the Chief Secretary. Besides, Deputy Commissioners of the two Districts, Greater Gurgaon Metropolitan Development Authority and Regional Officer, CPCB are to be suitable associated in the process. Chief Secretary will be free to designate any other officer of his confidence to assist him or to hire on contract basis any suitable person for the purpose using available funds. The committee will be free to take assistance of any other expert/institution. It may meet within two weeks and take stock of the situation and brainstorm about the changed execution strategies, reviewing processes/agencies/ person engaged in the process, particularly suitability of human resource currently employed and strengthening of other infrastructures. Individuals/ Institutions who have successfully executed such works need to be involved in replacement of those who have not been able to deliver. Hiring of professional(s) reporting directly to the Chief Secretary utilizing the ring-fenced funds may be considered, if necessary, in consultation with Municipal Commissioners, Indore and Ahmedabad where such work has been successfully executed on reasonable terms. Measurable weekly targets be identified and with reference to the same daily progress be taken by email and assessed. Ownership and accountability be defied with clarity, including consequences for not meetings targets. If targets and timelines remain undefined and loose ended, nothing is achieved. Failures of the past have to be remedied. The problem is hanging fire for long to the utter detriment of environment and public health. Situation is of emergency. The Chief Secretary may hold meetings with concerned at least once in a week unless due to pre-*

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engagements, weekly meetings are not found viable, in which case any other suitable effective arrangements may be made. Meetings can be online or offline as viable. Proceedings of the meeting may be preferable placed on the website of the State. The Chief Secretary will be free to take on board Members of Civil Society/ Corporates, Voluntary agencies, if found viable by him. With such changed approach, we expect progress at ground which is utmost necessary in the interest of environment and public health. Further progress report of compliance status as on 31.03.2023 be filed by 15.04.2023 by e-mail at judicial-nats@haryana.gov.in preferable in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

2. That a status report dated 17.04.2023 was filed by the Commissioner, Municipal Corporation of Gurugram. Present report is being submitted to place on record the latest status of progress at Bandhwari site and disposal of waste.
3. That review meetings of committee members is being done periodically under chairmanship of the Chief Secretary or of the Chairman, Municipal Corporation of Gurugram. Meetings of the Committee were held under the Chairmanship of Chief Secretary of Haryana on 03.03.2023, 13.04.2023, 26.05.2023 and 13.10.2023 in addition to the meetings held on 14.02.2023, 21.02.2023, 07.03.2023, 15.03.2023, 24.03.2023, 06.04.2023, 18.04.2023, 02.05.2023, 09.05.2023, 16.05.2023, 24.05.2023, 29.05.2023, 08.06.2023, 14.06.2023, 21.06.2023, 11.07.2023, 21.07.2023, 24.08.2023, 06.09.2023, 14.09.2023 & 10.10.2023 under the Chairmanship of the Commissioner, MCG. In these meetings, all the issues as directed by this Hon'ble Tribunal vide order dated 30.01.2023 were deliberated (copies of the minutes of meetings are attached as **(Annexure-R/1)**). Minutes of Meetings and progress of the work done has also been uploaded on the website of Urban Local Bodies, Haryana, MCG & MCF. Action taken upon on the issues highlighted in the orders of this Hon'ble Tribunal are summarized in the succeeding paragraphs.
4. That Fresh Waste Generation, at Gurugram and Faridabad is about 1200 TPD and 1000 TPD, respectively. MCG and MCF are conducting regular awareness program regarding segregation of waste at source and daily monitoring of the same is being done. Segregation level has been achieved

upto 46 % by MCG and upto 44 % by MCF and efforts are being made to increase the level of segregation at source. (Copies of news clipping are attached as **Annexure-R/2**). The segregated waste is processed at decentralized locations as explained in succeeding paragraphs, where biodegradable waste converted into compost which reduces the quantity of waste to be dumped at Bandhwari.

5. That the Municipal Corporation, Gurugram has started de-centralized fresh waste processing at 5 locations i.e. Beribagh, Badshahpur, Sector-44, Carterpuri and Darbaripur and additionally 3 nos. Transfer station namely Beri Bagh, near Paras Hospital and near Atul kataria Chowk are in operation for processing of fresh waste on daily basis. 350 Nos. Bulk Waste Generators (BWGs) are also processing their waste within their own premises. About 370 TPD of fresh waste is being processed at aforesaid locations, while Municipal Corporation, Faridabad is processing 140 TPD fresh waste at de-centralized locations. 77 Nos. Bulk Waste Generators (BWGs) are also processing their waste within their own premises in Faridabad.

The Commissioner, Municipal Corporation, Gurugram constituted 4 teams for implementation of BWG's norms as per the SWM Rules, 2016. For non-compliances of the norms, MCG has penalized 163 BWGs and MCF has penalized 70 BWGs. In addition, the Municipal Corporation, Gurugram explored other sites for processing of fresh waste at Basai, Begampur Khatola, Daultabad, Kherki Majra and Balola. The development works at Kherki Majra for processing of 500 TPD was started. However, work at these sites could not proceed further due to public protest.

It is submitted that while handing over the site to Concessionaire i.e M/s Ecogreen Pvt. Ltd., it was observed that the developed area of site was 27.5 acre instead of 30 acre. After examination of revenue record and obtaining report from Patwari, MCG, it was observed that 2.5 acre land is still lying unused. The said 2.5 acre land (part of 30 acre Site) lying unused has been developed for processing of fresh waste by the Municipal Corporation, Gurugram.

6. That Municipal Corporation, Faridabad has also identified land at village Sotai & Pali and tender to develop this site was also floated but MCF could not execute the development work as there was large public protest. With

respect to land at Pali Village, judgment reserved by Hon'ble High Court of Punjab & Haryana in CWP No. 13647 of 1992(O&M) and CWP No. 13944 of 2004(O&M) was delivered on 06.02.2023. Both writ petitions seeking various reliefs including direction to restrain the respondents from interfering in the possession of the petitioners were dismissed. Thereafter, MCF allotted following works for development of MSW Processing facility at Pali site:

- I. Construction of Prefab Boundary wall (6ft high)
- II. Leveling works
- III. Construction of Laying of granular sub-base and HDPE Liner
- IV. Construction of RCC Floor for Bio-mining & DTRO machine
- V. Construction of Drains & leachate tank
- VI. The remaining works to be allotted includes:
- VII. Construction of compost pits
- VIII. Transportation of RDF, compost, inert for its utilization/disposal
- IX. Hiring/purchase of trommels.

However, Special Leave Petitions (Civil) has been filed against Judgment of Punjab & Haryana High Court and Hon'ble Supreme Court vide order dated 18.05.2023 directed the parties to maintain status quo in respect of the nature and possession over the property in dispute as it exists today shall be maintained by both the parties. Therefore, work allotted are on hold due to the status quo granted by Hon'ble SC.

Thereafter, MCF has identified three alternate sites i.e. Riwaypur, Mujheri and Partapgarh to process the approx. 700 TPD fresh waste in decentralized manner. The development of work of Riwaypur site has also been held up due to large public protest. The MCF has discussed the issue with local representative multiple times to resolve the issue but still the residents objected for development work at Riwaypur site. Development work of Mujheri site has been completed and Partapgarh is under progress with more than 80% work completed, however, same resistance from the residents have been faced at these two locations.

7. That with regard to **Legacy Waste** processed till 31st Oct 2023 and to be processed thereafter, it is submitted that :-

- (I) Total legacy waste assessed in January 2023 = 30.43 Lac MT,
- (II) Fresh waste dumped from January to 31st Oct 2023 = 5.20 Lac MT
- (III) Waste Processed from January to 31st Oct 2023 = 14.67 Lac MT
- (IV) Balance waste to be processed on 31st Oct 2023 = 20.96 Lac MT

In compliance of directions of Hon'ble NGT, MCG proactively floated tenders for processing of legacy waste works and work was allotted to multiple agencies i.e. 05 agencies namely M/s Bhoomi Green, M/s Green Concrete Company, M/s Daya Charan & Company, M/s Aadarsh Bharat Enviro Pvt. Ltd. & M/s Zigma Global Environ Solution Pvt. Ltd. so that work can be treated effectively. Total waste processing capacity is 13,000 TPD (avg.). However, due to non availability of space to install trommels, processing of solid waste got delayed as there was no other option but to installed the machinery on dump its self which was challenging task took considerable time. The above details shows that during the last ten month (till 31st Oct 2023) approx. 14.67 lacs MT (approx. 48.20 % of the waste assessed in Jan 2023) work has been processed after sincere efforts despite space constraint, monsoon, large public protest etc.

8. That, to further augment the treatment capacity, MCG intends to enhance the work allotted to existing agencies engaged for treatment of legacy waste as well as has floated tenders for processing additional 15 Lacs MT (three tenders for 5 MT each) for treatment of legacy waste at Bandhwari site on dated 16th march 2023 but no agency qualified in that tender due to which the above said tender were re-called 4th time for which bids have been received & tenders have been opened. After engagement of new agencies and enhancement of work, processing capacity will be increased to 20000 MT in November, 2023. It is pertinent mention here that there is no scope of engaging additional agencies/ machinery for treatment of legacy waste at site due to space constraint. Accordingly, action plan to treat balance legacy waste has been prepared to achieve the target by April 2024, which is attached as **Annexure-R/3**.

9. That the fraction to be disposed off is an obligation at the end of agencies as per terms & conditions of contract themselves as per CPCB guidelines and payment to agencies is subject to successful disposal of the fraction. Fraction such as RDF, Compost, Inert are being transported by agencies engaged, through GPS fitted vehicles and connected with Integrated Control & Command Centre of GMDA. The movement of the vehicles is monitored from Control Room. The fractions are weighed at Bandhwari site and a challan is issued for each vehicle. Agencies wise logbook is maintained. After disposal of RDF in Cement Industries i.e. J K Cement at Mangarol Rajasthan, Ultratech at Chittorgarh, Shri Cement at Beawar Rajasthan or in Waste to Energy plant at Murthal, Sonipat, East Delhi Waste to Energy Plant, Gazipur & Waste to Energy Plant, Okhla, receipt of each vehicle is obtained from the consumer. To further cross check the proper disposal of RDF, confirmation on official email is being taken from Cement Industries and Waste to Energy Plants [copy of the some log books, challans, receipts of the Cement Industries, WTE Plants & print out of official emails are attached as **Annexure-R/4**]. Hence, requisite measures have been taken by MCG to validate the disposal of fractions as per guidelines of CPCB.
10. That with regard to **Leachate Management**, it is submitted that the legacy leachate stored at Bandhwari SLF site has been disposed off. Two empty pond has been filled with earth. It is further submitted that approximate 400 KLD leachate is being generated at dump site which increases during rainy season depending upon the quantum of rainfall, moisture content and meteorological conditions. Although, treatment of fresh leachate @ of 480 KLD in 02 DTROs (capacity of 200 KLD each) and 150 KLD leachate treatment plant at the end of M/s Ecogreen Energy is a challenge at present, however shifting of the leachate through tankers is being ensured by Municipal Corporation, Gurugram for treatment at STPs of GMDA. There is no discharge of leachate on the surrounding land.
11. That the target for all the sub-activities has been fixed and are being monitored on weekly basis. The following official have been made accountable for achieving the target, in additional to the agencies empaneled:-

Sr. No	Activities	Agency responsible	Concerned Municipal Official responsible for supervision	Remarks (Status of Target Achieved)
1	Development of fresh waste processing sites at Faridabad	M/s Ecogreen Energy Pvt. Ltd	Secretary, Chief Engineer, Joint Commissioner, Executive Engineer - SWM, Assistant Engineer-SWM and Junior Engineer-SWM Municipal Corporation, Faridabad.	Status quo granted by Hon'ble Supreme Court in SLP No. 9953 of 2023 w.r.t. land at village Pali. 2 other sites also could not be developed due to large public protest. Only Mujhedi site has been developed all necessary steps is being taken by MCF for processing of fresh waste on mujhedi site. Municipal Corporation Faridabad will start the processing of fresh waste by 21/11/2023
2	Target base legacy waste processing	1) M/s Ecogreen Energy Pvt. Ltd. 2) 5 nos. Agencies engaged at the Risk and cost of M/s Ecogreen a) M/s Bhumi Green Energy, b) M/s Zigma Global Enviro Pvt. Ltd., c) M/s Aadarsh Bharat Enviro Pvt. Ltd., d) M/s Daya Charan & Company e) M/s Green Concrete Construction are bound as per the provision of agreement.	Additional Commissioner, Superintending Engineer, Joint Commissioner-SBM, Executive Engineer, Assistant Engineer & Junior Engineer of SBM of Municipal Corporation Gurugram.	14.67 lacs MT of waste has been processed since 01.01.23 so the target achieved is 48.20 % of the waste assesses in Jan, 2023. Total Penalty amounting to 345.56 lacs has been imposed on all defaulter agencies.

3.	Leachate Management	M/s Ecogreen Energy Pvt. Ltd	Additional Commissioner, Superintending Engineer, Joint Commissioner-SBM & Executive Engineer, Assistant Engineer & Junior Engineer of SBM of Municipal Corporation Gurugram.	Total capacity for treatment of Leachate is 550 KL. Although, treatment of fresh leachate at the end of M/s Ecogreen Energy is a challenge at present, however, shifting of the leachate through tankers is being ensured by Municipal Corporation, Gurugram for treatment at STPs of GMDA.
4.	Disposal of RDF lying at Plant	M/s Ecogreen Energy Pvt. Ltd	Additional Commissioner, Joint Commissioner-SBM, Superintending Engineer, Executive Engineer, Assistant Engineer & Junior Engineer of SBM of Municipal Corporation Gurugram.	Concerned officials made sincere efforts to disposed of all legacy RDF & 100% disposal has been achieved.

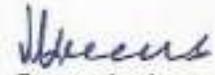
12. That with regard to necessity of **Waste to Energy Plant**, it is submitted that the waste processing at decentralized locations is a temporary measure acting as a stop gap arrangement. It is not a permanent solution as these sites are close to populated area. The permanent solution for waste processing is the erection of Waste to Energy plant. For setting up of Waste to Energy (WTE) Plant at Bandhwari landfill site leveling/dressing work had been initiated by the concessionaire, however Financial Closure documents were submitted by the concessionaire on 04.08.2023 and same were examined by MCG. Numerous deficiencies/flaws were observed in the documents and were conveyed to concessionaire on 15.09.2023. The clarifications submitted by M/s Ecogreen are being examined by MCG. The mobilization plan timelines submitted by M/s Ecogreen along with financial closure documents has not been adhered to.

Recovery notice amounting to Rs. 129.20 Cr. Has been issued to M/s Ecogreen Energy pvt. Ltd for recovery of dues against expenditure done by MCG at the Risk and Cost. Further, Municipal Corporation Gurugram submitted a draft of Preliminary notice for termination to Govt. which under consideration.

It is therefore, submitted that sincere efforts are being made for treatment of legacy waste, Fresh waste, leachate and for erection of the Waste to Energy plant as per directions of the Hon'ble Tribunal. Further directions that may be passed by this Hon'ble Tribunal will also be complied with, in letter & spirit.

Place : Faridabad

Date: 6.11.2023



Commissioner,

Municipal Corporation,
Faridabad

To

- 1) Shri Jitendra Kumar, IAS
Commissioner, Municipal Corporation Faridabad.
- 2) Shri Nishant Yadav, IAS
Deputy Commissioner, Gurugram
- 3) Shri Vikram, IAS
Deputy Commissioner, Faridabad
- 4) Sh. Sanjay Sharma
Deputy CEO
M/s Ecogreen Energy Pvt. Ltd.

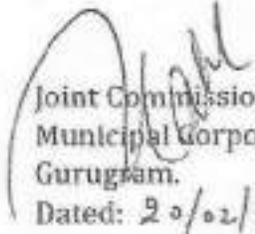
Memo No. JC-SBM/MCG/2023/543

Dated: 20/02/2023

Subject:- Minutes of review meeting regarding decision made by the committee, constituted as per the orders of Hon'ble NGT in OA No. 172 of 2021, held under the Chairmanship of Commissioner, MCG on 14.02.2023 at 11:30 AM at Conference Hall, MCG office sector-34, Gurugram.

A review meeting regarding decision made by the committee, constituted as per the orders of Hon'ble NGT in OA No. 172 of 2021, held under the Chairmanship of Commissioner MCG on 14.02.2023 at 11:30 AM at Conference Hall, MCG office sector-34, Gurugram

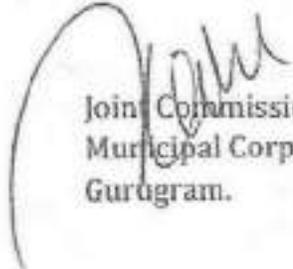
The Minutes of the same are hereby sent to you for information and necessary action please.


Joint Commissioner,
Municipal Corporation,
Gurugram.

Dated: 20/02/2023

Endst No. JC-SBM/MCG/2023/544

A copy of the above is forwarded to Private Secretary to Worthy Chief Secretary to Government Haryana for kind information of Worthy Chief Secretary Government Haryana.


Joint Commissioner,
Municipal Corporation,
Gurugram.

Dated: 20/1/2023

Endst No. JC-SBM/MCG/2023/345

A copy of the above is forwarded to the following for information and necessary action please.

1. Commissioner, Municipal Corporation, Gurugram.
2. Addl. Commissioner-IV, Municipal Corporation, Gurugram.
3. Chief Engineer, Municipal Corporation, Gurugram
4. Dr. Babu Ram, (Technical Expert of Monitoring committee of NGT)
5. Sh. Krishan Singhal, (Chairman, BSP, (Mb. 8750055504)
6. Regional Officer, HSPCB, Gurugram.
7. Executive Engineer-SBM, Municipal Corporation, Gurugram
8. Consultant-SBM, Municipal Corporation, Gurugram.

—Sd—
Joint Commissioner,
Municipal Corporation,
Gurugram.

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 14.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

Issues raised in the order of Hon'ble NGT passed on 30.01.2023 in OA No. 172 of 2021 were discussed. It was deliberated that Hon'ble NGT expressed disappointment over the progress of MCG & MCF regarding legacy waste processing, fresh waste management leachate management and not having clear road map for achieving targets expected in terms of order passed by Tribunal. Further measureable weekly target be identified and with reference to the same daily progress be taken by email and assessed. Ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

It was informed that MCG is processing 330 TPD fresh waste in de-centralized manner as under:

Beri Bagh	Badshahpur	Sec-44	BWGs	Darbaripur	Carterpuri	Total
110 TPD	80 TPD	60 TPD	30 TPD	10 TPD	40 TPD	330 TPD

The Joint Commissioner-SBM informed that development works for fresh waste processing at Village Sotal have been stopped due to Public Protest and estimates for development of site for waste processing at village Pali have been prepared and tenders will be invited shortly.

After detailed discussion, it was decided that:

- The MCF to invite the tenders to developed site at Pali immediately and start the work in time bound manner so that fresh waste processing may be initiated by 20.03.2023.
- The capacity of de-centralized waste processing (at MRFs) should be increased to optimum level.
- The de-centralized waste processing at MRF at Ullawas should be started immediately. It shall be ensured that no foul smell comes in the surroundings of this MRF.
- The dumping of fresh waste at Bandhwari shall be reduced in proportion of decentralized waste processing.
- For proper disposal of inert obtained from decentralized waste centers, facility may be created at Badshapur so that same could be utilized for filling work and quantity of dumping of waste at Bandhwari may be reduced. For hiring/ purchase of machinery required at Badshapur MRF, a committee of JC-SBM, EE-SBM, AE-SBM, CAO and representative of M/s Ecogreen (Sh. Sumit Kumar) is constituted to avoid the delay in erection of machinery.

2. Legacy Waste Processing:

It was deliberated that at present capacity of legacy waste treatment is 6000 TPD. The work of M/s PATHYA has not be enhanced. M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. The second unit will be functional by comorrow (w.e.f15.02.2023). In the month of January 1.8 Lac MT of waste has been processed against the target of 1.9 Lac MT. During the February 2023 only 40000 MT waste has been processed against the target of 2.25 Lac MT. It was informed by EE-SBM that LOI for 04 works to process 02 Lac MT legacy waste in each work has been issued and agencies have been directed to deposit the performance security. 02 tenders to process 06 Lac MT in each work have been floated. The Chairman expressed his disappointment in delay to invite these tenders.

After detailed discussion, it was decided that:

- a. There shall be no delay in completing the tender process and allotment of works.
- b. A meeting be fixed with the 04 agencies to whom LOI has been issued on Friday 17.02.2023 at 11:00 AM to discuss the work plan in the office of undersigned.
- c. Work order shall be issued to NEERI to assess the waste immediately.

3. Bulk Waste Generators (BWGs):

It was deliberated that most of the BWGs are not complying the SWM Rule 2016 and dumping their waste at secondary collection point or unauthorized dumping sites. **The Chairman directed that:**

- a. An action plan shall be prepare to enforce the SWM Rule 2016 on all BWGs in MCF & MCG Jurisdiction.
- b. Addl. Commissioner-I & IV, Addl. Municipal Commissioner, Chief Engineer and Joint Commissioner-SBM MCG shall motivate the BWGs for onsite waste processing as per Rules. Joint Commissioner-SBM will organize a Joint Visit of all the above officers to show the best performing BWGs so that they can motivate the RWAs accordingly for implementation of SWM Rules 2016. JC-SBM to prepare a list of BWGs and earmarked the same for implementation to officers mentioned above. These officers to conduct the visit from next week i.e. from Monday, 20.02.2023 and have meetings with all the respective RWAs/ BWGs by 26.02.2023.
- c. To motivate the RWAs sample of compost should be distributed in packets with the message that this type of organic compost may be produced by the BWGs which can be used for green belts, parks and plants maintained by individuals. The matter of the message be got approved from undersigned. For procurement of bags/ packing material a committee of JC-SBM, EE-SBM, AE-SBM and CAO is constituted for purchase of 10000 bags initially.
- d. A negative list of the agencies, who are working in BWGs and are not performing well be prepared and published in News Paper.
- e. A meeting with RWAs of good performing BWGs be arranged in the office of undersigned on Tuesday, 21.02.2023, to appreciate and honor them and Publicity of the same in Media be ensured.

4. Leachate Treatment:

EE-SBM informed that the site has been finalized for erection of 02 DTRs of 200 KLD each. Tender document is under preparation. Tender will be invited shortly. Legacy leachate is being disposed of to STPs. 13000 KLD leachate is yet to be disposed of. This work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. 02 DTRs of 200 KLD capacity each shall be procured and made operational without any delay.
- b. Entire Legacy leachate shall be treated/ disposed-off by 31.03.2023 in such a manner that every liter of leachate is accounted for.

5. Waste to Energy Plant:

The representative of the concessionaire M/s Ecogreen informed that Engineering Procurement and Construction contract has been finalized. The construction work of Waste to Energy Plant has been started on 23.12.2022. He assured that WtE plant will be completed as per COD.

The Chairman directed that:

- a. The sincere effort by concessionaire be made to complete the work of WtE in time bound manner.
- b. Substantial progress shall be made by 31.03.2023.

6. Weekly targets and progress report:

In the orders of Hon'ble NGT dated 30.01.2023, it has been directed that measurable weekly targets be identified and with reference to the same daily progress be taken by email and assessed. Ownership and accountability be defined with clarity, including consequences for not meeting targets. The proceeding of the meetings may preferably placed on the web-site of the state.

After detailed discussion, it was decided that:

- a. CE, JC-SBM and EE-SM MCG will prepare a time bound action plan and SOP for the following activities:
 - i. Processing of legacy waste and disposal of fractions as per guideline of CPCB/ NGT
 - ii. Implementation and enforcement of SWM Rule 2016 for BWGs.
 - iii. Optimum utilization of MRFs and its monitoring
 - iv. Monitoring of fractions i.e. RDF, Compost, Inert being disposed-off by MCG
 - v. IEC activities to be executed for awareness and encouragement of the RWAs and residents.
 - vi. Time bound activities for inviting tenders, issue of LOI/ work order and start of work

7. Action to be taken by MCF:

It was deliberated that MCF has done very little progress even after the orders passed by Hon'ble NGT on 23.09.2022 & 30.01.2023. The Chairman directed that all the above activities mentioned at point no. 1 to 6 shall be implemented by MCF also.

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 14.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Sh. Satish Yadav	SDM	
2.	Shri Gaurav Antil	Joint Commissioner, Municipal Corporation, Faridabad	8901453584
3.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
4.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
5.	Shri Vishal Garg	EE-SBM, MCG	9821395275
6.	Shri Padam Bhushan	EE-SWM, MCF	
7.	Shri Kuldeep Yadav	Assistant Engineer-SBM, MCG	
8.	Shri Arun Kumar	Junior Engineer, MCF	
9.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979
10.	Shri Sumit Kumar	Representative of Ecogreen Energy Pvt. Ltd.	9818299789
11.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 21.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings were reviewed and weekly target and progress was discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

It was observed that average waste processing in MCG area in De-centralized was 250 TPD. It was also observed that 50-60% waste received at MRF is dry waste. The issue regarding BWGs, non-functioning of MRFs was deliberated in detail.

After detailed discussion, it was decided that:

- a. The capacity of de-centralized waste processing (at MRFs) should be increased to optimum level.
- b. The de-centralized waste processing at MRF at Ullawas should be started immediately. It shall be ensured that no foul smell comes in the surroundings of this MRF.
- c. Joint Commissioner-IV will ensure nursery established at MCG land adjacent to Ullawas MRF shall be removed immediately.
- d. For proper disposal of inert obtained from decentralized waste centers, facility may be created at Badshapur so that same could be utilized for filling work and quantity of dumping of waste at Bandhwari may be reduced. For hiring/ purchase of machinery required at Badshapur MRF, EE-SBM shall invite short tender immediately to avoid the delay.

2. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. The second unit is expected to be functional to its optimum level w.e.f. 25.02.2023. In the month of January 1.8 Lac MT of waste was processed against the target of 1.9 Lac MT. During the February 2023 only 55000 MT waste has been processed against the target of 2.25 Lac MT. It was informed by EE-SBM that the site has been allocated to all 04 agencies for erection of machinery to process 02 Lac MT legacy waste by each agency. A PERT chart has been prepared for these agencies to finish the work in all respect by 30.06.2023. The SOP for disposal of RDF, Inert and compost was also discussed.

After detailed discussion, it was decided that:

- a. The timeline given for the work of waste processing by 04 agencies in the PERT chart shall be strictly adhered to.
- b. The process of disposal of RDF, inert and compost as discussed in the meeting shall be strictly followed and confirmation from the client for consumption of RDF shall be taken on Official email before releasing the payment.
- c. AE-SBM will produced the photographs of disposal of compost and inert with Latitude and longitude in the next meeting.

3. Bulk Waste Generators (BWGs):

It was deliberated that most of the BWGs are not complying the SWM Rule 2016 and dumping their waste at secondary collection point or unauthorized dumping sites. The expressed his disappointment for not implementing the decision taken in the meeting held on 14.02.2023. **The Chairman directed that:**

- a. An action plan shall be prepare to enforce the SWM Rule 2016 on all BWGs in MCF & MCG Jurisdiction.
- b. Addl. Commissioner-I & IV, Addl. Municipal Commissioner, Chief Engineer and Joint Commissioner-SBM MCG shall motivate the BWGs for onsite waste processing as per Rules. Joint Commissioner-SBM will organize a Joint Visit of all the above officers to show the best performing BWGs so that they can motivate the RWAs accordingly for implementation of SWM Rules 2016. JC-SBM to prepare a list of BWGs and earmarked the same for implementation to officers mentioned above. These officers to conduct the visit of BWGs without further delay.
- c. JC-SBM to submit weekly report regarding progress of on-site composting by BWGs. He will also submit the details of challans on non-complying BWGs during the last one month.
- d. The daily progress report of waste processing, disposal of fractions, progress of BWGs shall be uploaded on website.

4. Leachate Treatment:

EE-SBM informed that the quotations have been received for erection of 02 DTROs of 200 KLD each. Tender document is under preparation. Tender will is invited shortly. Legacy leachate is being disposed of to STPs. 11000 KLD leachate is yet to be disposed of. This work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. To procure the 02 DTROs of 200 KLD capacity each, tenders shall be invited immediately.
- b. Increase the number of tankers for transportation of legacy leachate upto STPs. Entire Legacy leachate shall be treated/ disposed-off by 31.03.2023 in such a manner that every liter of leachate is accounted for and it shall be ensured that all the tankers are GPS enabled and live feed of the same is available at control room.
- c. Ecogreen will ensure that existing DTROs shall work at its optimum capacity.

5. Other issues:

It was discussed that waste is seen spread over large area at secondary points which gives very bad impressions and unhygienic conditions in the surroundings.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will prepare the estimates and invites tenders for view cutters and CC floorings for 8-10 secondary collection points in the first phase.
- b. EE-SBM /AE-SBM will make arrangements for electric connection and fixing of CCTV camera at the secondary collection points.

6. Action to be taken by MCF:

It was deliberated that MCF has done very little progress even after the orders passed by Hon'ble NGT on 23.09.2022 & 30.01.2023. The Chairman directed that all the above activities mentioned at point no. 1 to 4 shall be implemented by MCF also and MCF shall also ensure to setup at least one MRF within this week for decentralized waste processing.

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 21.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Shri Gaurav Antil	Joint Commissioner, Municipal Corporation, Faridabad	8901453584 Through VC
2.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
3.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
4.	Shri Vishal Garg	EE-SBM, MCG	9821395275
5.	Shri Padam Bhushan	EE-SWM, MCF	7042144566 Through VC
6.	Shri Kuldeep Yadav	Assistant Engineer-SBM, MCG	9821395241
7.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979 Through VC
8.	Shri Shivendu	Operation Head Ecogreen	9899979618
9.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840

To

- 1) Shri Vineet Garg, IAS
 Additional Chief Secretary to Government, Haryana,
 Environment and climate change Department.
- 2) Shri Arun Kumar Gupta, IAS
 Addl. Chief Secretary to Govt. of Haryana,
 Urban Local Bodies Department.
- 3) Shri Sudhir Rajpal, IAS
 Chief Executive officer,
 Gurugram Metropolitan Development Authority.
- 4) Shri Jitendra Kumar, IAS
 Commissioner, Municipal Corporation Faridabad.
- 5) Shri Nishant Yadav, IAS
 Deputy Commissioner, Gurugram
- 6) Shri Vikram, IAS
 Deputy Commissioner, Faridabad
- 7) Sh. Gurnam Singh,
 Regional Director,
 Central Pollution Control Board, Delhi.

Memo No. CMC/MCG/2023/7743

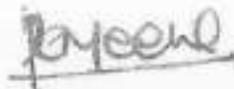
Dated: 14.03.2023

Subject:-

Minutes of meeting held on 03.03.2023 at 04:45 PM at Committee Room 4th Floor, Haryana Civil Secretariat, Chandigarh of the committee constituted as per the orders of Hon'ble NGT in O.A No. 172/2021.

A meeting of the Committee constituted as per the orders of Hon'ble NGT in O.A No. 172/2021 was held under the Chairmanship of Chief Secretary to Government Haryana on Friday, the 03.03.2023 at 04:45 PM at Committee Room 4th Floor, Haryana Civil Secretariat, Chandigarh.

The minutes of the meeting of the same are hereby sent to you for information and further necessary information please.



Commissioner,
 Municipal Corporation,
 Gurugram.

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Endst No. CMC/MCG/2023/7745

Dated: 14.03.2023

A copy of the above is forwarded to Private Secretary to Worthy Chief Secretary to Government Haryana for kind information of Worthy Chief Secretary Government Haryana.

Commissioner,
Municipal Corporation,
Gurugram.

Endst No. CMC/MCG/2023/7746

Dated: 14.03.2023

A copy of the above is forwarded to Private Secretary to Worthy Chairman, HSPCB for kind information of Worthy Chairman, HSPCB.

Commissioner,
Municipal Corporation,
Gurugram.

Endst No. CMC/MCG/2023/7747

Dated: 14.03.2023

A copy of the above is forwarded to the following for information and necessary action please.

1. Director, Urban Local Bodies, Haryana.
2. Chief Engineer, Municipal Corporation, Gurugram
3. Chief Engineer, Municipal Corporation, Faridabad
4. Sh. Anil Kumar Bhardwaj, District Attorney O/o CS Haryana.
5. Dr. Babu Ram, (Technical Expert of Monitoring committee of NGT)
6. Sh. Anand Aggarwal Executive Engineer, ULB
7. Regional Officer, HSPCB, Gurugram.
8. Executive Engineer-SBM, Municipal Corporation, Gurugram
9. Consultant-SBM, Municipal Corporation, Gurugram.

Commissioner,
Municipal Corporation,
Gurugram.

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Minutes of the meeting of the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 03 March 2023 at 04.45 PM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

List of Participants is attached as Annexure-A

The Commissioner MCG explained in brief, the directions issued by NGT on 30 January 2023 along with the action taken thereon. It was informed that there are 04 major issues in the directions of NGT such as (i) processing of fresh waste at any other location than Bandhwari so that dumping of fresh waste could be stopped by 30 March 2023; (ii) processing of legacy waste (Approximately 32 Lac MT) in a time bound manner to complete the same by 30 September 2023; (iii) disposal of RDF; and (iv) proper treatment and disposal of Leachate and erection of Waste to Energy Plant to have a permanent solution for the waste being generated by MCG & MCF.

(i) Processing of Fresh Waste:

The Commissioner MCG briefed that as per the orders passed by NGT on 30 January 2023 the entire fresh waste of Faridabad and Gurugram (2200 TPD) has to be processed in a decentralised manner by 30 March 2023. MCG is processing fresh waste at 05 locations, i.e., Beribagh, Badshapur, Carterpuri, Sector-44 & Darbaripur and about 30 TPD waste is being processed by Bulk Waste Generators. The total waste being processed is around 300 TPD while the generation of fresh waste is 1200 TPD.

The Deputy Commissioner Faridabad has informed that about 80 MT waste is being processed in a decentralised manner against the generation of 1000 TPD. It was also informed that both the Corporations have tried at their level best to identify and process the fresh waste at alternative sites but could not succeed due to large scale public protest. The alternative site explored are Begumpur Khatola, Kherki Majra, Daultabad, Balola in MCG area and Village Sotai & Pali in MCF area. The only possibility at present is processing of waste at Pali. Chief Engineer MCF informed that tenders have been floated to develop the site for fresh waste processing at Pali and are scheduled to be opened on 01 April 2023. The work is likely to be allotted by 10 April

2023 and the fresh waste will be processed at this site. Although there is some resentment at this site but the same will be overcome by the District Administration.

After detailed discussion, the following decisions were taken:

- a. The timeline given shall be strictly adhered to.
- b. Simultaneous action shall be taken for obtaining Environment Clearance, if required for Pali site.
- c. Fresh waste processing at Pali shall be started by 22 April 2023 and time may be fixed with concessionaire accordingly. Any delay in this regard shall be penalised. Commissioner MCF and MCG shall name the persons responsible for start of work by 22 April 2023 so that in case of failure in adhering to the time schedule, the officer/official concerned shall be penalised.
- d. Both the Corporations should motivate the BWGs to process the fresh waste within their premises as per SWM Rules, 2016 by making strict enforcement and regular monitoring.
- e. Both the Corporations must make continuous efforts to increase the level of segregation of waste at source and progress of the same be submitted in the following meetings.
- f. Chief Engineer & respective Joint Commissioner MCF & MCG will be responsible officers for execution of the work in a time bound manner and strict action shall be initiated, if any laxity is noticed.
- g. Pert Chart of each work shall be prepared and to be monitored at the level of Commissioners of both the Corporations to achieve the time bound progress.

(ii) Processing of Legacy Waste

It was informed that sincere efforts are being made for treatment of legacy waste. Present capacity of legacy waste processing is 5500 TPD and MCG has allotted 04 more works to process 02 Lac MT each and the work will be started by the end of March 2023. Thus, the processing capacity will be increased to 13500 TPD by the end of March. It was further informed that to enhance processing capacity, the tenders are

in process and will be allotted by 10 May 2023. The processing capacity in the month of June will be increased to more than 20000 TPD. The disposal of fractions is being monitored regularly and GPS enabled vehicles will be used for disposal of RDF. The GPS will be linked with GMDA control room by 30 March 2023. Although there is a land constraint at site and sufficient land is not available for establishing of a new processing plant but the land will be recovered by processing of legacy waste and same will be given to new agencies to install their plants. The road map to process the legacy waste was discussed is at **Annexure-B**.

After detailed discussion, the following decisions were taken:

- a. The timeline given above to increase the capacity for processing shall be strictly adhered to.
- b. The periodic assessment of legacy waste shall be done in a scientific manner, preferably software based monitoring system shall be developed.
- c. Strict penalties as per agreement shall be imposed on the defaulting agencies. Similarly, the Chief Engineer, Joint Commissioner & Executive Engineer concerned shall be responsible for not meeting the time line for which they will be penalised.

(iii) Disposal of RDF lying at Plant

It was informed that after bio-mining of waste by trommels about 40,000 MT RDF was lying at plant since September 2022. So far 13000 MT RDF has been disposed-of by MCG. Balance 27000 MT RDF will be disposed-of over a period of 05 months in JBM plant at Murthal.

After detailed discussion, the following decisions were taken:

- a. The timeline given above shall be strictly adhered to and in case of failure, the responsibility be fixed and action be taken thereof.
- b. The respective Joint Commissioners & Executive Engineers will be responsible for not meeting the target within stipulated period.

(iv) Leachate Management

It was informed that at present leachate treatment capacity is 550 KLD which works at about 80% of its capacity and daily generation of the leachate is about 450 KL and only 300–400 KLD is being treated. In the rainy season, generation of leachate increases manifold which is stored in leachate collection tanks. The total capacity of leachate collection tanks is 36000 KL. At present 10000 KL legacy leachate is stored in tanks and the same is being disposed of through tankers to STPs. This work will be completed by 31 March 2023.

After a detailed discussion, the following decisions were taken:

- a. Entire Legacy leachate shall be treated/ disposed-of by 31 March 2023 in such a manner that every litre of leachate is accounted for.
- b. Joint Commissioner & Executive Engineer will be responsible for adhering to the timelines and in case of default they shall be penalised.

(v) Waste to Energy Plant

It was informed that the work for erection of Waste to Energy Plant has been started on 23 December 2022. Site levelling work and testing of soil is in progress. The concessionaire has assured that Waste to Energy Plant will be completed by 30 November 2024 whereas the Government has extended the date of Commencement of Operations (COD) upto 31 October 2023. The progress of work is very slow and a notice has already been issued to the concessionaire by MCG.

After detailed discussion, the following decisions were taken:

- a. Sincere efforts by the concessionaire shall be made to complete the work of WtE in a time bound manner. Commissioner MCG fixed the timelines for each of the activity. Agency/officer responsible for non-adherence to the timelines shall be punished.
- b. Progress of the work shall be monitored as per the work plan and detailed procurement plan.
- c. Software-based monitoring of the progress shall be adopted and any laxity on the part of the concessionaire or any officer shall be taken seriously.

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- d. An expert legal agency shall be hired by MCG to study the various aspects of the concession agreement and Environmental issues exclusively.

The meeting ended with thanks to all the participants.

Annexure-A

List of participants who attended the 7th meeting held under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, HSPCB on 30 January 2023 at Conference Hall at 3rd Floor MCG Office Gurugram in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors.

Sr. No	Name	Designation	Contact Details
1.	Shri P. Raghavendra Rao	Chairman, HSPCB	hspcb@hry.nic.in
2.	Shri Sudhir Rajpal, IAS	CEO, GMDA	ceo.gmda@gov.in
3.	Shri Vineet Garg, IAS	ACS to Government of Haryana Environment and Climate Change Department	Through VC psenv2016@gmail.com
4.	Shri PC Meena, IAS	Commissioner, Municipal Corporation Gurugram	cmc@mcg.gov.in
5.	Shri Dushyant Behra	Director, ULB	dulbhry@hry.nic.in
6.	Shri Nishant Yadav, IAS	Deputy Commissioner, Gurugram	Through VC dcgrg@hry.nic.in
7.	Shri Vikram, IAS	Deputy Commissioner, Faridabad	dcfbd@hry.nic.in
8.	Shri B. K Kardam	CE, MCF	9717170369
9.	Dr. Babu Ram	Technical Expert, Monitoring Committee of NGT	baburampatiala@gmail.com 9878844400
10.	Shri Gurnam Singh,	Regional Director, Central Pollution Control Board, Delhi	Through VC 7840015561
11.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
12.	Shri Anand Aggarwarl	Executive Engineer, ULB	8168138774
13.	Shri Anil Kumar Bhardwaj	District Attorney O/o CS Haryana	9417398111
14.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709

Annexure-B

ROAD MAP TO PROCESS LEGACY WASTE												
Total legacy waste assessed in November 2022 = 31 Lac MT Waste processed during November-December 2022 = 2.25 Lac MT Waste expected to be dumped upto 31.03.2023 = 1.75 Lac MT Balance waste to be processed = 31.50 Lac MT												
Sr. No.	Month	Total Target	Agency Target for Waste Processing in MT								Remarks	
			M/S Shree Green	M/S Patisa	Zigna	GCC	GCC	Aadash	A	B		
1	Jan-21	10000	0000	0000	0	0	0	0			1. 10000 MT processed against the target of 100000 MT	
2	Feb-21	22500	10000	10000	0	0	0	0			1. Only 8000 MT processed against the target of 215000 MT. 2. The work of M/S Patisa was not enhanced, hence closed. 3. 4 works to process 02 Lac MT waste in each work is cited to Zigna, GCC, GCC & Aadash.	
3	Mar-21	30000	11000	0	0	1000	0000	1000			1. M/S Shree Green is working. 2. The Work of 04 agencies is expected to start by 15.03.2021. 3. Tenders for 02 works of 05 Lac MT each. Scoping and will be awarded by 11.03.2023 to agencies A & B.	
4	Apr-21	41000	10000	0	0	0000	0000	0000			1. Work will be executed by M/S Shree Green, M/S Zigna, GCC, GCC & Aadash. 2. Location of machinery will be done by two agencies A & B.	
5	May-21	51000	10000	0	0	0000	0000	0000	10000	10000	1) 07 agencies will be working.	
6	Jun-21	70000	10000	0	0	0000	0000	0000	10000	10000	1) 09 agencies will be working.	
7	July-21 & Aug-21	100000	10000	0	0	0	0	0	10000	10000	1) 09 agencies will be working and 03 agencies will be working.	
8	Sept-21	100000	10000	0	0	0	0	0	10000	10000	03 agencies will be working.	
Total			100000	10000	0	0	0	0	10000	10000		

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 07.03.2023 at Camp Office Civil Lines, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Waste To Energy Plant:

It was deliberated in the meeting that work of erection of waste to energy plant is going at very slow pace. Even the site leveling work and designing part of the plant have not been completed yet. In the absence of structural design and drawings the construction work cannot be executed. M/s Ecogreen has not mobilized the project team for WtE hence; it appears that intention to erect the plant in time bound manner is not there.

After detailed discussion the Chairperson directed that:

- a. M/s Ecogreen will submit the detailed work plan, bar chart and procurement plan for machinery and equipments within seven days.
- b. M/s Ecogreen shall expedite the activity of designing and execution and mobilize the project team for WtE at site.

2. Fresh Waste Processing:

It was observed that average waste processing in MCG area in De-centralized was 300 TPD and no other site could be finalized for decentralized waste processing at Faridabad and Gurugram. The Pali site is the only option with the MCG & MCF to process the fresh waste hence the development of this site shall be done in time bound manner. Commissioner, MCF informed that tender process have been started for the development of Pali site and works will be allotted by 08.04.2023.

After detailed discussion, it was decided that:

- a. The works at Pali should be allotted by 08.04.2023 and execution of the same may be done in such a manner that the site is available for waste processing w.e.f. 25.04.2023.

3. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. It was informed that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSH is in progress and waste will be processed by these agencies w.e.f 20.04.2023. The site for 4th agency M/s Zigma has been finalised and this agency will install the plant by 30.04.2023.

After detailed discussion, it was decided that:

- a. The timeline given for the work of waste processing by 04 agencies shall be strictly adhered to.
- b. The disposal of RDF, inert and compost as discussed in the meeting shall be strictly monitored through GPS portals and link of the same be provided in GMDA control room and MCG control room by 13.03.2023. GPS reports of vehicle may be obtained from Mr. Amrik Singh of GMDA before making the payments to the agencies.
- c. AE-SBM will produced the photographs of disposal of compost and inert with Latitude and longitude in the next meeting.
- d. Three teams having one member each from MCG, MCF and Ecogreen be constituted for physical verification of disposal of RDF. These team will visit the actual location where RDF is disposed off by the agencies and submit their reports in the office of CE MCG.

4. Leachate Treatment:

It was informed that RFP for procurement of 02 DTROs of 200 KLD each has been prepared and is in process of approval. The tenders will be invited shortly. Legacy leachate is being disposed of to STPs. 10000 KL leachate is yet to be disposed off. In the last week 650 KL Leachate has been disposed in STPs. This work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. Timeline given above shall be strictly adhered

5. Disposal of RDF:

It was informed that transportation of RDF to waste to energy plant at Murthal was stopped in the recent past which has been started again. Now 200 TPD RDF will be disposed off at WtE Murthal.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that transportation of RDF to WtE Murthal is done without any interruption and GPS monitoring be ensured through GMDA portal.

6. Development of 02 acre Land:

It was deliberated that the 02 acre land which was unutilized at Bandhwari so far has been taken in possession. The measurement of land has been done in the presence of Officials of MCG, Revenue Department and Forest Department.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that the 02 acre land is developed in time bound manner so that fresh waste could be dumped there w.e.f 01.04.2023.
- b. The work being executed to develop site at Kherki Majra for fresh waste processing and has been stopped due to public protest shall be shifted to develop to 02 acre land at Bandhwari. If there are

any addition, deletion or alteration same will be approved by the competent authority in due course of time.

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 07.03.2023 at Camp Office Civil Lines, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Shri Jitender Dahiya	Commissioner, Municipal Corporation, Faridabad	9999990095 Through VC
2.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
3.	Ms. Sikha	Joint Commissioner, Municipal Corporation, Faridabad	8168895552 Through VC
4.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
5.	Shri Rakesh Kumar	JE, MCG	9810954286
6.	Shri Himanshu Rao	JE, MCG	98213955268
7.	Shri Padam Bhushan	EE-SWM, MCF	7042144566 Through VC
8.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979
9.	Shri Shivendu	Operation Head Ecogreen	9899979618
10.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840
11.	Liu Quugtao	Ecogreen	9667502365
12.	Anand Suthu	Ecogreen	9811415608

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 15.03.2023 at Camp Office Civil Lines, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

It was observed that average waste processing in MCG area in De-centralized was 300 TPD and no other site could be finalized for decentralized waste processing at Faridabad and Gurugram. The Pali site is the only option with the MCG & MCF to process the fresh waste hence the development of this site shall be done in time bound manner. Commissioner, MCF informed that tender process have been started for the development of Pali site and works will be allotted by 08.04.2023.

After detailed discussion, it was decided that:

- a. The works at Pali should be allotted by 08.04.2023 and execution of the same may be done in such a manner that the site is available for waste processing w.e.f. 25.04.2023.
- b. Executive Engineer SBM to inform the M/s Ecogreen accordingly so that arrangement for fresh waste processing can be made at Pali site.

2. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. It was informed that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSHI is in progress and waste will be processed by these agencies w.e.f. 25.03.2023. The site for 4th agency M/s Zigma has been finalised and this agency will install the plant by 30.04.2023. The EE-SBM informed that 03 tenders to process 05 Lac MT waste in each work have been invited and the work will be allotted after taking approval from State Government.

After detailed discussion, it was decided that:

- a. The timeline given for the work of waste processing by 04 agencies shall be strictly adhered to.
- b. The disposal of RDF, inert and compost as discussed in the meeting shall be strictly monitored through GPS portals and link of the same be provided in GMDA control room and MCG control room by 20.03.2023. GPS reports of vehicle may be obtained from Mr. Amrik Singh of GMDA before making the payments to the agencies.



- c. AE-SBM will produced the photographs of disposal of compost and inert with latitude and longitude in the next meeting.
- d. Three teams having one member each from MCG, MCF and EcoGreen be constituted for physical verification of disposal of RDF. These team will visit the actual location where RDF is disposed off by the agencies and submit their reports in the office of CE MCG.
- e. Executive Engineer SBM to ensure that the target of waste processing as per action plan/ road map shall be achieved.

3. Leachate Treatment:

It was informed that RFP for procurement of 02 DTRDs of 200 KLD each has been prepared and is in process of approval. The tenders will be invited shortly. Legacy leachate is being disposed of to STPs. 10000 KI leachate is yet to be disposed off. EE-SBM informed that in the last week no Leachate could be disposed in STPs due to pending payment of the agency, however this work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. Timeline given above shall be strictly adhered.
- b. EE-SBM to ensure the disposal of leachate through tankers shall be ensured and report of the same to be produced in the next meeting.

4. Disposal of RDF:

It was informed that transportation of RDF to waste to energy plant at Murthal was stopped in the recent past which has been started again. Now 200 TPD RDF will be disposed off at WtE Murthal. EE-SBM informed that no RDF was disposed-off in last week (08.03.2023 to 14.03.2023) due to maintenance of waste to energy plant at Murthal. After the completion of WtE Murthal the RDF will be disposed-off w.e.f 18.03.2023.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that transportation of RDF to WtE Murthal is done without any interruption and GPS monitoring be ensured through GMDA portal.

5. Development of 02 acre Land:

It was deliberated that the 02 acre land which was unutilized at Bandhwari so far has been taken in possession. The measurement of land has been done in the presence of Officials of MCG, Revenue Department and Forest Department.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that the 02 acre land is developed in time bound manner so that fresh waste could be dumped there w.e.f 01.04.2023.
- b. The work being executed to develop site at Kherki Majra for fresh waste processing and has been stopped due to public protest shall be shifted to develop to 02 acre land at Bandhwari. If there are

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any addition, deletion or alteration same will be approved by the competent authority in due course of time.

6. Waste To Energy Plant:

It was deliberated in the meeting that work of erection of waste to energy plant is going at very slow pace. Even the site leveling work and designing part of the plant have not been completed yet. In the absence of structural design and drawings the construction work cannot be executed. M/s Ecogreen has not mobilized the project team for WTE hence; it appears that intention to erect the plant in time bound manner is not there.

After detailed discussion the Chairperson directed that:

- a. M/s Ecogreen will submit the detailed work plan, bar chart and procurement plan for machinery and equipments within seven days.
- b. M/s Ecogreen shall expedite the activity of designing and execution and mobilize the project team for WTE at site.

7. Other miscellaneous issues:

The issue of waste processing by Bulk Waste Generators was discussed and Chairman expressed his disappointment that fresh waste processing by Bulk Waste Generators is not being enforced properly. The quantity of fresh waste processing by Bulk Waste Generators has not increasing during last two months.

After detailed discussion it was decided that:

- a. IEC activities regarding Bulk Waste Generators shall be intensified, if needed an agency/ NGO may be hired exclusively to motivate and for IEC of Bulk Waste Generators.
- b. IEC-SBM will ensure that Dilawas site is made operational within 03 days so that 80 - 100 TPD fresh waste could be processed at this site.
- c. IC-SBM will ensure that sector wise list of Bulk Waste Generators is prepared showing the status of fresh waste processing, complying SWM Rule, Penal action taken against non complying BWGs etc.

The meeting ended with vote of thanks to the Chair and all the participants.

Praveen

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 15.03.2023 at Camp Office Civil Lines, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Shri. Roshni Shyam	Chief Engineer, MCG	9711005719
2.	Ms. Shikha	Joint Commissioner, MCG	8168895552
3.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
4.	Shri Narendra Singh	EE-SBM, MCG	9821395275
5.	Shri Padam Bhushan	EE-SWM, MCG	7042144566 Through VC
6.	Shri Nabin Hussain	Assistant Engineer-SBM, MCG	9821395241
7.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979 Through VC
8.	Shri Shivendu	Operation Head of M/s Ecogreen	9899979618
9.	Shri Sumit Allawadhi	Engineering Head of M/s Ecogreen	9818299789
10.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 24.03.2023 at Conference Room, 3rd Floor, Sector-34, MCG Office.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

Regarding development of Pali site EE-SWM, MCF informed that 01 tender has been opened on 22.03.2023 and there was no response in 03 tenders. These 03 tenders are rescheduled with last date of submission of 28.03.2023. He also informed that for felling of trees the permission has been applied with DFO Faridabad, who has assured to process the same for grant of permission at the earliest. He further informed that the work related with development of Pali site will be allotted by 08.04.2023.

After detailed discussion, it was decided that:

- a. The works at Pali should be allotted by 08.04.2023 and execution of the same may be done in such a manner that the site is available for waste processing w.e.f. 25.04.2023.
- b. Only 25 acre land is being developed in Phase-I at Pali hence the estimates for Phase-II i.e. for the remaining land at Pali shall be prepared immediately by MCF so that there is no hindrance to process the fresh waste of Faridabad and Gurugram in future.
- c. EE-SBM, MCG will ensure the development of 02 acre land at Bandhwari is completed by 31.03.2023 so that fresh waste can be dumped at this site w.e.f. 01.04.2023. The change of site order from Kharki Majra Site to Bandhwari may be issued to the agencies in consultation with CE MCG.

2. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green is processing at an average of 4000 MT waste and has processed 10000 MT waste during the month of March 2023 against the target of 125000 MT. It was informed by EE-SBM MCG that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSHI has been completed and processing of waste has been started by M/s GCC while the trial run is going on for the plant of M/s DCC and M/s AADARSHI. The site for 4th agency M/s Zigma has been finalised but the crumblers of an old agency M/s Sussajja are installed at this location and local people are making hindrance in dismantling of existing crumblers. The EE-SBM informed that 03 tenders to process 05 lac MT waste in each work have been invited and the work will be allotted after taking approval from State Government.



After detailed discussion, it was decided that:

- a. EE-SBM, MCG to ensure strict monitoring of waste processing and to achieve the target mentioned in road map to process the legacy waste. The timeline given for the work of waste processing to D4 agencies shall be strictly adhered to.
- b. The disposal of RDF, inert and compost as discussed in the meeting shall be strictly monitored through GPS portals and link of the same be provided in GMDA control room and MCG control room by 28.03.2023. GPS reports of vehicle may be obtained from Mr. Amrik Singh of GMDA before making the payments to the agencies.

3. Leachate Treatment:

It was informed by EE-SBM, MCG that existing DRTD are working satisfactorily. Legacy leachate is being disposed of to STP's 7500 Kl, leachate is yet to be disposed off. EE-SBM informed that in the last week no Leachate could be disposed in STP's due to pending payment of the agency. The tenders are being invited to transport the legacy leachate at STP's.

After detailed discussion, it was decided that:

- a. EE-SBM, MCG to ensure that leachate being generated is collection in collection tank print no. 3 & 5 only.
- b. M/s Ecogreen to fill up the leachate collection tank existing in the area earmarked for WtE.
- c. EE-SBM to ensure the disposal of leachate through tankers with GPS monitoring at GMDA Portal and report of the same to be produced in the next meeting.

4. Disposal of RDF:

It was informed that transportation of RDF to waste to energy plant at Murthal was stopped in the recent past which has been started again. Now 200 TPD RDF will be disposed off at WtE Murthal. EE-SBM informed that no RDF was disposed-off in last week (08.03.2023 to 23.03.2023) due to maintenance of waste to energy plant at Murthal. After the completion of WtE Murthal the RDF will be disposed-off w.e.f. 01.04.2023.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that transportation of RDF to WtE Murthal is done without any interruption and GPS monitoring be ensured through GMDA portal.

5. Waste To Energy Plant:

It was deliberated in the meeting that work of erection of waste to energy plant is going at very slow pace. Even the site leveling work and designing part of the plant have not been completed yet. In the absence of structural design and drawings the construction work cannot be executed. M/s Ecogreen has not mobilized the project team for WtE hence, Mr. J. N Reddy of M/s Ecogreen informed that detailed work plan for construction of WtE has been submitted and M/s Ecogreen has committed to complete the same as per timeline mentioned in the work plan.



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After detailed discussion the Chairperson directed that:

- a. M/s Eengreen will re-visit the detailed work plan and prepose the activities of construction of WRE and re-submit the same in the next review meeting.
- b. M/s Eengreen shall expedite the activity of designing and execution and mobilize the project team for WRE at site.

The meeting ended with vote of thanks to the Chair and all the participants.

Parveen

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 24.03.2023 at Conference Room, 3rd Floor, Sector-34, MCG Office.

Sr. No.	Name	Designation	Contact Details
1.	Shri. Radhe Shyam	Chief Engineer, MCG	9711005719
2.	Dr. Naresh Kumar	Joint Commissioner, MCG	jc.slu@mcg.gov.in
3.	Shri Anil Mehta	Consultant-Engineering & C&D, Municipal Corporation Gurugram	9711005709
4.	Shri. G.P Goel	Consultant-Engineering & SBM, MCG	9212485300
5.	Shri Narender Subag	EE-SBM, MCG	9821395275
6.	Shri Padam Bhushan	EE-SWM, MCG	7042144566 Through VC
7.	Shri Naim Hussain	Assistant Engineer SBM, MCG	9821395241
8.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979 Through VC
9.	Shri Shivendu	Operation Head of M/s Ecogreen	9899979618
10.	Shri Sumit Allawadhi	Engineering Head of M/s Ecogreen	9818299785
11.	Shri Vikrant Baidhi	Representative of Ecogreen Energy Pvt. Ltd.	8901449848

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 06.04.2023 at Conference Hall, Camp office,

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

Regarding development of Pali site EE-SWM, MCF informed that tender to be opened 07.04.2023 and the same to be allotted by 15.04.2023 and the development work should be complete within 1 month i.e. 15.05.2023. EE-SWM Faridabad informed to the chairperson that the MCF Faridabad identified three additional sites namely Riwajpur, Pratapgarh & Munjeri and for the development work for these three sites the tenders has already been floated. He also informed that for felling of trees the permission has been applied with DFO Faridabad but DFO Faridabad informed that the permission will grant for 8 acre only.

After detailed discussion, it was decided that:

- a. The works at Pali should be allotted by 15.04.2023 and execution of the same may be done in such a manner that the site is available for waste processing w.e.f. 15.05.2023.
- b. Only 25 acre land is being developed in Phase-I at Pali hence the estimates for Phase-II i.e. for the remaining land at Pali shall be prepared immediately by MCF so that there is no hindrance to process the fresh waste of Faridabad and Gurugram in future.
- c. EE-SWM, Faridabad will ensure to discuss with DFO Faridabad to grant the permission of 25 Acre land instead of 8 Acres.
- d. EE-SBM, MCG will ensure the development of 02 acre land at Bandhwari is completed by 15.04.2023 so that fresh waste can be dumped at this site w.e.f. 15.04.2023. The change of site order from Kherki Majra Site to Bandhwari may be issued to the agencies in consultation with CE MCG.

2. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green is processing at an average of 3500 MT waste and has process 93200 MT waste during the month of March 2023 against the target of 125000 MT and 1st to 5th April 2023 agency has processed 14000 MT waste. It was informed by EE-SBM MCG that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSH has been completed and processing of waste has been started by the agencies approx. 20000 MT waste has been processed by the agencies in the month of April 2023. The site has been cleared and the trommel machine of M/s Sussaja

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Enterprises had been shifted to Darbaripur store and land has been provided to the for 4th agency M/s ZIGMA and the work for installing the machinery has been started by the agency. The EE-SBM informed that 03 tenders to process 05 Lac MT waste in each work will be opened on 10.04.2023 and the work will be allotted after taking approval from State Government.

After detailed discussion, it was decided that:

- a. EE-SBM, MCG to ensure strict monitoring of waste processing and to achieve the target mentioned in road map to process the legacy waste. The timeline given for the work of waste processing to 04 agencies shall be strictly adhered-to.
- b. The disposal of RDF, Inert and compost as discussed in the meeting shall be strictly monitored through GPS portals and link of the same be provided in GMDA control room and MCG control room. GPS reports of vehicle may be obtained from Mr. Amrik Singh of GMDA before making the payments to the agencies.
- c. EE-SBM to ensure to issue the penalty notices to the agencies for delaying the work as per the targets.

3. Leachate Treatment:

It was informed by EE-SBM, MCG that existing DTRO are working satisfactorily. All the Legacy leachate is disposed of to STPs, Gurugram and no legacy leachate is pending at SLF site and fresh leachate is being stored at Ponds and same has been treated through DTRO and LTP system by M/s Ecogreen. The tenders are being invited to transport the legacy leachate at STPs. Representative of M/s Ecogreen has also informed that the work of filling of Pond No 8 with soil is under progress.

After detailed discussion, it was decided that:

- a. EE-SBM, MCG to ensure that leachate being generated is collection in collection tank point no. 3 & 5 only.
- b. M/s Ecogreen to fill up the leachate collection tank existing in the area earmarked for WtE.
- c. EE-SBM to ensure the disposal of leachate through tankers with GPS monitoring at GMDA Portal and report of the same to be produced in the next meeting.

4. Disposal of RDF:

It was informed that transportation of RDF to waste to energy plant at Murthal was stopped in the recent past which has been started again. Now 200 TPD RDF will be disposed off at WtE Murthal. EE-SBM informed that no RDF was disposed-off in last week (08.03.2023 to 23.03.2023) due to maintenance of waste to energy plant at Murthal. After the completion of WtE Murthal the RDF will be disposed-off w.e.f. 01.04.2023.

After detailed discussion, it was decided that:



- a. EE-SBM /AE-SBM will ensure that transportation of RDF to WtE Murthal is done without any interruption and GPS monitoring be ensured through GMDA portal.
- b. EE-SBM will ensure to find alternate disposal and engage more cement industries of existing RDF material without any delay and same may be produced in next meeting.

5. **Waste To Energy Plant:**

It was deliberated in the meeting that work of erection of waste to energy plant is going at very slow pace. Even the site leveling work and designing part of the plant have not been completed yet. In the absence of structural design and drawings the construction work cannot be executed. M/s Ecogreen has not mobilized the project team for WtE hence. Mr. J. N Reddy of M/s Ecogreen informed that detailed work plan for construction of WtE has been submitted and M/s Ecogreen has committed to complete the same as per timelines mentioned in the work plan.

After detailed discussion the Chairperson directed that:

- a. M/s Ecogreen will re-visit the detailed work plan and prepone the activities of construction of WtE and re-submit the same in the next review meeting.
- b. M/s Ecogreen shall expedite the activity of designing and execution and mobilize the project team for WtE at site.
- c. M/s Ecogreen shall submit financial closure report without further delay.

The meeting ended with vote of thanks to the Chair and all the participants.

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Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 06.03.2023 at Conference Room, camp office.

Sr. No.	Name	Designation	Contact Details
1.	Shri. Jai Deep Kumar	Additional Commissioner - IV	adcmc4@mcg.gov.in
2.	Shri. Radhe Shyam	Chief Engineer, MCG	9711005719
3.	Dr. Naresh Kumar	Joint Commissioner, MCG	jc.sbm@mcg.gov.in
4.	Shri. O.P Goel	Consultant-Engineering & SBM, MCG	9212485300
5.	Shri Narendra Suhag	EE-SBM, MCG	9821395275
6.	Shri Padam Bhushan	EE-SWM, MCF	7042144566 Through VC
7.	Shri R.Km Mongia	Assistant Engineer-SBM, MCG	
8.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979 Through VC
9.	Shri Shivendu	Operation Head of M/s Ecogreen	9899979618
10.	Shri Sumit Allawadhhi	Engineering Head of M/s Ecogreen	9818299789
11.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840
12.	Shri J.N. Reddy	Chief operating officer of M/s Ecogreen	8303200322
13.	Shri Anant Suthoo	Representative of M/s Ecogreen	9811141568

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ADCMC-IV MCG

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Shri P. C. Meena, Commissioner, MCG on 18.04.2023 at Conference Hall, GMDA, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

EE-SWM, MCF informed to the Chairperson regarding the progress of tender process for Pali, that scheduled date of allotment of works was committed as 17.04.2023 but the same is rescheduled due to mishappening with family of contractor. Now, the expected date of allotment is 20.04.2023. Regarding completion of development works for Phase-I 25 acre land, it is intimated that the same will be completed and fresh waste processing will be started by 20.05.2023 at Pali. Accordingly, M/s. Ecogreen will be informed.

It is also informed by EE-SWM that for permission of tree cutting, it is already applied and same will be given on or before 20.04.2023 as per the DFO, Faridabad. It is further informed that the tenders for development of additional 3 no. sites at Riwazpur, Mujedi and Partapgarh are under process. Also preparation of estimate for development of Pali site for Phase-II (i.e. for remaining land) is under progress.

EE-SBM, MCG, has informed that the fresh waste dumping has been started after development of 2.5 acres land at Bandhiwari. Further, tender had been invited for purchasing of trommel machine for processing of fresh waste, but no agency has participated in the tender, so same has been resubmitted for approval to recall the tender.

It was informed that as per the directions received during the meeting on dated: 13.04.2023 under the Chairmanship of Chief Secretary Haryana at Chandigarh, a committee is to be constituted for exploring the availability and feasibility for alternate sites at Sohna and Manesar.

After detailed discussions, it was decided that:

- a. Development works for above said 03 sites in Faridabad should be allotted on or before 20.04.2023, and development works should be completed by 25.05.2023 for Pali site and 29.05.2023 for other 03 sites. Fresh waste dumping be started at Pali site w.e.f 25.05.2023.
- b. It is also directed to prepare the guidelines for the agencies or contractors to start utilization of inert waste, and reduce the waste to be dumped at landfill, and also trommel to be installed at Badshahpur site, immediately.
- c. Catch drain and retaining wall be constructed immediately at 2.5 acre site as directed during site visit dated 14.04.2023 by Commissioner, MCG.
- d. ADCMC-IV will issue letter to MCF to stop sending the fresh waste after committed date i.e. 25.05.2023.

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- e. ADCMC-IV will constitute the committee for exploring the availability and feasibility for alternate sites at Sohna and Manesar with necessary directions.

2. Legacy Waste:

It was deliberated that M/s Bhoomi Green is processing at an average of 3500 MT waste and has processed approx. 49000 MT of legacy waste from 1st to 17th April 2023. It was informed by EE-SBM MCG that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSH has been completed and processing of waste has been started by the agencies. Approx. 46000 MT waste has been processed by the agencies from 1st to 17th April 2023. The site has been cleared, the trommel machine of M/s Sussaja Enterprises had been shifted to Darbaripur store, land has been provided to the 4th agency M/s ZIGMA and the work for installing the machinery has been started by the agency. Further, as informed by the agency, the erection work of trommel machine will be completed by 27th April 2023. The EE-SBM informed that 03 tenders to process 05 Lac MT waste in each work will be opened on 10.04.2023. Due to the reason, single agency is qualified in all 03 tenders, hence the tender has been recalled after getting approval of the competent authority.

After detailed discussions, it was decided that:

- a. Chairperson directed to adhere to the time lines for processing the legacy waste as per revised road map submitted to NGT.
- b. EE-SBM, MCG, has been directed to clear the village road and construct a drain for leachate along village road.
- c. EE-SBM, MCG, has been directed to get calibrated all the weigh bridges at landfill site which are being used for fresh waste weighment by M/s Ecogreen and for weighment of fractions obtained after bio-mining of legacy waste by agencies.
- d. Chairperson directed EE-SBM, MCG, to prepare the process for the payment of electricity bill at landfill site.

3. Leachate Management:

It was informed by EE-SBM, MCG that existing DTRO are working satisfactorily. All the Legacy leachate is disposed-off to STPs, Gurugram and no legacy leachate is pending at SLF site and fresh leachate is being stored at Ponds and same has been treated through DTRO and LTP system by M/s Ecogreen. The tenders are being invited to transport the legacy leachate at STPs. Representative of M/s Ecogreen has also informed that the work of filling of Pond No 8 & 7 with soil is under progress.

After detailed discussions, it was decided that:

- a. To prevent leachate from going into the forest area, RCC drains should be constructed at boundary wall of Bandhwari, till then a temporary bandh will be constructed.
- b. 2 DTROs to be installed at STP for treatment of leachate waste water.

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4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. Agency have to transport 200 TPD RDF at JBM Waste to Energy plant and the same will be disposed-off at WtE Murthal. EE-SBM informed that no RDF was disposed-off in last previous weeks by the agency due to maintenance of WtE plant at Murthal. EE-SBM further informed that as per the directions received in last meeting to find alternate WtE and cement industries for the disposal of RDF, a file is initiated for approval of Shri Cement on a terms & conditions of the previous agreement signed between Municipal Corporation and Cement industries.

After detailed discussions, it was decided that:

- a. File for Shri Cement will be put up with previous agreement for disposal of RDF.
- b. Chairperson directed to write a letter to PS/ULB regarding that WtE Murthal, Sonapat is taking RDF from other States, where the decision was taken by the DULB that RDF will be consumed by JBM from Sonapat and Panipat cluster only.

5. Waste to Energy Plant:

To obtain and discuss the final work plan and names of EPC contractors as to be given in writing by M/s. Ecogreen. Major timelines fixed with EPC contractors and the milestones are to be given by M/s. Ecogreen by 20.04.2023 as directed by W/CS Haryana in meeting dated 13.04.2023. Status of site leveling, soil testing and foundation work. Financial closure status. Regulatory clearances copies to be shared by Ecogreen to MCG. Status of discussion with Sh. Shard Bhatnagar, Chairman HPGCL for PMU/IE.

Software based monitoring to be adopted to achieve the timelines.

Status of mobilization of team for construction of WtE and finalization of designs and drawings.

Status of legal advice as to be given by reputed legal firm.

Further, a representative from M/s Ecogreen has informed that the EPC details and financial closure was already submitted by M/s Ecogreen to MCG in month of Dec-2022.

After detailed discussion, it was decided that:

- a. As the documents related to EPC have been submitted again in the meeting itself, same will be examined by Additional Commissioner-IV, MCG.
- b. All other documents related to financial closure, regulatory clearances also be submitted by M/s Ecogreen to Additional Commissioner-IV, MCG at the earliest.

The meeting ended with vote of thanks to the Chair and all the participants.

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. P. C. Meena, Commissioner, MCG on 18.04.2023 at Conference Hall, GMDA, Gurugram.

S. No.	Name of Participants	Designation
1	Sh. Jaideep Kumar	Additional Commissioner - IV
2	Sh. Radhe Shyam	Chief Engineer, MCG
3	Dr. Naresh Kumar	Joint Commissioner, MCG
4	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
5	Sh. Narender Suhag	EE-SBM, MCG
6	Sh. Shivendu	Operation Head of M/s. Ecogreen
7	Sh. Sumit Allawadhi	Engineering Head of M/s. Ecogreen
8	Sh. Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.


ADCMC-II, MCG

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 02.05.2023 at 3:30 PM in the Conference Hall Sector 34, MCG, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the chairperson was updated about the progress made by each stakeholder. It was communicated by the Chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:

1. Fresh Waste Processing:

EE-SWM, MCF informed the Chairperson about the progress of the tender process for Pali, and a work order has been issued.

It is also informed by EE-SBM, MCF that permission for tree cutting has already been applied for, and DFO has sent the matter for legal opinion to the AG office, been allotted, but the work has not been started due to pending environmental clearance. It was also apprised JC, MCF that CMC, Faridabad have telephonic conversation with AG regarding the Environment clearance to expedite the work.

Further, the progress on tenders for the development of additional 3 sites at Riwazpur, Mujedi and Partapgarh was discussed. The work order for the Mujhedi and Riwazpur sites has already been allotted. The tender for Pratapgarh is still pending, but they committed that a work order would be issued by the next week. The work at the Riwazpur site could not be started because of public protest. It has been submitted that help would be taken from the police department, and work would be started again at the earliest.

It was informed that for the development of the Pali site for Phase II (i.e., for the remaining land), 2 estimates have been finalized and the remaining are under progress.

EE-SBM, MCG informed that the fresh waste dumping has been started after the development of 2.5 acres of land at Bandhwari and temporary drain has been constructed, the work for the construction of permanent drain has been started and it was committed by AE (SBM), that the drain work will be completed in one month, and the work for the detaining wall is in progress. EE (SBM) informed that the tender for purchasing trommel machines for the processing of fresh waste is under recall and will again be opened on 11-05-2023.



It was directed that as per the directions received during the meeting dated 13.04.2023 under the chairmanship of worthy Chief Secretary to Govt. Haryana at Chandigarh, MCF should develop the entire 52 acres land and use it according to the requirements, but planning and preparation for the entire 52 acres land must be done.

Regarding the availability and feasibility for 100 acres Manesar site, a letter has been sent to MD, HSIIDC. Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. After approval from the worthy CMC, MCG, a proposal will be sent to the Director, DULB for directions regarding the land acquisition, whether it needs to be done under the prescribed policy for purchase of land on the e-BILUMI Portal or at collector rate.

After detailed discussion, it was decided that:

- A. It was directed by the Chairperson that, as per the direction received during the meeting dated: 13.04.2023 under the Chairmanship of worthy Chief Secretary to Govt. Haryana at Chandigarh, MCF should prepare for the development of entire 52 acre land and use it according to the requirements, but planning and preparation for the entire 52 acre land must be done.
- B. Details of work orders for PALI site development as issued by MCF should be shared with the MCG.
- C. Proposal for 100 acre land acquisition at Sohna Site, to be sent to the Director, DULB after approval from CMC, Gurugram.

2. Legacy Waste

It was submitted that M/s Bhoomi Green is processing an average of 3500 MT waste and has processed approx. 83725 MT of legacy waste from 1st April 2023 to 2nd May 2023. It was informed by EE-SBM, MCG that the work of erection of plants by M/s GCC, M/s DCC and M/s AADARSH has been completed and the processing of waste has been started by the agencies. Approx. 98730 MT of waste have been processed by the agencies from 1st April 2023 to 2nd May 2023. M/s Zigma has set up the processing plant, but the processing has not started yet. The EE-SBM, MCG informed that the file for 03 tenders to process 05 Lac MT waste has been sent to the CE, MCG.

After detailed discussions, it was decided that:

- A. EE-SBM, MCG has been directed to submit agency wise reports on a daily, weekly and monthly basis for legacy waste & report of penalty imposition also to be submitted.
- B. EE-SBM, MCG has been directed to submit agency wise lagging reports as per the road map for correction.
- C. EE-SBM, MCG has been directed to issue a notice on the disposal of fractions. API data has been linked to M/s Bhoomi Green.
- D. EE-SBM, MCG has been directed to clear the village road and construct a drain for leachate along the village road.

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- E. EE-SBM, MCG has been directed to get all the weighbridges calibrated at the landfill site which are being used for fresh waste weighment by M/s Ecogreen and for weighment of fractions obtained after bio-mining of legacy waste by agencies.
- F. Linkage with the GMDA portal must be expedited. EE-SBM, MCG is to send a letter to GMDA regarding the same and the matter must be resolved by the next meeting.
- G. The chairperson directed EE-SBM, MCG to prepare the process for the payment of the electricity bill at the landfill site.
- H. CE, MCG was directed to expedite the file for the 05 Lac MT.

3. Leachate Management:

It was informed by EE-SBM, MCG that the existing DTRO is working satisfactorily. All the legacy leachate is disposed of at STPs, Gurugram and no legacy leachate is pending at SLF site and fresh leachate is being stored at Ponds and the same has been treated through the DTRO and LTP systems by M/s Ecogreen. Tenders are being invited to transport the legacy leachate at STPs. A representative of M/s Ecogreen has also informed that the work of filling of Pond No. 8 & 7 with soil is under progress.

After detailed discussions, it was decided that:

- A. A file for 2 DTROs has been put up and is pending for administrative approval.
- B. Chairperson has directed to increase the capacity of DTRO & LTP. Informed to M/s Ecogreen accordingly.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. Agency have to transport 200 TPD RDF at JBM Waste to Energy plant and the same will be disposed-off at WtE Murthal. EE-SBM informed that small quantity of RDF was disposed-off in last previous weeks by the agency due to continuous maintenance of WtE plant at Murthal.

After detailed discussions, it was decided that:

- A. It was desired to write a letter to the Commissioner & Secretary to Govt. Haryana, ULB Department that WtE Murthal, Sonipat is taking RDF from other States, where the decision was taken by the DULB that RDF will be consumed by JBM from Sonipat and Panipat cluster only.
- B. It was informed by the EE-SBM, MCG that there is a technical flaw in floating the tender for engaging other agencies for disposal of remaining RDF. It was directed to discuss the matter between CE, EE-SBM & Consultant-SBM, MCG and resolve the issue as appropriate.

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5. Waste to Energy Plant:

Whereas the documents with respect to EPC contractors submitted by the M/s Ecogreen are under study but the financial closure and regulatory clearances are yet to be submitted by them. Accordingly, M/s. Ecogreen has been requested to supply the copies of financial closure and regulatory clearances immediately. It was discussed that Software based monitoring to be adopted to achieve the timelines. It was discussed to expedite the process to take legal advice by the reputed legal firm.

After detailed discussion, it was decided that:

- A. The documents related to EPC may be examined by the Consultant, MCG within a week.
- B. All other documents related to financial closure, regulatory clearances also be submitted by M/s Ecogreen to Consultant, MCG within a week.
- C. M/s. Ecogreen will submit the financial closure report and copies of regulatory/statutory clearances at once without any further delay.
- D. Necessary action may be taken for software based monitoring of timelines be taken by CE/EE, MCG.
- E. Status of legal advice be given by CE within a week.

The meeting ended with vote of thanks to the Chair and all the participants.


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Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation Gurugram on 02.05.2023 at 3:30 PM in the Conference Hall Sector 34, MCG, Gurugram.

S. No.	Name of Participants	Designation
1	Sh. Jaideep Kumar	Additional Commissioner - IV
2	Sh. RadheShyam	Chief Engineer, MCG
3	Dr. Naresh Kumar	Joint Commissioner, MCG
4	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
5	Sh. Narender Suhag	EE-SBM, MCG
6	Sh. R.K Mongia	AE-SBM, MCG
7	Dr. Anita Phalswal	Consultant - SSC, MCG
8	Sh. Manpreet Singh	MIS-SSC, MCG
9	Sh. Shivendu	Operation Head of M/s Ecogreen
10	Sh. SumitAllawadhi	Engineering Head of M/s. Ecogreen
11	Sh. Yasin Ansari	Project Head, HMS
	Participants, through VC	
12	Smt. Shikha	Joint Commissioner, MCF
13	Sh. Padam Singh	EE-SBM, MCF
14	Sh. Sanjay Sharma	Dy. CEO, M/s. Ecogreen

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship on 09.05.2023 at 3:30 PM in the Conference Hall, Sector 34, MCG, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE – "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the chairperson was updated about the progress made by each stakeholder. It was communicated by the Chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:

1. Fresh Waste Processing:

EE-SWM, MCF informed the Chairperson about the progress of the tender process for Pali, and a work order has been issued.

It is also informed by EE-SWM, MCF that permission for tree cutting has already been applied for, and DFO has sent the matter for legal opinion to the AG office, been allotted, but the work has not been started due to pending environmental clearance. It was also apprised by JC, MCF that CMC, Faridabad have telephonic conversation with AG regarding the Environment clearance to expedite the work.

Further, the progress on tenders for the development of additional 3 sites at Riwazpur, Mujhedi and Partapgarh was discussed. The work order for the Mujhedi and Riwazpur sites has already been allotted. The tender for Pratapgarh is still pending, but they committed that a work order would be issued by the next week. The work at the Riwazpur site could not be started because of public protest. It was intimated that help would be taken from the police department, and work would be started again at the earliest.

It was informed that for the development of the Pali site for Phase II (i.e., for the remaining land), 2 estimates have been finalized and the remaining are under progress.

EE-SBM, MCG informed that the fresh waste dumping has been started after the development of 2.5 acres of land at Bandhwari and temporary drain has been constructed, the work for the construction of permanent drain has been started and it was committed by AE (SBM), that the drain work will be completed in one month, and the work for the detaining wall is in progress. EE (SBM) informed that the tender for purchasing trommel machine for the processing of fresh waste is under recall and will again be opened on 11-05-2023.

(A)

It was directed that as per the directions received during the meeting dated 13.04.2023 under the chairmanship of worthy Chief Secretary to Govt. Haryana at Chandigarh, MCF should develop the entire 52 acres land and use it according to the requirements, but planning and preparation for the entire 52 acres land must be done.

Regarding the availability and feasibility for 100 acres Manesar site, a letter has been sent to MD, HSIDC. Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. After approval from the worthy CMC, MCG, a proposal will be sent to the Director, DULB for directions regarding the land acquisition, whether it needs to be done under the prescribed policy for purchase of land on the e-BHUMI Portal or at collector rate.

After detailed discussion, it was decided that:

- A. It was directed by the Chairperson that, as per the direction received during the meeting dated: 13.04.2023 under the Chairmanship of worthy Chief Secretary to Govt. Haryana at Chandigarh, MCF should prepare for the development of entire 52 acre land and use it according to the requirements, but planning and preparation for the entire 52 acre land must be done.
- B. Details of work orders for PALI site development as issued by MCF should be shared with the MCG.
- C. Proposal for 100 acre land acquisition at Sohna Site, to be sent to the Director, DULB after approval from CMC, Gururgram.
- D. It was directed by the Chairperson that, the progress of allotted works for development work of Pali site to be completed by 20.05.2023, time line to be adhered to strictly.
- E. Fresh waste dumping must be started at Pali/other sites in Faridabad by 25.05.2023 as committed by MCF.
- F. M/s. Ecogreen is also asked to do data analysis at its own level also.

2. Legacy Waste

It was submitted that M/s Bhoomi Green is processing an average of 3000 MT waste and has processed approx. 92297 MT of legacy waste from 1st April 2023 to 8th May 2023. It was informed by EE-SBM, MCG that the work of erection of plants by M/s GCC, M/s DCC and M/s AADARSH has been completed and the processing of waste has been started by the agencies. Approx. 125969 MT of waste have been processed by these 3 agencies from 1st April 2023 to 8th May 2023. M/s Zigma has set up the processing plant, but the processing has not started yet. The EE-SBM, MCG informed that the file for 03 tenders to process 05 Lac MT waste has been sent to the CE, MCG.

After detailed discussions, it was decided that:

- A. Since the progress achieved is very less in comparison to the targets. Hence, showcase notices be given to the defaulting agencies by the EE-SBM. Also, JC-SBM, MCG may issue displeasure notes to concerned JE/AE/EE, MCG.
- B. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be



submitted. The agency wise monthly targets must be intimated by EE-SBM within 3 days to various agencies as submitted to NGT.

- C. EE-SBM, MCG has been directed to submit agency wise lagging reports as per the road map for correction.
- D. EE-SBM, MCG has been directed to get all the weighbridges calibrated at the landfill site which are being used including for fresh waste weighment.
- E. It was directed by the Chairperson that, linkage with the GMDA portal must be expedited of all the agencies, otherwise progress will be assumed as Nil. EE-SBM, MCG is to send a letter to GMDA regarding the same and the matter must be resolved by the next meeting.
- F. API data must be given by all the agencies to GMDA for placing live data in public domain through GDA portal and MCG portal. The earlier bills may also be checked for vehicles duration and loading/over-loading data analysis. All unethical practices may be checked and stopped otherwise legal action could be initiated.

3. Leachate Management:

It was informed by EE-SBM, MCG that the existing DTRO is working satisfactorily. All the legacy leachate is disposed of at STPs, Gurugram and no legacy leachate is pending at SLF site and fresh leachate is being stored at Ponds and the same has been treated through the DTRO and LTP systems by M/s Ecogreen. Tenders are being invited to transport the legacy leachate at STPs. A representative of M/s Ecogreen has also informed that the work of filling of Pond No. 8 & 7 with soil is under progress.

After detailed discussions, it was decided that:

- A. A file for 2 DTROs has been put up and is pending for administrative approval. Hence, be expedite.
- B. Chairperson has directed to increase the capacity of DTRO & LTP, Informed to M/s Ecogreen accordingly.
- C. EE-SBM, MCG has been directed to clear the village road and construct a drain for leachate along the village road.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. Agency have to transport 200 TPD RDF at JBM Waste to Energy plant and the same will be disposed-off at WtE Murthal. EE-SBM informed that small quantity of RDF was disposed-off in last previous weeks by the agency due to continuous maintenance of WtE plant at Murthal.

After detailed discussions, it was decided that:

- A. The location of stock of legacy RDF be verified by the EE/AE-SBM and other EEs who have been assigned duty to visit cement factories and verify its disposal may be ensured as per the timelines given to NGT, by September-2023. Penal actions may be taken against

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defaulting agencies. Also, house expressed displeasure over inaction on part of JE/AE/EE-SBM.

- B. Also, action may be initiated by EE-SBM, MCG against the defaulting agencies for non-disposal of RDF as awarded to them.
- C. EE-SBM, MCG has been directed to issue a notice on the disposal of fractions. API data has been linked to M/s Bhoomi Green.
- D. The disposal of inerts from MRF may also be ensured at proper place.

5. Waste to Energy Plant:

Whereas the documents with respect to EPC contractors submitted by the M/s Ecogreen are under study but the financial closure and regulatory clearances are yet to be submitted by them. Accordingly, M/s. Ecogreen has been requested to supply the copies of financial closure and regulatory clearances immediately. It was discussed that Software based monitoring to be adopted to achieve the timelines. It was discussed to expedite the process to take legal advice by the reputed legal firm.

After detailed discussion, it was decided that:

- A. The documents related to EPC and regulatory clearances have been examined by the Consultants (SBM & WTE), MCG and examination report sent to W/CMC by ADCMC-IV, MCG.
- B. All other documents related to financial closure, balance design and drawings, mobilization plan and remaining regulatory clearances also be submitted by M/s Ecogreen to MCG immediately.
- C. Necessary action may be taken for software based monitoring of timelines be taken by CE/EE, MCG.
- D. Status of legal advice be given by CE within a week.

The meeting ended with vote of thanks to the Chair and all the participants.

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ADCMC-IV
MCG

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation Gurugram on 09.05.2023 at 3:30 PM in the Conference Hall, Sector 34, MCG, Gurugram.

S. No.	Name of Participants	Designation
1	Sh. Jaideep Kumar	Additional Commissioner - IV
2	Dr. Naresh Kumar	Joint Commissioner, MCG
3	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
4	Sh. Sharad Bhatnagar	Consultant - WtE, MCG
5	Sh. R.K Mongia	AE-SBM, MCG
6	Dr. Anita Phalswal	Consultant - SSC, MCG
7	Sh. Manpreet Singh	MIS-SSC, MCG
8	Sh. Shuvendu	Operation Head of M/s. Ecogreen
9	Sh. Sumit Allawadhi	Engineering Head of M/s. Ecogreen
10	Sh. Vikrant Bakshi	Representative from M/s. Ecogreen
11	Sh. N. Reddy	COO of M/s. Ecogreen
12	Sh. Yasin Ansari	Project Head - HMS
13	Sh. Abhijeet	Representative from M/s. Bhumi Green
	Participants through VC	
14	Smt. Shikha, HCS	Joint Commissioner, MCF
15	Sh. Padam Singh	EE-SBM, MCF
16	Sh. Sanjay Sharma	Dy. CEO, M/s. Ecogreen
17	Sh. Ajay Arora	Representative from M/s. Zigma
18	Sh. Sachin	Representative from M/s. Green Concrete

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 16.05.2023 at 12:45 PM in the Conference Hall, Sector 34, MCG, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the chairperson was updated about the progress made by each stakeholder. It was communicated by the Chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:

1. Fresh Waste Processing:

JC & EE-SWM, MCF informed the Chairperson about the progress of the tender process for Pali, and a work order has been issued.

It is also informed by Smt. Shikha, Joint Commissioner HCS, MCF that permission for tree cutting has already been applied, and DFO has sent the matter for legal opinion to the AG office, been allotted, but the work has not been started due to pending environmental clearance, the same is still pending.

Further, the progress on tenders for the development of additional 3 sites at Riwazpur, Mujedi and Partapgarh was discussed. The work order for all 3 sites have already been allotted and the work of the development of the Pratapgarh and Mujhedi sites are under progress. The work at the Riwazpur site could not be started because of public protest. It has been submitted that help would be taken from the police department, and work would be started within a week.

It was informed that for the development of the Pali site for Phase II (i.e., for the remaining land), 2 estimates have been finalized and the remaining are under progress.

AE-SBM, MCG has informed that the drain work will be completed in the end of the month (May 2023), and the work of the estimate for retaining wall is in progress, for the 2.5 acre land.

Regarding the availability and feasibility for 100 acres Manesar site, a letter has been sent to MD, HSIIDC. Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. After approval from the worthy CMC, MCG, a proposal will be sent to the Director, DULB for directions regarding the land acquisition, whether it needs to be done under the prescribed policy for purchase of land on the e-BHUMI Portal or at collector rate.

After detailed discussion, it was decided that:

- A. Chairperson has directed to JC, MCF that to adhere the timeline for the development of all sites for the fresh waste processing without any further delay as committed during the review meeting on dt. 13.04.2023 under the Chairmanship of Chief Secretary to Govt. of Haryana.
- B. Chairperson has directed to JC, MCF and JC-SBM, MCG to write a letter to the Chief Secretary, Govt. of Haryana and ACS, ULB regarding not providing the permission of tree cutting applied by MCF after necessary direction given by Chief Secretary, Govt. of Haryana during the meeting on dt. 13.04.2023, due to which MCG and MCF facing difficulties to adhere the timelines given by the Hon'ble NGT.
- C. Proposal for 100 acre land acquisition at Sohna Site, to be sent to the Director, DULB after approval from CMC, Gururgram.
- D. It was directed by the Chairperson that, the progress of allotted works for development work of Pali, Mujhedi and Pratapgarh site to be completed by 20.05.2023, and fresh waste dumping must be started by 25.05.2023 as committed by MCF.
- E. Chairperson has directed to M/s Ecogreen to make arrangements for the fresh waste processing at the sites developed by MCF and MCG as per the concessionaire agreement.

2. Legacy Waste

It was submitted that M/s Bhoomi Green is processed approx. 1,02,084 MT of legacy waste from 1st April 2023 to 15th May 2023. It was also informed by AE-SBM, MCG that the M/s GCC, M/s DCC and M/s AADARSH has been processed approx. 1,59,215.87 MT of waste from 1st April 2023 to 15th May 2023. M/s Zigma has set up the processing plant, and started the processing of legacy waste. The AE-SBM, MCG informed that the file for 03 tenders to process 05 Lac MT waste is under progress.

After detailed discussions, it was decided that:

- A. Since the progress achieved is very less in comparison to the targets. Hence, showcase notices be given to the defaulting agencies and imposed the penalties as per the agreement by the EE-SBM.
- B. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted.
- C. EE-SBM, MCG has been directed to submit agency wise lagging reports as per the road map for correction.
- D. EE-SBM, MCG has been directed to get all the weighbridges calibrated at the landfill site which are being used including for fresh waste weighing.

3. Leachate Management:

It was informed by EE-SBM, MCG that the existing DTRO is working satisfactorily. All the legacy leachate is disposed of at STPs, Gururgram and no legacy leachate is pending at SLF site and fresh leachate is being stored at Ponds and the same has been treated through the DTRO and LTP systems by M/s Ecogreen. A representative of M/s Ecogreen has also informed that the administrative approval of work of filling of Pond No. 7 with soil is under progress.

After detailed discussions, it was decided that:

- A. A file for 2 DTROs has been put up and is pending for administrative approval. Hence, be expedite.

- B. Chairperson has directed to increase the capacity of DTR0 & LTP. Informed to M/s Ecogreen accordingly.
- C. EE-SBM, MCG has been directed to clear the village road and construct a drain for leachate along the village road.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. Agency have to transport 200 TPD RDF at JBM Waste to Energy plant and the same will be disposed-off at WtE Murthal. EE-SBM informed that small quantity of RDF was disposed-off in last previous weeks by the agency due to continuous maintenance of WtE plant at Murthal.

After detailed discussions, it was decided that:

- A. Chairperson directed tender work of disposal of RDF may expedite.
- B. It was directed that action may be initiated by EE-SBM, MCG against the defaulting agency for non-disposal of RDF as awarded to them.
- C. It was directed that CE-MCG initiated the file for hiring of PMU unit with immediate effect without any delay.

5. Waste to Energy Plant:

Whereas the documents with respect to EPC contractors submitted by the M/s Ecogreen are under study but the financial closure and regulatory clearances are yet to be submitted by them. Accordingly, M/s. Ecogreen has been requested to supply the copies of financial closure and regulatory clearances immediately. It was discussed that Software based monitoring to be adopted to achieve the timelines. It was discussed to expedite the process to take legal advice by the reputed legal firm. Further it was discussed that the EC of 15 MW is already granted for the erection of WtE to M/s Ecogreen energy Pvt. Ltd.

After detailed discussion, it was decided that:

- A. Chairperson showing displeasure towards the M/s Ecogreen even after passing several months the Concessionaire not started the work of WtE plant.
- B. The documents related to EPC and regulatory clearances have been examined by the Consultants (SBM & WTE), MCG and put up the queries/reports without any delay.
- C. All other documents related to financial closure, balance design and drawings, mobilization plan and remaining regulatory clearances also be submitted by M/s Ecogreen to MCG immediately.
- D. Chairperson has directed to concessionaire to start the work of erection of WtE plant as they already have EC of 15 MW and same may enhanced after the legal opinion.
- E. Necessary action may be taken for software based monitoring of timelines be taken by CE/EE, MCG.
- F. Status of legal advice be given by CE within a week.

The meeting ended with vote of thanks to the Chair and all the participants.

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation Gurugram on 16.05.2023 at 12:45 PM in the Conference Hall, Sector 34, MCG, Gurugram.

S. No.	Name of Participants	Designation
1	Sh. Radhe Shyam	Chief Engineer, MCG
2	Dr. Naresh Kumar	Joint Commissioner, MCG
3	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
4	Sh. Sharad Bhatnagar	Consultant - WtE, MCG
5	Sh. RK Mongia	AE-SBM, MCG
6	Sh. Shuvendu	Operation Head of M/s. Ecogreen
7	Sh. Sumit Allawadhi	Engineering Head of M/s. Ecogreen
8	Sh. Vikrant Bakshi	Representative from M/s. Ecogreen
9	Sh.	
10	Sh. Rajesh Sharma	JE, MCG
11	Sh. Sarjeet	JE, MCG
12	Sh. Yasin Ansari	Project Head - HMS
13	Sh. Prateek Agarwal	
Participants through VC		
14	Smt. Shikha, HCS	Joint Commissioner, MCF
15	Sh. Padam Singh	EE-SBM, MCF
16	Sh. Sanjay Sharma	Dy. CEO, M/s. Ecogreen
17	Sh. Nagarjuna Reddy	COO of M/s. Ecogreen

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 24.05.2023 at 12:45 PM in the CMC Camp Office, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE – "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the Chairperson was updated about the progress made by each stakeholder. It was communicated by the Chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:

1. Fresh Waste Processing:

EE-SWM, MCF informed the Chairperson about the progress of the tender process for Pali, and a work order which was yet to be issued.

The EE-SWM, MCF informed that works have been allotted to develop the site for fresh waste processing at Pali, but development works could not be started due to pending permission for cutting of trees from the forest department and now status quo to be maintained by both the parties as ordered by Hon'ble Supreme Court vide its order dated:18.05.2023. Further, EE-SWM, MCF informed that for felling of trees the permission has been applied with DFO Faridabad for the development of Pali land of measuring 25 acre but the permission is still awaited and EE-SWM, MCF stated that permission for felling of trees will now be asked subject to decision of Hon'ble Supreme Court in Pali land case. It is further informed that the works for development of Mujhedi will be completed within 15 days i.e. by 10.06.2023 and for Pratapgarh levelling of site started. The works for development of site at Riwazpur has been allotted but stalled due to public protest. It was informed that for the development of the Pali site for Phase II (i.e. for the remaining land), 2 estimates have been finalized and the remaining are

under progress. EE-SWM, MCF also informed that tenders have been floated for disposal of fraction after processing by M/s Ecogreen.

AE-SBM, MCG has informed that the drain work will be completed by 10.06.2023, and the work of the estimate for retaining wall is in progress, for the 2.5 acre land. AE-SBM, MCG has informed that it is difficult to construct the catch drain at village road due to continuous collapse of waste. So, in lieu of that a temporary drain has been constructed to collect the leachate.

Regarding the availability and feasibility for 100 acre land at Manesar site, a letter has been sent to MD, HSIIDC. Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. After approval from the worthy CMC, MCG, a proposal will be sent to the Director, DULB for directions regarding the land acquisition, whether it needs to be done under the prescribed policy for purchase of land on the e-BHUMI Portal or at collector rate.

Chairperson asked to AE-SBM, MCG regarding purchasing and installation of trommel machine at MRF for processing of inert material. AE-SBM, MCG informed the tender for the same has been floated twice but no bid has been received. Accordingly, the RFP will be re-examined and necessary amendment in RFP will be done after necessary approval from the competent authority. Further, it was directed to M/s Ecogreen to provide 1 trommel machine from Bandhwari landfill site and same will be repaired and installed by MCG at Badshahpur MRF.

After detailed discussion, it was decided that:

- A. Chairperson has directed to EE-SWM, MCF that to adhere the timeline for the development of all sites for the fresh waste processing without any further delay as committed during the review meeting on dt. 13.04.2023 under the Chairmanship of Chief Secretary to Govt. of Haryana.
- B. Chairperson has directed to IC-SBM, MCG and EE-SWM, MCF to write a letter to the Chief Secretary, Govt. of Haryana and ACS, ULB regarding not providing the permission of tree cutting applied by MCF after necessary direction given by Chief Secretary, Govt. of Haryana during the meeting on dt. 13.04.2023, due to which MCG and MCF are facing difficulties to adhere to the timelines given by the Hon'ble NGT.

- C. Chairperson directed to prepare the case of proposal for 100 acre land acquisition at Sohna Site, same may be sent to the Director, DULB, to seek the direction that whether it needs to be done under the prescribed policy for purchase of land on the e-BHUMI Portal or at collector rate.
- D. It was directed by the Chairperson that, the progress of allotted works for development work of Mujhedi and Pratapgarh to be completed by 10.06.2023 and 25.06.2023 respectively as per the given timelines, and fresh waste dumping must be started by MCF as committed.
- E. Chairperson has directed to M/s Ecogreen to make arrangements for the fresh waste processing at the sites developed by MCF, and disposal of fraction to be done by MCF as explained during the meeting about tender for the same.
- F. Chairperson has directed to AE-SBM/EE-SBM, MCG to repair/install trommel machine at MRF given by M/s Ecogreen for processing of legacy waste and re-submit the file to purchase 2 nos. of trommel machine with revised RFP.
- G. MRF should be self-sustained as Model MRF and no waste/fraction be sent to Bandhwari plant. Inert to be tested frequently.

2. Legacy Waste:

It was submitted that M/s Bhoomi Green has processed approx. 1,36,268.29 MT of legacy waste from 1st April 2023 to 23rd May 2023. It was also informed by AE-SBM, MCG that the M/s GCC, M/s DCC and M/s AADARSH has been processed approx. 2,10,820.49 MT of waste from 1st April 2023 to 23rd May 2023. M/s Zigma has set up the processing plant, and started the processing of legacy waste, and the installation work of weigh-bridge of M/s Zigma is under progress. The AE-SBM, MCG informed that the file for 03 tenders to process 05 Lac MT waste is under progress.

After detailed discussions, it was decided that:

- A. Since the progress achieved is very less in comparison to the targets. Hence, show-cause notices be given to the defaulting agencies and impose further penalties as per the agreement by the EE-SBM, MCG.
- B. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted.
- C. EE-SBM, MCG has been directed to submit agency wise lagging reports as per the road map for correction.
- D. EE-SBM, MCG has been directed to get all the weighbridges calibrated at the landfill site which are being used including for fresh waste weighment.

3. Leachate Management:

It was informed by EE-SBM, MCG that the existing DTRO is working under capacity. All the legacy leachate is disposed of at STPs, Gurugram and no legacy leachate is pending at SLF site and fresh leachate is being stored at Ponds and the same has been treated through the DTRO and LTP systems by M/s Ecogreen.

After detailed discussions, it was decided that:

- A. A file for 2 DTROs has been put up and is pending for administrative approval. Hence, be expedited.
- B. Chairperson has directed to increase the capacity of DTRO & LTP. Informed to M/s Ecogreen accordingly.
- C. EE-SBM, MCG has been directed to clear the village road and construct a drain for leachate along the village road.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. Agency have to transport 200 TPD RDF at JBM Waste to Energy plant and the same will be disposed-off at WtE Murthal. EE-SBM informed that small quantity of RDF was disposed-off in last previous weeks by the agency due to continuous maintenance of WtE plant at Murthal.

After detailed discussions, it was decided that:

- A. Chairperson directed tender work for disposal of RDF may expedited.
- B. It was directed that action may be initiated by EE-SBM, MCG against the defaulting agency for non-disposal of RDF as awarded to them.
- C. It was directed that CE-MCG should initiate the file for hiring of PMU unit with immediate effect without any delay.

5. Waste to Energy Plant:

It was informed that work of site preparation (temporary facility/leveling/isolation) was scheduled to be started w.e.f. 31.03.2023 as per the project schedule submitted to MCG. It was assured by the Concessionaire that the civil work shall start from 25.06.2023. The Concessionaire has assured that Waste to Energy Plant will be completed by 30th November 2024, whereas the Government has extended the date of Commencement of Operations (COD) up to 31st October 2023. There is no visible progress at site and several notices have already been issued to the Concessionaire by MCG.

The Concessionaire was directed to obtain the financial closure before start of work. The Concessionaire informed that the financial closure is in the final stages and will be obtained in June 2023 and submitted to MCG. However, the Concessionaire requested for additional landfill site acquisition as EC also required to be obtained for SLF site & to pass on the legal opinion regarding Asola Wild Life restrictions and also the written assurance about providing additional Sanitary Landfill (SLF) site for disposal of ash and other inert products from the WtE.

After detailed discussion, it was decided that:

- A. Chairperson showing displeasure towards the M/s Ecogreen even after passing several months the Concessionaire not started the work of Waste to Energy plant.
- B. All the other the documents related to EPC and regulatory clearances have been examined by consultant – SBM & WtE, and put up the queries/reports without any delay.

- C. All other document related to financial closure, balance design and drawings, mobilization plan and remaining regulatory clearances also be submitted by M/s Ecogreen to MCG immediately.
- D. Chairperson has directed to the Concessionaire to start the work of erection of WtE plant as they already have EC of 15 MW.
- E. Software based monitoring to be adopted to closely monitor the timelines. CE, MCG has to take necessary action at the appropriate time before start of work.
- F. Chairperson directed JC-SBM, MCG to form a committee for search of additional landfill site.

The meeting ended with vote of thanks to the Chair and all the participants.

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Commissioner, Municipal Corporation Gurugram on 24.05.2023 at 12:45 PM in the CMC Camp Office, Gurugram.

S. No.	Name of Participants	Designation
1	Sh. Radhe Shyam Sharma	Chief Engineer, MCG
2	Dr. Naresh Kumar	Joint Commissioner, MCG
3	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
4	Sh. Narender Suhag	EE-SBM, MCG
5	Sh. R.K Mongia	AE-SBM, MCG
6	Sh. Shuvendu	Operation Head of M/s. Ecogreen
7	Sh. Sumit Allawadhi	Engineering Head of M/s. Ecogreen
8	Sh. Vikrant Bakshi	Representative of M/s. Ecogreen
9	Sh. Anant Suthoo	Operation Head of M/s. Ecogreen (FBD)
10	Sh. Sanjay Sharma	Representative of M/s. Ecogreen
11	Sh. Rishi Malik	SSI (HQ), MCG
12	Sh. Sudhir Kumar	SSI-I & II, MCG
13	Sh. Yasin Ansari	Project Head - HMS
14	Sh. Manjeet Singh	Representative of M/s GCC
Participants through VC		
15	Sh. Padam Bhushan	EE-SWM, MCF
16	Sh. Saurabh Aggarwal	Representative of M/s DCC
17	Sh. Pankaj Maan	Representative of M/s DCC
18	Sh. Abhijeet	Representative of M/s Bhumi Green
19	Sh. Pankaj Phalaskar	Representative of M/s Bhumi Green
20	Sh. Nagarjuna Reddy	COO of M/s. Ecogreen
21	Sh. Gopi Pandit	Representative of M/s Aadarsh

To

Shri Vineet Garg, IAS
ACS Environment, Forest & wild life Department,
Govt. of Haryana.

Shri Vikas Gupta, IAS
Commissioner & Secretary, Urban Local Bodies Department,
Govt. of Haryana.

Shri Jitendra Kumar, IAS
Commissioner, Municipal Corporation, Faridabad.

Shri Nishant Yadav, IAS
Deputy Commissioner, Gurugram.

Shri Vikram, IAS Deputy
Commissioner, Faridabad.

Sh. Gurnam Singh,
Regional Director,
Central Pollution Control Board, Delhi.

Sh. Sanjay Sharma,
Deputy CEO,
M/s Ecogreen Energy Pvt. Ltd.

Memo No. CMC/MCG/2023/18432

Dated: 07/06/2023

Subject: - Minutes of the Meeting of the 'Oversight Committee, constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 26th May 2023 at 11.00AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

The meeting of the committee constituted as per the orders of the Hon'ble NGT in OA No. 172 of 2021, was held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 26th May 2023 at 11.00 AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

The Minutes of the same are hereby sent to you for information and necessary action please.



Commissioner,
Municipal Corporation,
Gurugram.

Endst No. CMC/MCG/2023/18433

Dated: 07/06/2023

A copy of the above is forwarded to Private Secretary to Worthy Chief Secretary, Government of Haryana for submitting the same before Worthy Chief Secretary, Government of Haryana.

Commissioner,
Municipal Corporation,
Gurugram

Endst No. CMC/MCG/2023/18434

Dated: 07/06/2023

A copy of the above is forwarded to the following for information and necessary action please.

1. Sh. Radhey Shyam Sharma, Chief Engineer, Municipal Corporation, Gurugram.
2. Sh. B. K. Kardam, Chief Engineer, Municipal Corporation, Faridabad.
3. Sh. Pardeep Kumar, HCS, Joint Commissioner-SBM, Municipal Corporation, Gurugram.
4. Sh. Ranbir, Executive Engineer, Urban Local Bodies department.
5. Sh. Anil Kumar Bhardwaj, District Attorney, Chief Secretary, Government of Haryana.
6. Sh. Narender Suhag, Executive Engineer-SBM, Municipal Corporation, Gurugram.
7. Sh. R. K. Mongia, Assistant Engineer-SBM, Municipal Corporation, Gurugram.
8. Sh. O.P. Goyal, Consultant-Engg. and SBM, Municipal Corporation, Gurugram.
9. Sh. J.N Reddy, COO, M/s Ecogreen Energy Pvt. Ltd.
10. Sh. Sumit Allawardhi, Engineering Head, M/s Ecogreen Energy Pvt. Ltd.
11. PA to Commissioner, MCG for kind information of Ld. Commissioner, MCG.

Commissioner,
Municipal Corporation,
Gurugram

Minutes of the meeting of the Oversight Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 26th May 2023 at 11.00AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

List of Participants is attached as Annexure-A

1.1 Discussion and Deliberation on Intervention and directions by Hon'ble NGT

The Commissioner MCG explained in brief, the directions issued by NGT on 30 January 2023 along with the action taken thereon. It was informed that there are 05 major issues in the directions of NGT such as (i) Processing of fresh waste at any other location, other than Bandhwari so that dumping of fresh waste could be stopped; (ii) Processing of legacy waste (Approximately 32 Lac MT) in a time bound manner to complete the same by 30th September 2023; (iii) Disposal of RDF; (iv) Proper treatment and disposal of Leachate; and (v) The necessity of setting up of WtE when the processing of fresh waste is supposed to be decentralized for the entire quantity by MCG & MCF.

After detailed discussion, the following decisions were taken:

- a. Timelines given by Hon'ble NGT may be adhered to strictly for various activities as mentioned above without any delay.
- b. The directions of the Hon'ble NGT may be mentioned as bullet points in the agenda points for next meeting onwards.

(i) Processing of Fresh Waste:

The Commissioner MCG briefed that the fresh waste of Gurugram approx. 340 MTD and of Faridabad approx. 90 MTD is being processed in a decentralized manner. MCG is processing fresh waste at 05 locations, i.e., Beribagh, Badshapur, Carterpuri, Sector-44 & Darbaripur and also by Bulk Generators. The total waste being processed is around 430 TPD from both cities where as the generation of fresh waste is 2200 TPD (approx.) from both the cities.

Both the Corporations have tried their level best to identify and process the fresh waste at alternative sites but could not succeed due to large scale public protest. The only possibility at present is processing of waste at Pali (Faridabad).

The Commissioner MCF informed that works have been allotted to develop the site for fresh waste processing at Pali, but due to pending permission for cutting of trees from the forest department and status quo order by the Apex Court vide its order dated: 18.05.2023 SLP No 9953/2023. Further, Commissioner MCF informed that for felling of trees the permission has been applied with DFO Faridabad for the development of Pali land of measuring 25 acre but DFO

Faridabad informed that the permission will be granted for 8 acre only and Commissioner, MCF stated that permission for felling of trees will now be asked subject to decision of Apex Court in Pali land case. It is further informed that the works for development of Mujhedi will be completed by 15.06.2023 and for Pratapgarh by 20.06.2023. The works for development of site at Riwazpur has been allotted but stalled due to public protest.

The Commissioner MCG has informed that the fresh waste dumping has been started after development of 2.5 acres land at Bandhwari. Further, it was informed that MD, HSIIDC has been requested to allocate/earmark approx. 100 acre land at IMT Manesar (near Panchgaon) to MCG for Solid Waste Management. Also, it was informed that there is available approx. 100 acre land at Village - Ujina, Dist - Nuh as suggested by MLA, Sohna for which directions will be sought from DULB regarding mode of acquisition of this land on lease or purchase basis.

After detailed discussion, the following decisions were taken:

- a. The timeline given shall be strictly adhered to by MCF for development of 2 sites namely Mujhedi and Pratapgarh as committed.
- b. The Chairperson expressed displeasure regarding poor progress of treatment of waste in decentralized manner and directed both the Commissioners to finalize plans for processing of total waste 2200 (1200 + 1000) TPD in a decentralized manner aggressively within a month.
- c. The requirement of additional land for processing of fresh waste including land filling if required, be assessed judiciously by both the corporations.
- d. For earmarking/allocation of land at IMT Manesar, Commissioner & Secretary, ULB will take up the matter with MD, HSIIDC on priority.
- e. Both the Corporations should motivate the Bulk Waste Generators (BWGs) to process the fresh waste within their premises as per SWM Rules, 2016 by making strict enforcement and regular monitoring.
- f. Both the Corporations must make continuous efforts to increase the level of segregation of waste at source and progress of the same be submitted in the following meetings.

(ii) Processing of Legacy Waste

It was informed that sincere efforts are being made for treatment of legacy waste and approx. 7 Lac MT legacy waste has been processed from Jan 2023 to 23rd May 2023. Now, the

25.93 Lac MT legacy waste remains to be processed. Present capacity of legacy waste processing is 13000 TPD and MCG has floated 03 more tenders to process 05 Lac MT each. Thus, the processing capacity will be increased to 20000 TPD by the mid of June 2023 and the entire legacy waste will be processed by Jan 2024. The disposal of fractions is being monitored regularly and GPS enabled vehicles are being used for disposal of all fractions. The GPS has already been linked with GMDA control room.

After detailed discussion, the following decisions were taken:

- a. The timeline given above to increase the capacity for processing shall be strictly adhered to. More agencies may be engaged at the earliest after following the tender process.
- b. The Chairperson desired that the entire legacy waste may be processed by Nov 2023.

(iii) Disposal of RDF lying at Plant

It was informed that after bio-mining of waste by trommels about 40,000 MT RDF was lying at plant since September 2022. So far 14500 MT RDF has been disposed of by MCG. Balance 25500 MT RDF will be disposed-off over a period of 05 months in JBM plant at Murthal. CMC, MCG informed chairperson that JBM has now started taking the RDF at WtE Murthal and 500 MT RDF has been taken during the month of May 2023. To accelerate the disposal of RDF, MCG is also going to engage alternate disposal facilities like Cement Factories etc.

After detailed discussion, the following decisions were taken:

- a. The timeline for disposal of balance RDF shall be strictly adhered i.e. by 30th October 2023 positively.
- b. To accelerate the disposal of RDF, MCG to engage more alternative disposal facility for speedy disposal of balance RDF material as per the norms.

(iv) Leachate Management

It was informed that at present leachate treatment capacity is 550 KLD which works at about 80% of its capacity and daily generation of the leachate is about 450 KL and only 300-400 KLD is being treated, leachate stored in ponds are being disposed off through tankers to STPs Gurugram.

Further, fresh leachate treated is being done through the assets installed by M/s Ecogreen energy.

After a detailed discussion, the following decisions were taken:

- a. Entire leachate shall be treated/disposed-off in such a manner that every litre of leachate is accounted for.

(v) Waste to Energy Plant

It was informed that work of site preparation (temporary facility/levelling/isolation) was scheduled to be started w.e.f. 31.03.2023 as per the project schedule submitted to MCG. It was assured by the Concessionaire that the civil work shall start from 25.06.2023. The Concessionaire and MCG to take requisite action for clearing the WtE project site. The Concessionaire has assured that Waste to Energy Plant will be completed by 30th November 2024, whereas the Government has extended the date of Commencement of Operations (COD) up to 31st October 2023. There is no visible progress at site and several notices have already been issued to the Concessionaire by MCG. CMC, Gurugram informed the Chairperson that an expert legal agency was hired by MCG and legal advice has been obtained regarding Asola Wild Life restrictions.

The Chairman inquired whether the construction of the WtE Plant can be started in view of the present status of regulatory clearances. In response, the Commissioner, MCG informed that although the major requisite clearances are available, however the Concessionaire has not yet achieved the financial closure for the WtE project. The Concessionaire was directed to obtain the financial closure before start of work. The Concessionaire informed that the financial closure is in the final stages and will be obtained in June 2023 and submitted to MCG. However, the Concessionaire requested to pass on the legal opinion regarding Asola Wild Life restrictions and also the written assurance about providing additional Sanitary Landfill (SLF) site for disposal of ash and other inert products from the WtE, which was agreed by the Commissioner, MCG if the same (additional SLF) is required as per provisions of EC.

After detailed discussion, the following decisions were taken:

- a. The EPC Contractor details/timelines, final work/procurement plans and work progress will be discussed activity wise in the next meeting. M/s Ecogreen not to delay the project further and start the work as per their commitment i.e. w.e.f. 25.06.2023 and complete by November 2024.

- b. Financial closure may be obtained by the Concessionaire on top priority and submitted to MCG before start of work.
- c. MCG to engage a financial expert for examination of financial closure submitted by the Concessionaire.
- d. The IE/PMU be engaged by MCG as per the agreement and may add some more personnel for execution of WtE plant.
- e. Software based monitoring to be adopted to closely monitor the timelines. CE, MCG has to take necessary action at the appropriate time before start of work.
- f. Legal advice obtained by the MCG from the law agency may be conveyed to the Concessionaire.

The meeting ended with a vote of thanks to all the participants.

List of participants who attended the 3rd meeting held Under the chairmanship of the Oversight Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 26th May 2023 at 11.00AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh

Sr. No	Name	Designation	Contact Details
1.	Sh. Vineet Garg, IAS	ACS, Environment, Forest & wild life Department, Govt. of Haryana	
2.	Sh. Vikas Gupta, IAS	Commissioner & Secretary, Urban Local Bodies Department, Govt. of Haryana	Through VC
3.	Sh. P C Meena, IAS	Commissioner, Municipal Corporation Gurugram	Through VC cmc@mccg.gov.in
4.	Sh. Jitender Kumar, IAS	Commissioner, Municipal Corporation Faridabad	Through VC
5.	Sh. Nishant Yadav, IAS	Deputy Commissioner, Gurugram	Through VC dcgrg@hry.nic.in
6.	Sh. Vikram, IAS	Deputy Commissioner, Faridabad	Through VC dcfbd@hry.nic.in
7.	Sh. Radhey Shyam Sharma	CE, MCG	Through VC
8.	Sh. B. K. Kardam	CE, MCF	Through VC 9717170369
9.	Sh. Gurnam Singh,	Regional Director, Central Pollution Control Board, Delhi	7840015561
10.	Sh. Pardeep Kumar, HCS	Joint Commissioner-SBM, Municipal Corporation Gurugram	
11.	Sh. Ranbir	Executive Engineer, ULB	
12.	Sh. Anil Kumar Bhardwaj	District Attorney O/o CS Haryana	9417398111
13.	Sh. Narender Suhag	Executive Engineer-SBM, MCG	
14.	Sh. R. K. Mongia	Assistant Engineer-SBM, MCG	
15.	Sh. O. P. Goyal	Consultant-Engg and SBM, Municipal Corporation Gurugram	9212485300
16.	Sh. J.N Reddy	COO, M/s Ecogreen energy Pvt. LTD	
17.	Sh. Sumit Allawardhi	Engineering Head M/s Ecogreen	
18.	Sh. Sanjay Sharma	Representative of M/s Ecogreen	

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		energy Pvt. LTD	
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Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner-I, Municipal Corporation, Gurugram on 29.05.2023 at 10:30 AM in the Sector-42 Office, MCG.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the Chairperson was updated about the progress made by each stakeholder. It was communicated by the Chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:

1. Fresh Waste Processing:

EE-SBM, MCG informed the Chairperson about the progress of the tender process for Pali, and a work order has been issued by MCF.

The EE-SBM, MCG informed that works have been allotted to develop the site for fresh waste processing at Pali, but due to pending permission for cutting of trees from the forest department and now status quo to be maintained by both the parties as ordered by Hon'ble Supreme Court vide its order dated:18.05.2023. Further, MCF for felling of trees the permission has been applied with DFO Faridabad for the development of Pali land of measuring 25 acre but the permission is still awaited and EE-SBM, MCG stated that permission for felling of trees will now be asked subject to decision of Hon'ble Supreme Court in Pali land case. It is further informed that the works for development of Mujhedi will be completed by 15.06.2023 and for Pratapgarh by 20.06.2023. The works for development site Riwazpur has been allotted but stalled due to public protest. It was informed that for the development of the Pali site for Phase II (i.e. for the remaining land), 2 estimates have been finalized and the remaining are under progress.

AE-SBM, MCG has informed that the drain work will be completed by 10.06.2023, and the work of the estimate for retaining wall is in progress, for the 2.5 acre land. AE-SBM, MCG has informed that it is difficult to construct the catch drain at village road due to continuous collapse of waste. So, in lieu of that a temporary drain has been constructed to collect the leachate.

Regarding the availability and feasibility for 100 acre land at Manesar site, a letter has been sent to MD, IISHDC. Regarding the 100 acre land acquisition at the Sohna site, the land lies

in the Ujlina village in Nuh District. After approval from the worthy CMC, MCG, a proposal will be sent to the Director, DULB for directions regarding the land acquisition, whether it needs to be done under the prescribed policy for purchase of land on the e-BHUMI Portal or at collector rate.

Chairperson asked to AE-SBM, MCG regarding purchasing and installation of trommel machine at MRF for processing of inert material. AE-SBM, MCG informed the tender for the same has been floated twice but no bid has been received. Accordingly, the RFP will re-examine and necessary amendment will have done after necessary approval from the competent authority. Further, it was directed to M/s Ecogreen to provide 1 trommel machine from Bandhwari landfill site and same will be repaired and installed by MCG at Badshahpur MRF.

After detailed discussion, it was decided that:

- A. Chairperson has directed to EE-SWM, MCF that to adhere the timeline for the development of all sites for the fresh waste processing without any further delay as committed during the review meeting on dt. 13.04.2023 under the Chairmanship of Chief Secretary to Govt. of Haryana.
- B. Chairperson has directed to JC-SBM, MCG and EE-SWM, MCF to write a letter to the Chief Secretary, Govt. of Haryana and ACS, ULB regarding not providing the permission of tree cutting applied by MCF after necessary direction given by Chief Secretary, Govt. of Haryana during the meeting on dt. 13.04.2023, due to which MCG and MCF facing difficulties to adhere the timelines given by the Hon'ble NGT.
- C. Chairperson directed to prepare the case of proposal for 100 acre land acquisition at Sohna Site, same may be sent to the Director, DULB, to seek the direction that whether it needs to be done under the prescribed policy for purchase of land on the e-BHUMI Portal or at collector rate.
- D. It was directed by the Chairperson that, the progress of allotted works for development work of Mujhedli and Pratappgarh to be completed by 15.06.2023 and 20.06.2023 respectively as per the given timeline, and fresh waste dumping must be started by MCF as committed.
- E. Chairperson has directed to M/s Ecogreen to make arrangements for the fresh waste processing at the sites developed by MCF and MCG as per the concessionaire agreement.
- F. Chairperson has directed to AE-SBM/EE-SBM, MCG to repair/install trommel machine at MRF given by M/s Ecogreen for processing of legacy waste and re-submit the file to purchase 2 nos. of trommel machine with revised RFP.

2. Legacy Waste:

It was submitted that M/s Bhoomi Green is processed approx. 1,50,313.17 MT of legacy waste from 1st April 2023 to 28th May 2023. It was also informed by AE-SBM, MCG that the M/s GCC, M/s DCC and M/s AADARSH has been processed approx. 2,39,038.61 MT of waste from 1st April 2023 to 28th May 2023. M/s Zigma has set up the processing plant, and started the processing of legacy waste, and the installation work of weigh-bridge of M/s Zigma is under progress. The AE-SBM, MCG informed that the file for 03 tenders to process 05 Lac MT waste is under progress.

After detailed discussions, it was decided that:

- A. Since the progress achieved is very less in comparison to the targets. Hence, show-cause notices be given to the defaulting agencies and imposed the penalties as per the agreement by the EE-SBM, MCG.
- B. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted.
- C. EE-SBM, MCG has been directed to submit agency wise lagging reports as per the road map for correction.
- D. EE-SBM, MCG has been directed to get all the weighbridges calibrated at the landfill site which are being used including for fresh waste weighment.

3. Leachate Management:

It was informed by EE-SBM, MCG that the existing DTRO is working under capacity. All the legacy leachate is disposed of at STPs, Gurugram and no legacy leachate is pending at SLF site and fresh leachate is being stored at Ponds and the same has been treated through the DTRO and LTP systems by M/s Ecogreen.

After detailed discussions, it was decided that:

- A. A file for 2 DTROs has been put up and is pending for administrative approval. Hence, be expedite.
- B. Chairperson has directed to increase the capacity of DTRO & LTP. Informed to M/s Ecogreen accordingly.
- C. EE-SBM, MCG has been directed to clear the village road and construct a drain for leachate along the village road.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. Agency have to transport 200 TPD RDF at JBM Waste

to Energy plant and the same will be disposed-off at WtE Murthal. EE-SBM informed that small quantity of RDF was disposed-off in last previous weeks by the agency due to continuous maintenance of WtE plant at Murthal.

After detailed discussions, it was decided that:

- A. Chairperson directed tender work of disposal of RDF may expedite.
- B. It was directed that action may be initiated by EE-SBM, MCG against the defaulting agency for non-disposal of RDF as awarded to them.
- C. It was directed that CE-MCG initiated the file for hiring of PMU unit with immediate effect without any delay.

5. Waste to Energy Plant:

It was informed that work of site preparation (temporary facility/leveling/isolation) was scheduled to be started w.e.f. 31.03.2023 as per the project schedule submitted to MCG. It was assured by the Concessionaire that the civil work shall start from 25.06.2023. The Concessionaire has assured that Waste to Energy Plant will be completed by 30th November 2024, whereas the Government has extended the date of Commencement of Operations (COD) upto 31st October 2023. There is no visible progress at site and several notices have already been issued to the Concessionaire by MCG.

The Concessionaire was directed to obtain the financial closure before start of work. The Concessionaire informed that the financial closure is in the final stages and will be obtained in June 2023 and submitted to MCG. However, the Concessionaire requested to pass on the legal opinion regarding Asola Wild Life restrictions and also the written assurance about providing additional Sanitary Landfill (SLF) site for disposal of ash and other inert products from the WtE.

After detailed discussion, it was decided that:

- A. Chairperson showing displeasure towards the M/s Ecogreen even after passing several months the Concessionaire not started the work of Waste to Energy plant.
- B. All the other the document related to EPC and regulatory clearances have been examined by consultant – SBM & WtE, and put up the queries/reports without any delay.
- C. All other document related to financial closure, balance design and drawings, mobilization plan and remaining regulatory clearances also be submitted by M/s Ecogreen to MCG immediately.
- D. Chairperson has directed to the Concessionaire to start the work of erection of WtE plant as they already have EC of 15 MW.

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- E. Software based monitoring to be adopted to closely monitor the timelines. CE, MCG has to take necessary action at the appropriate time before start of work.

The meeting ended with vote of thanks to the Chair and all the participants.

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner-I, Municipal Corporation Gurugram on 29.05.2023 at 10:30 AM in the Sector-42 Office, MCG.

S. No.	Name of Participants	Designation
1	Sh. Pradeep Kumar	Joint Commissioner-SBM, MCG
2	Sh. Sharad Bhatnagar	Consultant - WtE, MCG
3	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
4	Sh. Narender Suhag	EE-SBM, MCG
5	Sh. R.K. Mongia	AE-SBM, MCG
6	Dr. Anita Phalasalwal	Consultant-SSC, MCG
7	Sh. Sarjeet	JE, MCG
8	Sh. Rishi Malik	SSI (HQ), MCG
9	Sh. Sudhir Kumar	SSI-I & II, MCG
10	Sh. Yasin Ansari	Project Head - HMS

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner, Municipal Corporation, Gurugram on 08.06.2023 at 03:30 PM in the Conference Hall, MCG Office, Sector-34, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the Chairperson was updated about the progress made by each stakeholder. It was communicated by the Chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:-

1. Fresh Waste Processing:

The progress from the Municipal corporation Faridabad would be sought and included in the next meeting.

AE-SBM, MCG has informed that the drain work will be completed by the end of the June 2023, and the work of the estimate for retaining wall is in progress, for the 2.5 acre land. He also discussed the practical problems that would arise due to massive fresh waste truck movements because the available road is not wide enough and is also in a bad shape at the moment.

Regarding the trommel machinery, it was updated by the EE-SBM, MCG that M/s. Ecogreen has provided the trommel which has been shifted to Badshahpur, however Ballistic Separator component has not been provided with the trommel, which is important for utilization of the trommel to its full capacity and efficiency.

Regarding the availability and feasibility for 100 acre land at Manesar site, a letter has been sent to MD, HSIIDC. It was informed by the Consultant SBM that no reply has been received as yet from HSIIDC.

Regarding the 100 acre land acquisition at the Sahna site, the land lies in the Ujina village in Nuh District. After approval from the worthy CMC, MCG, a proposal will be sent to the Director DILB for directions regarding the land acquisition, whether it needs to be done under the prescribed policy for purchase of land on the e-BHUMI Portal or at collector rate.

Regarding the reply to be filed with HSPCB and Wild Life department, Haryana, it was reported by the EE-SBM MCG, that a file has been shared with the O/o DA, MCG with three cases whose replies have to be filed.

After detailed discussion, it was decided that:

- A. Chairperson directed the EE-SBM, MCG to adhere to the timeline for the development of 2 acre site for the fresh waste processing. It was directed to expedite the development of the drain and the boundary wall and it must be completed by 25-06-2023.

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- B. It was directed by the Chairperson to find out that development of this passage road comes under whose scope of work M/s. or M/s. Ecogreen, and accordingly strengthening of the already existing road must be done.
- C. Regarding the difficulty in vehicle movement, it was directed that M/s. Ecogreen will allow to open a passage for entry/exit of heavy waste vehicles, over the LEP location and MCG will expedite the work to clear the village road if this case turns out to be the permanent solution for the long term dumping of fresh waste at the 2nd site Land. It was also directed to clear the RM generated through the M/s. Green Concrete at the site.
- D. The Chairperson directed M/s. Ecogreen to provide the Ballistic Separator along with the terminal. Representative from the M/s. Ecogreen informed that it would confirm the possibility of providing Ballistic Separator before the next Meeting after a discussion with its higher management.
- E. The Chairperson directed the EE-SBM MCG, to put an estimate for the repair of terminal at the Rajshapur site by the next meeting.
- F. The Chairperson directed the Chief Engineer MCG to expedite the process of terminal purchase to be completed by the next week.
- G. The Chairperson directed the Consultant SBM to send a reminder letter to DSDC regarding the 100 acre land acquisition at Manesar Site.
- H. Proposal for 100 acre land acquisition at Sohna Site, to be sent to the Director, DSDC after approval from CMC, Gurugram. It was directed to write a letter to DDO and get a report with the revenue information for the Sohna Site. It was also directed to assign the duty of Patwari for expediting the related work.
- I. The Chairperson directed the Legal Consultant, MCG to follow up with DA office regarding three cases and to get the replies filed within a week.
- J. Chairperson has directed to M/s Ecogreen to make arrangements for the fresh waste processing at the sites developed by MCF and MCG as per the commercial agreement.

2. Legacy Waste:

It was submitted that M/s Bhoomi Green is processed approx. 1,66,045 MT of legacy waste from 1st April 2023 to 7th June, 2023. It was also informed by AE-SBM, MCG that the M/s GCC, M/s DCC and M/s AADARSH has processed approx. 3,07,311 MT of waste from 1st April 2023 to 7th June, 2023. M/s Zigma has set up the processing plant, and has started the processing of legacy waste. The EE-SBM, MCG informed that the processing of the legacy waste has decreased in this week due to the rains.

The AE-SBM, MCG informed that the file for 03 tenders to process 05 Lac MT waste is under progress, the admin approval has been received which states that the work should be done on the risk and cost of M/s Ecogreen, however a clarification is required with respect to one point for which a letter needed to be sent for clarification.

After detailed discussions, it was decided that:

- A. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted.
- B. EE-SBM, MCG has been directed to submit agency wise lagging reports as per the road map for correction.
- C. EE-SBM, MCG has been directed to get all the weighbridges calibrated at the landfill site which are being used including for fresh waste weighment.

- D. Regarding the 03 tenders to process 05 Lac MT waste, the Chairperson directed the EE-SBM, MCG, to put up a draft for approval, which is required to be sent for the clarification.
- E. The chair person directed to call all the agencies for a meeting next week, half an hour prior to regular weekly meeting.
- F. Regarding the PMO Hiring, the JC-HQ, MCG, will follow up for the approval of proposal.

3. Leachate Management:

It was informed by EE-SBM, MCG that the existing DTRD is working satisfactorily. All the legacy leachate is disposed of at STP, Gurugram and no legacy leachate is pending at SLL site and only the fresh leachate is being stored at Ponds and the same has been treated through the DTRD and LTP systems by M/s Ecogreen. A representative of M/s Ecogreen has also informed that two ponds have been completely vacated and filled with soil. Pond number 6 is 60-70% vacant and would be vacated at the earliest.

It was informed by the EE-SBM, MCG that a temporary catchment drain has been developed along the village road. The work for permanent drain could start only after the clearing of village road.

After detailed discussions, it was decided that:

- A. A file for 2 DTRDs has been put up and is pending for administrative approval. The Chairperson person directed to get the files work completed at the earliest and expedite the process of purchase.
- B. The Chairperson directed to increase the capacity of DTRD & LTP. The M/s Ecogreen must use the LTP to its full capacity and increase the treatment to 350 KL/per day.
- C. The Chairperson directed the AE-SBM, MCG that the temporary drain must be lined by 20.06.2023.
- D. The chairperson directed that JC-HQ will get the fire tankers deputed at the site to manage any possible fire situations at the landfill.
- E. It was directed to send notices to the agencies to pick up leachate through the tankers.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. A total of 11274 MT has been disposed off from 13.10.2022 to 07.06.2023 by GCC. There is still legacy RDF of 25000 MT that need to be disposed off. EE-SBM informed that small quantity of RDF was disposed-off in last previous weeks by the agency, i.e. 271 Ton, due to continuous maintenance of WtE plant at Murthal.

After detailed discussions, it was decided that:

- A. Chairperson directed that the work of disposal of RDF must be expedited. The agency must not stop the work and its payments would be cleared at the earliest.
- B. It was directed to find out if there is a penalty clause in the work order of the existing agency that can be imposed on the agency for delay in disposal work.
- C. It was directed by the Chairperson that if we need to hire other agencies for disposing the legacy RDF, it must be done through the tendering process only. DNIT to be prepared after

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discussion regarding risk & cost of existing agency and the quantity to be taken in this DNIT must be assessed.

5. Waste to Energy Plant:

Whereas the documents with respect to EPC contractors submitted by the M/s Ecogreen are under study but the financial closure and regulatory clearances are yet to be submitted by them. Accordingly, M/s. Ecogreen has been requested to supply the copies of financial closure and regulatory clearances immediately.

It was discussed that Software based monitoring to be adopted to achieve the timelines. The Consultant WtE submitted that a schedule of activities has been developed. It was further submitted that all stakeholders must be on the same page for starting the WtE work as a team. It was submitted that the areas where various tromeels are working could be cleared at the beginning and possibility of starting the work should be explored.

It was discussed to expedite the process to take legal advice by the reputed legal firm. Further it was discussed that the EC of 15 MW is already granted for the erection of WtE to M/s Ecogreen energy Pvt. Ltd.

After detailed discussion, it was decided that:

- A. The documents related to EPC and regulatory clearances have been examined by the Consultants (SBM & WTE), MCG and put up the queries/reports without any delay.
- B. All other documents related to financial closure, balance design and drawings, mobilization plan and remaining regulatory clearances also to be submitted by M/s Ecogreen to MCG immediately.
- C. Chairperson has directed to the Concessionaire to start the work of erection of WtE plant as they already have EC of 15 MW and same may be enhanced after the legal opinion.
- D. It was directed to call a meeting with all stakeholders including the agencies for discussing the hurdles and laying out a plan for clearing the hurdles.
- E. Necessary action may be taken for software based monitoring of timelines be taken by CE/EE, MCG.
- F. It was directed to plan a visit to Sonapat plant for assessment and study of Waste Utilization.
- G. Status of legal advice to be given by CE within a week.
- H. It was directed to call the CAO, MCG in the next meeting to discuss the status of FC.
- I. It was directed to the AE-SBM, MCG to send notices to the M/s Geetanjali to remove their tromeels from the site.
- J. As directed by the worthy CS in last meeting, it is directed to enhance the on site management of waste generated through the BWG.
- K. The MRFs have not been established yet, a committee consisting of ADA, Tehsildar, AE-SBM and Consultant-SBM must be constituted to examine and expedite the work of MRFs.

The meeting ended with vote of thanks to the Chair and all the participants.

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner, Municipal Corporation Gurugram on 08.06.2023 at 03:30 PM in the Conference Hall, MCG office Sector 34, Gurugram.

S. No.	Name of Participants	Designation
1	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
2	Sh. Narender Suhag	EE-SBM, MCG
3	Sh. R.K Mongia	AE-SBM, MCG
4	Sh. Sharad Bhatnagar	Consultant, WtEMCG
5	Dr. Anita	Consultant, MCG
6	Manpreet Singh	MIS Executive
7	Sh. PSN Reddy	Representative of M/s. Ecogreen
8	Sh. Sumit Allawadhi	Engineering Head of M/s. Ecogreen
9	Sh. Vikrant Bakshi	Representative of M/s. Ecogreen
10	Sh. Prateek Aggarwal	Legal Consultant-MCG
11	Sh. Rajesh Sharma	JE, MCG
12	Sh. Yasin Ansari	Project Head - HMS
13	Sarjeet	JE-MCG


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Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Joint Commissioner, Municipal Corporation, Gurugram on 14.06.2023 at 03:30 PM in the Conference Hall, MCG Office, Sector-34, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the Chairperson was updated about the progress made by each stakeholder. It was communicated by the Chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:-

1. Fresh Waste Processing:

The Executive Engineer, MCF updated about the progress from the Municipal Corporation Faridabad regarding development of various fresh waste sites.

Regarding the Pali Site it was informed that the matter is still pending in the court and outcome subjected to the decisions made by the Hon'ble Supreme Court.

About the Mujhedi site, it was informed that the drain and platform for setting up a trommel is ready and the tender for weighbridge has also been floated by the MCF end. M/s Ecogreen has yet not provided trommel for the set up.

About the Pratapgarh site, it was informed that the platform will be ready by the next week. There has been some resistance by the locals at the site, which is being managed by the administration. It was submitted that at both the sites, Mujhedi and Pratapgarh, fresh waste processing work should start in next 15 days i.e. by 30.06.2023.

It was submitted that 200 Metric Ton could be started from each site once the processing starts as Mujhedi and Pratapgarh.

EE-MCF also informed that there is provision for Leachate Management through the STPs. Tender work for drain and pumping has already been done.

AE-SBM, MCG has informed that the drain work will be completed by the end of the June 2023, and the work of the estimate for retaining wall is in progress, for the 2.5 acre land. He also discussed the practical problems that would arise due to massive fresh waste truck movements because the available road is not wide enough and is also in a bad shape at the moment.

Regarding the trommel machinery, it was updated by the EE-SBM, MCG that M/s. Ecogreen has provided the trommel which has been shifted to Badshahpur, however Ballistic Separator component has not been provided with the trommel, which is important for utilization of the trommel to its full capacity and efficiency.

About the status of purchase of two additional trommels, the file is under process. It was informed by the EE-SBM that M/s Ecogreen need to bear the AMC expenses once the trommel is set up. M/s Ecogreen raised queries about the site where the new trommels will be placed.

Regarding the availability and feasibility for 100 acre land at Manesar site, a letter has been sent to MD, HSIIDC. It was informed by the Consultant SBM that no reply has been received as yet from HSIIDC.

Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. It was informed by the Consultant SBM that report has not been received from the DRO as yet.

Regarding the reply to be filed with HSPCB and Wild Life department, Haryana, it was reported by the EE-SBM MCG, that a file has been shared with the O/o DA, MCG with three cases whose replied have to be filed.

After detailed discussion, it was decided that:

- A. The Chairperson directed that the development work of Mujhedi and Pratapgarh be completed and fresh waste processing must start by the 30.06.2023
- B. It was directed that M/S Ecogreen provide trommels for both the sites within a week.
- C. Chairperson directed the EE-SBM, MCG to adhere to the timeline for the development of 2 acre site for the fresh waste processing. It was directed to expedite the development of the drain and the boundary wall and it must be completed by 25-06-2023.
- D. It was directed that the JE-SBM will report regarding the sites where the new trommels could be set up.
- E. It was directed by the Chairperson to find out that development of this passage road comes under whose scope of work, MCG or M/s. Ecogreen, and accordingly strengthening of the already existing road must be done.
- F. Regarding the difficulty in vehicle movement, It was directed that M/s. Ecogreen, will allow to open a passage for entry/exit of fresh waste vehicles near the LTP location and MCG will expedite the work to clear the village road at the same time as it is the permanent solution for the long term dumping of fresh waste in the 2 acre land. It was also directed to clear the RDF generated through the M/s. Green Concrete at the earliest.
- G. The Chairperson directed M/s. Ecogreen to provide the Ballistic Separator along with the trommel. Representative from the M/s. Ecogreen informed that it would confirm the possibility of providing Ballistic Separator before the next Meeting after a discussion with its higher management.
- H. The Chairperson directed the EE-SBM MCG, to put an estimate for the repair of trommel at the Badshahpur site by the next meeting.
- I. The Chairperson directed the EE-SBM to expedite the process of trommel purchase, to be completed by the next week.
- J. The Chairperson directed the Consultant-SBM to send a reminder letter to HSIIDC regarding the 100 acre land acquisition at Manesar Site.
- K. Proposal for 100 acre land acquisition at Sohna Site, to be sent to the Director, DULB after approval from CMC, Gururgram. It was directed to write a letter to DRO and get a report with the revenue information for the Sohna Site. It was also directed to assign the duty of Patwari for expediting the related work.
- L. The Chairperson directed the Legal Consultant, MCG to follow up with DA office regarding three cases and to get the replies filed within a week.

M. Chairperson has directed to M/s Ecogreen to make arrangements for the fresh waste processing at the sites developed by MCF and MCG as per the concessionaire agreement.

2. Legacy Waste:

It was submitted that M/s Bhoomi Green has processed approx. 1,86,38 MT of legacy waste from 1st April 2023 to 13th June, 2023. It was also informed by AE-SBM, MCG that the M/s GCC has processed 122041 MT, M/s DCC has processed 86727 MT and M/s AADARSH has processed approx. 145005 MT of waste from 1st April 2023 to 13th June, 2023. M/s Zigma has set up the processing plant, and has started the processing of legacy waste. M/s Zigma has processed 1733 MT till 13th June, 2023. The EE-SBM, MCG informed that M/s Zigma has been significantly lagging behind the target.

The AE-SBM, MCG informed that the file for 03 tenders to process 05 Lac MT waste is under progress, the admin approval has been received which states that the work should be done on the risk and cost of M/s Ecogreen, however a clarification is required with respect to one point, for which a letter needed to be sent for clarification. The latter draft has been sent to the worthy CMC for further action.

It was informed that report from IIT Guwahati has been received.

After detailed discussions, it was decided that:

- A. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted.
- B. EE-SBM, MCG has been directed to submit agency wise lagging reports as per the road map for correction.
- C. The chairperson directed all the agencies to expedite the processing work; else more penalties and actions will be imposed for the delay in the allotted work.
- D. It is to be decided whether the C&D waste retrieved at the Bandhwari site could be used to construct the existing road at the site, which is in a bad condition.
- E. Regarding the PMU Hiring, the JC-HQ, MCG will follow up for the approval of proposal.

3. Leachate Management:

It was informed by EE-SBM, MCG that the existing DTRO is working satisfactorily. All the legacy leachate is disposed of at STPs, Gurugram and no legacy leachate is pending at SLF site and only the fresh leachate is being stored at Ponds and the same has been treated through the DTRO and LTP systems by M/s Ecogreen. A representative of M/s Ecogreen has also informed that two ponds have been completely vacated and filled with soil. Pond number 6 is 60-70% vacant and would be vacated at the earliest.

It was discussed that the agencies are not lifting the leachate through the tankers as is directed. There is a dedicated schedule but the number of tankers taking the leachate out to the dedicated site is very low as compared to the target. All agencies need to lift the dedicated number of tankers.

It was informed by the EE-SBM, MCG that a temporary catchment drain has been developed along the village road. The work for permanent drain could start only after the clearing of village road.

After detailed discussions, it was decided that:

- A. A file for 2 DTROs has been put up and is pending for administrative approval. The Chairperson person directed to get the files work completed at the earliest and expedite the process of purchase.
- B. The Chairperson directed to increase the capacity of DTR0 & LTP. The M/s Ecogreen must use the LTP to its full capacity and increase the treatment to 350 KL/per day.
- C. The Chairperson directed the AE-SBM,MCG that the temporary drain must be lined by 20.06.2023.
- D. It was directed that all the agencies will adhere to the target given for lifting of leachate through the tankers and a report will be submitted for weekly review. The target for each agency must be increased to 400 KLD.
- E. The chairperson directed that JC-HQ will get the fire tankers deputed at the site to manage any possible fire situations at the landfill.
- F. It was directed to send notices to the agencies to pick up leachate through the tankers.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Murthal was stopped in the recent past which has been started again. A total of 13524 MT has been disposed off from 13.10.2022 to 13.06.2023 by GCC. There is still legacy RDF of 25000 MT that need to be disposed off. EE-SBM informed that small quantity of RDF was disposed-off in last previous weeks by the agency, i.e 271 Ton, due to continuous maintenance of WtE plant at Murthal. The agency has stopped transportation since last week, citing payment of previous bill issues.

After detailed discussions, it was decided that:

- A. Chairperson directed that the work of disposal of RDF must be expedited. The agency must not stop the work and its payments would be cleared at the earliest.
- B. It was directed to find out if there is a penalty clause in the work order of the existing agency that can be imposed on the agency for delay in disposal work.
- C. It was directed by the Chairperson that if we need to hire other agencies for disposing the Legacy RDF, it must be done through the tendering process only. DNIT to be prepared after discussion regarding risk & cost of existing agency and the quantity to be taken in this DNIT must be assessed.
- D. All other agencies involved must dispose off their fractions on regular basis and these must not be further collection.

5. Waste to Energy Plant:

Whereas the documents with respect to EPC contractors submitted by the M/s Ecogreen are under study but the financial closure and regulatory clearances are yet to be submitted by them. Accordingly, M/s. Ecogreen has been requested to supply the copies of financial closure and regulatory clearances immediately.

It was discussed that Software based monitoring to be adopted to achieve the timelines. The Consultant WtE submitted that a schedule of activities has been developed. It was further submitted that all stakeholders must be on the same page for starting the WtE work as a team. It was submitted that the areas where various trommels are working could be cleared at the beginning and possibility of starting the work should be explored.

It was discussed to expedite the process to take legal advice by the reputed legal firm. Further it was discussed that the EC of 15 MW is already granted for the erection of WtE to M/s Ecogreen energy Pvt. Ltd.

After detailed discussion, it was decided that:

- A. The documents related to EPC and regulatory clearances have been examined by the Consultants (SBM & WTE), MCG and put up the queries/reports without any delay.
- B. All other documents related to financial closure, balance design and drawings, mobilization plan and remaining regulatory clearances also to be submitted by M/s Ecogreen to MCG immediately.
- C. Chairperson has directed to the Concessionaire to start the work of erection of WtE plant as they already have EC of 15 MW and same may be enhanced after the legal opinion.
- D. It was directed to call a meeting with all stakeholders including the agencies for discussing the hurdles and laying out a plan for clearing the hurdles.
- E. Necessary action may be taken for software based monitoring of timelines be taken by CE/SE, MCG.
- F. It was directed to plan a visit to Sonapat plant for assessment and study of Waste Utilization.
- G. Status of legal advice to be given by CE within a week.
- H. It was directed to call the CAO, MCG in the next meeting to discuss the status of FC.
- I. It was directed to the AE-SBM, MCG to send notices to the M/s Geetanjali to remove their trolleys from the site.
- J. As directed by the worthy CS in last meeting, it is directed to enhance the on site management of waste generated through the BWG.
- K. The MRFs have not been established yet, a committee consisting of ADA, Tehsildar, AE-SBM and Consultant-SBM must be constituted to examine and expedite the work of MRFs.

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner, Municipal Corporation Gurugram on 08.06.2023 at 03:30 PM in the Conference Hall, MCG office Sector 34, Gurugram.

S. No.	Name of Participants	Designation
1.	Sh. Pradeep Yadav	JC-MCG
2	Sh. Padam Singh	Executive Engineer, MCF
3	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
4	Sh. Narender Suhag	EE-SBM, MCG
5	Sh. R.K Mongla	AE-SBM, MCG
6	Sh. Sharad Bhatnagar	Consultant, WtEMCG
7	Dr. Anita	Consultant, MCG
8	Manpreet Singh	MIS Staff, MCG
9	Sh. PSN Reddy	Representative of M/s. Ecogreen
10	Sh. Sumit Allawadhi	Engineering Head of M/s. Ecogreen
11	Sh. Vikrant Bakshi	Representative of M/s. Ecogreen
12	Sh. Anant	Representative of M/s. Ecogreen
13	Sh. Sarjeet	JE-MCG
14	Sh. Sachin	Green Concrete Constructions
15	Sh. Abhijeet Raikar	M/s Bhumi Green Energy
16	Sh. Praveen Suhag	M/s Daya Charan and Comapany
17	Sh. Prince Singh	M/s Adarsh Bharat
18	Sh. Vijay Sharma	M/s Zigma
19	Sh. Praveen Kashyap	M/s Zigma

To

1. Joint Commissioner -HQ/SBM
Municipal Corporation,
Gurugram
2. Executive Engineer -SBM
Municipal Corporation,
Gurugram
3. District Attorney
Municipal Corporation,
Gurugram
4. Sanjay Sharma,
Deputy CEO,
M/S Ecogreen Energy Pvt. Ltd.

Dated: 21/06/23

Memo No. ADMC-I/MCG/2023/ 736

Subject-

Minutes of review meeting regarding decision made by the committee, constituted as per the order of Hon'ble NGT in OA No. 172 of 2021, held under the Chairmanship of Additional Commissioner-I, MCG, on 21th Jun 2023 at 11:30 AM in the Conference Hall, MCG Office, Sectors-34, Gurugram.

A review meeting regarding decision made by the committee, constituted as per the order of Hon'ble NGT in OA No. 172 of 2021, held under the Chairmanship of Additional Commissioner-I, MCG, on 21th Jun 2023 at 11:30 AM in the Conference Hall, MCG Office, Sectors-34, Gurugram.

The Minutes of the same are hereby sent to you for information and necessary action as per the decisions taken during the meeting please.

AL
26/6/2023

Additional Commissioner-I
Municipal Corporation,
Gurugram.

Endst.No.ADMC-I/MCG/2023/ 737

Dated: 26/06/2023

A copy of the above is forwarded to the following for information and necessary action please.

1. Commissioner, Municipal Corporation, Gurugram.
2. PA to Addl. Commissioner-I Municipal Corporation, Gurugram
3. Joint Commissioner-SBM, Municipal Corporation, Gurugram
4. Chief Engineer, Municipal Corporation, Gurugram.

5. Executive Engineer-SBM, Municipal Corporation, Gurugram.
6. Consultant-SBM, Municipal Corporation, Gurugram.
7. Consultant-WTE, Municipal Corporation, Gurugram
8. Consultant-SSC, Municipal Corporation, Gurugram
9. Consultant-Legal, Municipal Corporation, Gurugram

AL 26/6/2023

Additional Commissioner-I
Municipal Corporation,
Gurugram

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner, Municipal Corporation, Gurugram on 21.06.2023 at 11PM in the Conference Hall, MCG Office, Sector-34, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

At the beginning of the meeting, the chairperson discussed the objectives of the meeting and the commitment of MCG towards resolving the issues in a timely manner as per the directions of the Hon'ble NGT. The outlined agenda was discussed point-wise and the Chairperson was updated about the progress made by each stakeholder. It was communicated by the chairperson that ownership and accountability would be defined with clarity and actions would be taken for any lapse in fulfilling the responsibilities assigned. Comprehensive summary of each agenda point, decisions taken, and directions issued are as under:-

I. Fresh Waste Processing:

Consultant SBM, MCG has assured that the drain work will be completed by the end of the June 2023, and for the 2.5 acre land. He also discussed the practical problems that would arise due to massive fresh waste truck movements because the available road is not wide enough and is also in a bad shape near LTP.

Regarding the trommel machinery, it was updated by M/s. Ecogreen that trommel provided by them is still lying out side the Bandhwari plant and it has not been shifted to MRF Badshahpur. M/s. Ecogreen confirmed that it would provide ballistic separator. Which will be erected by MCG at Badshahpur.

About the status of purchase of two additional trommels, the file is under process. It was informed by the Consultant SBM that M/s Ecogreen need to bear the AMC expenses once the trommel is set up. M/s Ecogreen raised queries about the site where the new trommels will be placed.

Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. It was informed by the Consultant SBM that report has not been received from the DRD as yet.

Regarding the reply to be filed with HSPCB and Wild Life department, Haryana, for the tree cutting and leachate surrounding 2.5 acre land, a file has been shared with the O/o DA, MCG.

After detailed discussion, it was decided that:

- A. The EE-SBM, MCG was directed to expedite the development of the drain and the boundary wall and it must be completed by 30-06-2023.
- B. The EE-SBM, MCG to ensure the shifting of trommel from Bandhwari plant to MRF Badshahpur and will get it repair if required.
- C. The EE-SBM will suggest the sites where the new trommels could be set up.

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- D. Regarding the difficulty in vehicle movement, it is directed that M/s. Ecogreen, will allow to open a passage for entry/exit of fresh waste vehicles from Gate NO 1 and MCG will expedite the work to clear the village road. It was also directed to clear the RDE generated by M/s. Green Concrete lying in proposed WTE area at the earliest.
- E. The Chairperson directed M/s. Ecogreen to provide the Ballistic Separator along with the trommel.
- F. The EE-SBM to expedite the process of trommel purchase, shall completed by the 10-07-2023.
- G. The committee with DRD must visit the site for additional land fill.
- H. Proposal for 100 acre land acquisition at Sohna Site, to be sent to the Director, DILB after approval from CMC, Gurugram. It was directed to write a letter to DRD and get a report with the revenue information for the Sohna Site.
- I. M/s Ecogreen to make arrangements for the fresh waste processing at the sites developed by MCF and MCG as per the concessionaire agreement.

2. Legacy Waste:

It was submitted that M/s Bhoomi Green has processed approx. 208825.33MT of legacy waste from 1st April 2023 to 20th June, 2023. M/s GEC has processed 130806 MT, M/s DCC has processed 109683 MT and M/s AADARSH has processed approx. 166062.09MT of waste from 1st April 2023 to 20th June, 2023. M/s Zigma has processed 3778.06 MT, till 20th June, 2023.

After detailed discussions, it was decided that:

- A. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted.
- B. EE-SBM, MCG has been directed to submit agency wise logging reports as per the road map for correction.
- C. The chairperson directed all the agencies to expedite the processing work; else more penalties and actions will be imposed for the delay in the allotted work.
- D. The EE-SBM to explore the possibility to utilize the C&D waste retrieved at Bandhwari for road repair near LTP.
- E. Regarding the PMU Hiring, the JC-HQ, MCG will follow up for the approval of proposal.

3. Leachate Management:

It was informed by Consultant-SBM, MCG that the existing DTRD is working satisfactorily. All the legacy leachate is disposed of at STPs, Gurugram and no legacy leachate is pending at SLF site and only the fresh leachate is being stored at Ponds and the same has been treated through the DTRD and LTP systems by M/s Ecogreen. It was discussed that the agencies are not lifting the leachate through the tankers as is directed. There is a dedicated schedule but the number of tankers taking the leachate out to the dedicated site is very low as compared to the target. All agencies need to lift the dedicated number of tankers.

It was informed that a temporary catchment drain has been developed along the village road. The work for permanent drain could start only after the clearing of village road.

After detailed discussions, it was decided that:

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- A. A bid for 2 DTROs has been put up and is pending for administrative approval. The Chairperson person directed to get the bid work completed at the earliest and expedite the process of purchase.
- B. The Chairperson directed to increase the capacity of DTRO & LTP. The M/s Ecogreen must use the LTP to its full capacity and increase the treatment to 350 KL/per day.
- C. It was directed that all the agencies will adhere to the target given for lifting of leachate through the tankers and a report will be submitted for weekly review. The target for each agency must be increased to 400 KLD.
- D. The chairperson directed that IC-HQ will get the fire tankers deputed at the site to manage any possible fire situations at the landfill.
- E. It was directed to send notices to the agencies if they fail to pick up leachate through the tankers as per the target.
- F. It was directed to send a notice to M/s Zigma for the future in meeting the targets both in legacy waste processing and leachate disposal.

4. Disposal of RDF:

It was informed that transportation of RDF to WtE plant at Muthal was stopped in the recent past which has been started again. A total of 13524 MT has been disposed off from 13.10.2022 to 13.06.2023 by GCC. There is still legacy RDF of 25000 MT that need to be disposed off. The agency has again stopped transportation since 15.06.2023, citing payment of previous bill issues.

After detailed discussions, it was decided that:

- A. Chairperson directed that the work of disposal of RDF must be expedited. The agency must not stop the work and its payments would be cleared at the earliest.
- B. It was directed that the RDF of M/S GCC which is lying around the left and right side of the M/s Ecogreen Office must be lifted by 06.07.2023.
- C. M/s GCC was directed to lift up the hallistic separator by 10.07.2023, M/s Sri Krishna to be served a notice to lift out its trummels that have been rented out to M/s GCC.
- D. It was directed that EE-SBM will send notice to M/s Geetanjali to lift its trummels from the site.
- E. It was directed that M/s Ecogreen will lift its trummels from the site by 10.07.2023.
- F. It was directed that M/s Ecogreen will shift one DTRO in this phase and second DTRO in next phase.
- G. It was directed that a time extension is to be given M/s GCC for RDF disposal, also the extension must mention the quantity of RDF to be disposed off clearly.
- H. It was directed by the Chairperson that if we need to hire other agencies for disposing the legacy RDF, it must be done through the tendering process only. DNIT to be prepared after discussion regarding risk & cost of existing agency and the quantity to be taken in this DNIT must be approved.

5. Waste to Energy Plant:

Whereas the documents with respect to EPC contractor's submitted by the M/s Ecogreen are under study but the financial closure and regulatory clearances are yet to be submitted by them. Accordingly, M/s Ecogreen has been requested to supply the copies of financial closure and regulatory clearances immediately.

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It was discussed that Software based monitoring to be adopted to achieve the timelines. The Consultant WtE submitted that a schedule of activities has been developed. It was further submitted that all stakeholders must be on the same page for starting the WtE work as a team. It was submitted that the areas where various trommels are working could be cleared at the beginning and possibility of starting the work should be explored.

A detailed discussion took place to start out the WtE work in phased manner. It was decided that the area from boiler to the pit location must be cleared in the first phase. There are trommels of various agencies working in these areas, such as M/s GCC, M/s Ecogreen, M/s Deetanjali, M/s Zigma and M/S Krishna Enterprises which need to be shifted to clear the land for construction of WtE.

It was discussed to expedite opinion on legal advice received from DSK. Further it was discussed that the EC of 15 MW is already granted for the erection of WtE to M/s Ecogreen energy Pvt. Ltd.

M/s Ecogreen requested that for the electricity needs, a power sub-station for Bandhwari need to be pursued with HVPNL.

After detailed discussion, it was decided that:

- A. The documents related to EPC and regulatory clearances have been examined by the Consultants (SBM & WtE), MCG and put up the queries/reports without any delay.
- B. All other documents related to financial closure, balance design and drawings, mobilization plan and remaining regulatory clearances also to be submitted by M/s Ecogreen to MCG immediately.
- C. It was directed that for the phase 1 of the WtE plant, the land would be cleared by shifting the trommels and RDF of all concerned agencies, which are set up and working in the front side of the WtE site. All agencies must expedite the work and do shifting by 10.07.2023.
- D. It was directed that M/s Ecogreen will conduct the markings of the area once again.
- E. After the demarcation is complete, the existing road to 2 acre fresh waste land could be used till the time the village road is ready or other alternative path is assigned.
- F. Chairperson has directed to the Concessionaire to start the work of erection of WtE plant as they already have EC of 15 MW and same may be enhanced after the legal opinion.
- G. Necessary action may be taken for software based monitoring of timelines be taken by CE/EE, MCG.
- H. It was directed to plan a visit to Sonapat/Delhi plant for assessment and study of Waste Utilization.
- I. Calorific analysis of RDF to be carried out by the Consultant-WtE.
- J. Status of legal advice to be given by CE within a week.
- K. Power Sub-station needs to be pursued with HVPNL.
- L. It was directed to call the CAO, MCG in the next meeting to discuss the status of PC.
- M. As directed by the worthy CS in last meeting, it is directed to enhance the on site management of waste generated through the BWG.
- N. The MRPs have not been established yet, a committee consisting of ADA, Tehsildar, AE-SBM and Consultant-SBM must be constituted to examine and expedite the work of MRFs.

The meeting ended with vote of thanks to the Chair and all the participants.

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List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner, Municipal Corporation Gurugram on 08.06.2023 at 03:30 PM in the Conference Hall, MCG office Sector 34, Gurugram.

S. No.	Name of Participants	Designation
1.	Sh. Pradeep Yadav	JC-MCG
2	Sh. Padam Singh	Executive Engineer, MCF
3	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
4	Sh. Anil Mehta	Consultant-C&D, MCG
5	Sh. Sharad Bhatnagar	Consultant-WrE, MCG
6	Dr. Anita	Consultant, MCG
7	Manpreet Singh	MIS Staff, MCG
8	Sh. PSN Reddy	Representative of M/s. Ecogreen
9	Sh. Sumit Allawadhi	Engineering Head of M/s. Ecogreen
10	Sh. Vikrant Bakshi	Representative of M/s. Ecogreen
11	Sh. Anant	Representative of M/s. Ecogreen
12	Sh. Sachin	Green Concrete Constructions
13	Sh. Abhijeet Raikar	M/s Bhumi Green Energy
14	Sh. Praveen Suhag	M/s Daya Charan and Comapany
15	Sh. Prince Singh	M/s Adarsh Bharat
16	Sh. Vijay Sharma	M/s Zigma
17	Sh. Praveen Kashyap	M/s Zigma

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Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 11.07.2023 at 03:00 PM in the Conference Hall, 3rd Floor, GMDA, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

The meeting commenced with the chairperson addressing the meeting's goals and emphasizing MCG's dedication to resolving the issues promptly in accordance with the directives of the Hon'ble NGT. The agenda was presented in a step-by-step manner, and each stakeholder provided an update on their progress, which was shared with the chairperson. The chairperson stressed the importance of clear ownership and accountability and assured that any failure to fulfill assigned responsibilities would be addressed through appropriate actions. Here is a comprehensive summary of each agenda item, including the decisions made and the directives issued:

1. Fresh Waste Processing:

The Chairperson directed that JC-SBM will be taking progress report from the Municipal Corporation Faridabad and provide an update regarding development of more Fresh Waste sites at Pali, Mujhedi, Riwazpur and Pratapgarh.

It was submitted by the JC-SBM that the Concessionaire agreement and SWM Rules 2016 both have mandated to develop processing facilities for reducing the waste to the minimum quantity before transporting it to the landfill site in Bandhwari. However the processing facilities have neither been developed nor been utilized by the Concessionaire as per the SWM rules 2016. The Chairperson directed that the APMC, JC-SBM, EE-SBM and Consultant will visit all the Processing sites provided to the M/S Ecogreen to analyze and report the development, functioning and operations of the sites.

The Chairperson emphasized that non development and under utilization of the processing facilities is the breach of contract by the Concessionaire and it is absolutely not acceptable. The non-segregated waste being transported to the landfill site is not only over burdening the site but also a missed opportunity for recovery and recycling value of the solid waste. These practices are also against the mandates of SBM rules. It must be taken seriously and a notice must be served to the Concessionaire regarding non-development of processing facilities at the Secondary Points where land has already been provided to develop such facilities.

It was informed by the AE- SBM, that M/s Ecogreen continued dumping the fresh waste till 05.07.2023 (although dumping was done for 2-3 days in April 2023) at the older site only instead to utilizing the 2.5 Acre land developed and assigned for fresh waste dumping and processing. Since the development of the 2.5 Acre land allotted for fresh waste should have been done by the M/s Ecogreen as per the obligations of the Concession Agreement, however due to its failure to take any steps for the said development, MCG had to start the development



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work on the risk & cost of M/s Ecogreen. He also informed that the drain work is completed for the 2.5-acre land.

M/s Ecogreen has also failed to develop any processing facility, which are being use as Material recovery facility so MCG has to purchase additional trommels at the risk and cost of M/s Ecogreen for processing of waste. About the status of purchase of two additional trommels at the Risk and Cost of M/s Ecogreen, the file is under process.

Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. It was informed by the JC-SBM that he has visited the site and submitted his report along with the Pros and Cons related to the accessibility to this site. The Chairperson directed that if there are no issues and objections from relevant sellers and stakeholders, the land should be purchased / acquired at the earliest as per the state Government policy as it could serve multiple purposes for the Solid Waste Management. for future requirement for MCG & MC Sohna.

The Chairperson also directed that smaller alternatives for plastic waste management should be explored like establishing a unit for shredding waste particles that could be used in bituminous mixes for road construction. Various guidelines for such usage have been issued by the Indian Road Congress which has also been endorsed by the Ministry of Transport and Highways, Gol and National Highway Authority of India. After due research, An Expression of Interest should be floated and proposals be asked from agencies/organizations which could help MCG to set up plastic waste shredding unit. Also, enquiry be made from NHAI & PWD (B&R) Haryana regarding possible usage of shredded plastic for their road construction projects.

2. Legacy Waste:

As on 30.04.2023, the balance legacy waste was 27.20 lacs MT at the Bandhwari Landfill site. From 1st May 2023 to till date (10.07.2023) total 5.57 lacs MT of legacy waste has been processed and 108061.21 MT fresh waste has been dumped w.e.f 1st May 2023 to till date thus balance 22.57 lacs MT legacy waste is to be processed by November 2023.

It was submitted by the AE-SBM that M/s Bhoomi Green has processed approx. 234503 MT of legacy waste from 1st April 2023 to 10th July, 2023. M/s GCC has processed 132413 MT, M/s DCC has processed 147964 MT and M/s AADARSH has processed approx. 201189 MT of waste from 1st April 2023 to 10th July, 2023. M/s Zigma has processed 6866 MT till 10th July, 2023. EE-SBM informed that the road near LTP is being repaired using the C&D retrieved the site itself.

The chairperson directed that the processing of the balance legacy waste must be expedited so as to achieve the target of processing of entire legacy waste up to November 2023. The fresh waste must be dumped separately on the 2.5 Acre land and it should not keep accumulating on the older dumps. It is the responsibility of M/s Ecogreen to ensure that waste is processed at the Secondary Processing sites and only 20-25% non recoverable, non recyclable waste should be dumped at the Bandhwari site.

3. Leachate Management:

It was informed by AE-SBM, MCG that the existing DTRO and LTP of Ecogreen are not functioning since this week. The situation of leachate is also worsening due to the ongoing

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monsoon. M/s Ecogreen has been directed multiple times to increase the capacity of leachate treatment as required for the site, but it has taken no additional measure for the same, moreover the existing set up of DTRO and LTP is also halted by it in this month. The Chairperson directed that a Notice must be served to M/s Ecogreen for its failure to manage leachate that is generated at the site, as per the obligations of Concessionaire Agreement.

It was discussed that the agencies are not lifting the leachate through the tankers as is directed. There is a dedicated schedule but the number of tankers taking the leachate out to the dedicated site is very low as compared to the target. All agencies need to lift the dedicated number of tankers.

It was informed that a temporary catchment drain has been developed along the village road. The work for permanent drain could start only after the clearing of village road.

4. Waste to Energy Plant:

Whereas M/s Ecogreen has not submitted the financial closure report despite repeated instructions and various notices served to it. Accordingly, M/s. Ecogreen has been directed to submit the copies of financial closure immediately.

The Consultant WtE submitted that a sketchy schedule of activities has been developed but there has been no progress on the work despite a detailed discussion with the M/s Ecogreen to start out the WtE work. M/s Ecogreen has been explicitly informed that they could start the work to establish the 15MW Plant as per the original plan and approvals. However, instead of starting the work, M/s Ecogreen is indulging in multiple delaying tactics. There are no concrete steps being taken by it. It is highly doubted that it intends to start the work on WtE plant construction and operation.

It was directed by the Chairperson that a notice should be issued to the M/S Ecogreen regarding its failure to submit Financial Closure report and its complacent state and delaying tactics for starting the work for establishment of the WtE Plant.

Following action points and directions were issued during the meeting:-

1. EE-SBM, MCG has been directed to issue Notice to the M/S Ecogreen regarding development of 2.5 Acre land for fresh waste dumping citing its obligations for the development.
2. EE-SBM, MCG has been directed to submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted and notice to Ecogreen to deposit the cost of work done by MCG at the Risk & Cost of the Ecogreen
3. EE-SBM, MCG has been directed to issue notice to the M/S Ecogreen for non-operational DTROs at the landfill site, hampering the leachate Management, citing its obligations and environmental consequences of poor leachate management. It must immediately start the operations of existing DTROs and LTP to its full capacity and increase the treatment to 350 Kl./per day.
4. It was directed that all the agencies will adhere to the target given for lifting of leachate through the tankers and a report will be submitted for weekly review. The target for each



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- agency must be increased to 400 KLD. It was directed to send notices to the agencies if they fail to pick up leachate through the tankers as per the target.
5. The chairperson directed that JC-HQ will get the fire tankers deputed at the site to manage any possible fire situations at the landfill.
 6. EE-SBM, MCG has been directed to issue notice to the M/s Ecogreen for the clearing of site for Waste to Energy Plant site by removing the tromeles or any other hindrance if exists any citing its obligations.
 7. Accounts Officer was directed that an assessment of all the works being done at the Risk and Cost of M/s Ecogreen should be done.
 8. Accounts Officer was directed to expedite the payments of the Drone Surveys of the landfill site done earlier. And get the drone survey done atleast once a month for analyzing the progress of processing works.
 9. Chairperson directed that the ACMC, JC-SBM, EE-SBM and Consultant will visit all the Processing sites provided to the M/S Ecogreen to analyze and report the development, functioning and operations of the sites by 15.07.2021
 10. It must be mandated that every vehicle engaged in the transport work to and from the Landfill site should be GPS enabled. No bill related to the site will be processed without GPS enabled vehicles and tracking details provided to MCG.
 11. JC SBM to expedite the process of PMU hiring and engagement of Transactional Advisors from the govt. list of empanelled agencies.
 12. To empanel the processing agencies for BWGs, Sh. Sahil Gupta, IAS, Commissioner MCM has been given assignment, JC SBM to speak to Sh. Sahil Gupta, IAS, Commissioner MCM and also advertise in the newspapers for both MCG and MCM.
 13. It was directed that the Audit of all BWG must be done whether these are processing their waste at the site and what facility have they developed for the same. It was decided that the Human Matrix Team would be conducting this audit work.
 14. AE-SBM has been directed to frame an estimate for village road clearing through JCBs and take further necessary action to expedite the work.
 15. JC SBM to write a letter to Advisor SMART Cities regarding installation of CCTV cameras at all Secondary Collection Points and Processing facilities.
 16. EE-SBM directed to develop and submit an EOI for plastic waste management through shredded waste particle usage in road construction through mixing in bituminous mix.
 17. A notice be served to Ecogreen to manage the secondary collection points/transfer station in the efficient manner and fencing/sheeting should be done at all the sites.

The meeting ended with vote of thanks to the Chair and all the participants.

A handwritten signature in black ink, consisting of a stylized 'K' or similar character above a horizontal line.

Annexure-A

List of participants who attended of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 11.07.2023 at 03:00 PM in the Conference Hall, 3rd Floor, GMDA, Gurugram.

S. No.	Name of Participants	Designation
1.	Sh. Amardeep	Ad. CMC , MCG
2.	Sh. Pradeep Kumar	JC-MCG
3.	Sh. Vishal Garg	EE-SBM, MCG
4.	Sh. RK Mongia	AE-SBM, MCG
5.	Sh. Sarjeet	JE-SBM, MCG
6.	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
7.	Sh. Sharad Bhatnagar	Consultant-WtE, MCG
8.	Dr. Anita	Consultant, MCG
9.	Sh. Rajesh	TS-MCG
10.	Sh. Sunil	AO, MCG
11.	Manpreet Singh	MIS Staff, MCG

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 21.07.2023 at 11:00 AM in the Conference Hall, 3rd Floor, GMDA, Gurugram.
LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

The meeting began with the chairperson addressing the meeting's objectives, underlining MCG's commitment to swiftly address the issues in compliance with the directives from the Hon'ble NGT (National Green Tribunal). The agenda was presented in a systematic fashion, with each stakeholder offering updates on their respective progress, all of which were shared with the chairperson. Emphasizing the significance of clear ownership and accountability, the chairperson reassured attendees that any failure to meet assigned responsibilities would be met with appropriate actions. Here is a comprehensive summary of each agenda item, including the decisions made and the directives issued:

1. Fresh Waste Processing:

JC-SBM provided an update regarding development of more Fresh Waste sites at Pali, Mujhedi, Riwazpur and Pratapgarh in the Municipal Corporation Faridabad.

It was submitted that at the Pratapgarh site, 80% construction work has been completed and at the Mujhedi site 60-70% work has been completed. Both the sites are expected to be completed with the next 15 days i.e 15.08.2023.

It was submitted that the Pali site is in status quo and no further development has taken place. Along with it, Riwazpur site work could not progress due to public protest.

The Chairperson directed that the Concessionaire agreement and SWM Rules 2016, both, have mandated to develop processing facilities for reducing the waste to the minimum quantity before transporting it to the landfill site, so fresh waste processing facilities must be developed along with the dumping site, which should work as Model MRFs. The goal must be to process the waste maximally before it is transported to the landfill. The MRF and processing facilities should function optimally such that only 10-20% of the solid waste reaches the landfill site in the end.

It was informed by the AE- SBM, that M/s Ecogreen continued dumping the fresh waste till 05.07.2023 (although dumping was done for 2-3 days in April 2023) at the older site only instead to utilizing the 2.5 Acre land developed and assigned for fresh waste dumping and processing. It was emphasized by the Chairperson that the fresh waste dumping must be done only on the 2.5 Acre land. Meanwhile the Bio-mining and Bio-remediation work at older site should be expedited to reclaim the land.

JK

M/s Ecogreen has also failed to develop any processing facility, which are being use as Material recovery facility so MCG has to purchase additional trommels at the risk and cost of M/s Ecogreen for processing of waste. About the status of purchase of two additional trommels at the Risk and Cost of M/s Ecogreen, the file is under process.

It was informed by the JC-SBM, that routine works of the Concessionaire such as door to door collection, clearance of secondary collection points, MRF centre and fresh waste processing facilities are not satisfactory and multiple complaints are being received from various platforms. The Chairperson directed to serve the notice to M/s Ecogreen regarding its failure in solid waste management on all the fronts despite multiple directions and notices. It was directed to serve the notice for action and correction within 3 days, otherwise MCG should deploy its resources for the management at the risk and cost of the Concessionaire.

It was informed by the JC-SBM that the secondary collection points are poorly maintained and there is no fencing around the designated area leading to waste being scattered beyond the designated area, also encroaching the nearby roads. The Chairperson directed that it is the responsibility of the Concessionaire to ensure proper fencing of all secondary points. A notice must be issued to the Concessionaire to do the fencing around all secondary points. If not done, MCG will get it done at the risk and cost of the Concessionaire through the concerned Executive Engineer.

Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. It was informed by the JC-SBM that he has visited the site and submitted his report along with the Pros and Cons related to the accessibility to this site. The Chairperson directed that if there are no issues and objections from relevant sellers and stakeholders, the land should be purchased / acquired at the earliest as per the state Government policy as it could serve multiple purposes for the Solid Waste Management for future requirement for MCG & MC Sohna.

JC-SBM informed that we have not received any reply from HSIIDC regarding the Manesar site, a reminder will be sent again in this week.

2. Legacy Waste:

As on 30.04.2023, the balance legacy waste was 27.20 lacs MT at the Bandhwari Landfill site. From 1st May 2023 to till date (21.07.2023) total 6.1 lacs MT of legacy waste has been processed and 126398.8 MT fresh waste has been dumped w.e.f 1st May 2023 to till date thus balance 21.86 lacs MT legacy waste is to be processed by November 2023.

It was submitted by the AE-SBM that M/s Ithoomt Green has processed approx. 244392 MT of legacy waste from 1st April 2023 to 20th July, 2023. M/s GCC has processed 132413 MT, M/s DCC has processed 148061 MT and M/s AADARSH has processed approx. 201189 MT of waste from 1st April

2023 to 20th July, 2023. M/s Zigma has processed 8122 MT till 20th July, 2023. EE-SBM informed that the road near LTP has been repaired using the C&D retrieved the site itself.

The chairperson directed that the processing of the balance legacy waste must be expedited so as to achieve the target of processing of entire legacy waste up to November 2023. The fresh waste must be dumped separately on the 2.5 Acre land and it should not keep accumulating on the older dumps. It is the responsibility of M/s Ecogreen to ensure that waste is processed at the Secondary Processing sites and only 20-25% non recoverable, nor recyclable waste should be dumped at the Bandhwari site.

It was informed by the EE-SBM that drone survey report has been received. The Chairperson directed to analyze the report and a monthly survey of the site should be conducted to monitor the progress of the processing work being done.

It was informed by the EE-SBM that a 10% deduction is being made on the payment of all processing agencies for the day in achieving the targets.

3. Refused Derived Fuel:

It was informed by the JE-SBM that the agencies are disposing off RDF at the Delhi sites. The Chairperson discussed that disposal of RDF is a big challenge and must be done as per the norms and guidelines and we need to be vigilant of where the agencies are disposing their RDF. It was directed that JC-SBM should visit the Delhi sites where the RDF is being disposed off, meet the counter-part officials about the disposal and verify that the disposal is being done as per the norms.

It was also directed that all vehicles carrying RDF must be GPS enabled, their tracking details must be provided to GIS lab for analysis. EE-SBM has to ensure that no payment is made to any agency without adequate verification of GPS data. There is no scope of laxity in the GPS conditions for payments. As per the terms and conditions of the work order, GPS enabling and tracking is mandatory and it must be followed for payments to agencies. The rule applies to all vendors engaged by the MCG.

The Chairperson direct to research if RDF generated at Bandhwari site could be utilized by the NHAI in road construction purposes as per the specifications.

4. Leachate Management:

It was informed by AE-SBM, MCG that the existing DTRO and LTP of Ecogreen are not functioning since 3 weeks. The situation of leachate is also worsening due to the ongoing monsoon. M/s Ecogreen has been directed multiple times to increase the capacity of leachate treatment as required for the site, but it has taken no additional measure for the same, moreover the existing set up of DTRO and LTP is also halted by it in this month. M/s Ecogreen submitted that there is some electricity issue, so the DTROs and LTP are not operational. However it was refuted by the JC-SBM as all other processing work by other agencies are being carried out and there is no electricity issue at the site. The

Chairperson directed that these unsubstantiated excuses by the Concessionaire are not acceptable and a notice must be served to M/s Ecogreen for its failure to manage leachate that is generated at the site, as per the obligations of Concession Agreement. Also the cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills.

It was directed that power consumption data of the site could be analyzed to assess the working of DTRO and LTP of the Concessionaire.

It was informed that a temporary catchment drain has been developed along the village road. The work for permanent drain could start only after the clearing of village road.

5. Waste to Energy Plant:

It was informed by the Consultant-WTE that M/s Ecogreen has not submitted the financial closure Report despite repeated instruction and varied notices served to it. The Chairperson discussed that the Concessionaire had to submit the financial closure report within 180 days of signing the agreement; however it has failed to provide the reports despite 6 years of the agreement signing. Accordingly, M/s Ecogreen is hereby directed to submit the copies of financial closure immediately.

M/s Ecogreen representative informed that it will be submitting the financial closure report in the next 7 to 10 days, positively.

The Consultant WtE submitted that a sketchy schedule of activities has been developed but there has been no progress on the work despite a detailed discussion with the M/s Ecogreen to start out the WtE work. M/s Ecogreen has been explicitly informed that they could start the work to establish the 15MW Plant as per the original plan and approvals. However, instead of starting the work, M/s Ecogreen is indulging in multiple delaying tactics. There are no concrete steps being taken by it. It is highly doubted that it intends to start the work on WtE plant construction and operation.

It was directed by the Chairperson that a notice should be issued to the M/S Ecogreen regarding its failure to submit Financial Closure report and its complacent state and delaying tactics for starting the work for establishment of the WtE Plant.

Following action points and directions were issued during the meeting:-

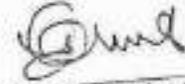
Agenda	Action Points	Responsibility
MCF	Work for the development of fresh waste sites at the Pall, Mujhedi, Pratappgarh, Riwojpur must expedite and fresh waste dumping at these sites to be initiated by 10.08.2023	JC, MCF
	Along with the new sites, processing facilities and MRFs should be developed in the MCF jurisdiction to ensure only 10-20% waste reaches the end point in landfill sites	JC, MCF

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Fresh Waste	A notice must be issued to the Concessionaire to do the fencing around all secondary points. Otherwise MCG to do the fencing work through concerned EE at the risk and cost of M/s Ecogreen.	EE-SBM, MCG
	Installation of CCTV cameras at all Secondary Collection Points, Processing facility and MRFs.	IC-SBM, MCG
	M/s Ecogreen must ensure quality processing of the fresh waste at the processing facilities and MRFs so that only 10-20% waste is transported to the landfill site.	M/s Ecogreen
	Assign a team for weekly visit to processing facilities, MRFs and submit a weekly report on segregation, processing, composting.	IC-SBM, MCG
Legacy Waste	Submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted and notice to Ecogreen to deposit the cost of work done of MCG at the Risk & Cost of the Ecogreen	EE-SBM, MCG
	To frame an estimate for village road clearing through JCBs and take further necessary action to expedite the work.	EE-SBM, MCG
	A drone survey must be conducted every month to monitor the progress of processing work at the site.	EE-SBM, MCG
Leachate	Issue notice to the M/S Ecogreen for non-operational DTROs at the landfill site, hampering the leachate Management, citing its obligations and environmental consequences of poor leachate management.	EE-SBM, MCG
	It was directed that power consumption data of the site could be analyzed to assess the working of DTRO and LTP of the Concessionaire. Get the random sampling checked by the Pollution Control Board to for qualitative assessment of leachate treatment.	EE-SBM, MCG
	Issue notices to the agencies if they fail to pick up leachate through the tankers as per the target.	EE-SBM, MCG
	Cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills.	EE-SBM, MCG
	Logsheet must be maintained by the M/s Ecogreen at all sites, transfer stations, MRFs, Processing facilities and for DTRO and LTP operations.	M/s Ecogreen
RDF	Visit the Delhi sites where the RDF is being disposed off, meet the counterpart officials about the disposal and verify that the disposal is being done as per the norms.	IC-SBM, MCG
	It must be mandated that every vehicle engaged in the transport work to and from the Landfill site should be GPS enabled. No bill related to the site will be processed without GPS enabled vehicles and tracking details provided to MCG. Get the GPS tracking analyzed by the GIS Lab	EE-SBM, MCG
	To research if RDF generated at Bandhwari site could be utilized by the NHAI in road construction purposes as per the specifications.	Consultant-SBM
	Analyze the work done by various processing agencies, based on the performance, the extension of work of good performing agencies could be considered	EE-SBM, MCG

WTE	Issue notice to the M/s Ecogreen for the clearing of site for Waste to Energy Plant site by removing the trommels or any other hindrance if exist any citing its obligations.	JC-SBM, MCG
	Submit the financial closure report within one week	M/s Ecogreen
BWG	To empanel the processing agencies for BWGs, Sh. Sahil Gupta, IAS, Commissioner MCM has been given assignment, JC SBM to speak to Sh. Sahil Gupta, IAS, Commissioner MCM and also advertise in the newspapers for both MCG and MCM.	JC-SBM, MCG
	It was directed that the Audit of all BWG must be done whether these are processing their waste at the site and what facility have they developed for the same. It was decided that the Human Matrix Team would be conducting this audit work.	JC-SBM, MCG

The meeting ended with vote of thanks to the Chair and all the participants.



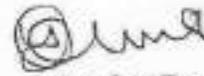
Joint Commissioner-SBM,
for Additional Commissioner-I,
Municipal Corporation,
Gurugram

Endst No. JC-SBM/MCG/2023/ 958

Dated: 8/08/2023

A copy of the above is forwarded to the following for information and necessary action please.

1. Additional Commissioner-I, Municipal Corporation, Gurugram.
2. Joint Commissioners, Municipal Corporation, Faridabad.
3. All Joint Commissioners, Municipal Corporation, Gurugram.
4. Superintending Engineer, Municipal Corporation, Gurugram.
5. EE-SBM/AE-SBM, Municipal Corporation, Gurugram.
6. Consultant-SBM, Municipal Corporation, Gurugram.
7. Consultant-WTE, Municipal Corporation, Gurugram.
8. Consultant-SSC, Municipal Corporation, Gurugram.
9. PRO, Municipal Corporation, Gurugram.
10. PA to Commissioner, Municipal Corporation, Gurugram.
11. Representative, M/s Ecogreen, Pvt. Ltd.



Joint Commissioner-SBM,
for Additional Commissioner-I,
Municipal Corporation,
Gurugram

Annexure-A

List of participants who attended of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 21.07.2023 at 11:00 AM in the Conference Hall, 3rd Floor, GMDA, Gurugram.

S. No.	Name of Participants	Designation
1.	Sh. Amardeep	Ad. CMC, MCG
2.	Smt. Shikha	JC, MCF
3.	Sh. Pradeep Kumar	JC-MCG
4.	Sh. Vishal Garg	EE-SBM, MCG
5.	Sh. RK Mongia	AE-SBM, MCG
6.	Sh. Sarjeet	JE-SBM, MCG
7.	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
8.	Sh. Sharad Bhatnagar	Consultant-WtE, MCG
9.	Sh. RR Rohilla	PRO, MCG
10.	Dr. Anita	Consultant, MCG
11.	Sh. Manpreet Singh	MIS Staff, MCG
12.	Sh. Sumit	Representative, M/s Ecogreen

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 24.08.2023 at 12:00 noon in the Municipal Corporation, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

The session commenced as the chairperson highlighted the goals of the meeting, underscoring MCG's dedication to promptly resolve concerns in accordance with the directives of the Hon'ble NGT (National Green Tribunal). The sequence of topics was introduced in an organized manner, with each participant providing insights into their individual advancements, all of which were communicated to the chairperson. Stressing the importance of distinct ownership and responsibility, the chairperson reassured participants that any lapses in fulfilling assigned duties would be met with suitable measures. Here's a detailed overview of each item on the agenda, encompassing the conclusions reached and instructions dispensed:

1. Fresh Waste Processing:

JC-SBM was directed to take an update regarding development of more Fresh Waste sites at Pali, Mujhedl, Riwazpur and Pratapgarh in the Municipal Corporation Faridabad.

The Chairperson issued a directive stating that both the Concessionaire agreement and the SWM Rules of 2016 mandate the establishment of processing facilities to minimize waste before its transfer to the landfill. Hence, it is imperative to develop new waste processing facilities alongside the disposal site, which should serve as exemplary Material Recovery Facilities (MRFs). The primary objective must be to process waste extensively prior to its transportation to the landfill, aiming to limit solid waste at the site to only 10-20% eventually.

According to information provided by the EE-SBM, M/s Ecogreen continued to deposit fresh waste at the older site until 05.07.2023, despite having 2.5 acres of designated land for this purpose (although there was brief dumping in April 2023). The Chairperson stressed the necessity of confining fresh waste disposal solely to the allotted 2.5 acres. Simultaneously, the Chairperson emphasized the urgency of expediting Bio-mining and Bio-remediation activities at the old site to reclaim the land.

Furthermore, M/s Ecogreen has not established any processing facilities functioning as Material Recovery Facilities, leading MCG to acquire additional trommels at the expense of M/s Ecogreen to facilitate waste processing. As for the acquisition status of the two additional trommels, the matter is currently in progress.

The JC-SBM reported that the routine operations of the Concessionaire, including door-to-door collection, clearing secondary collection points, MRF centers, and fresh waste processing facilities, have been unsatisfactory, resulting in numerous complaints from various sources. In response, the Chairperson directed that MCG would allocate its resources to manage the situation, with the Concessionaire bearing the associated risks and costs. Secondary points would be cleaned at the earliest. EE-SBM informed that tenders have been opened for deployment of vehicles for transporting waste from the secondary collection points to the

Bandhwari Landfill site. It was directed that the process must be completed in a timely manner. A monitoring mechanism should be developed to ensure regular monitoring to the work once allotted.

It was directed that tendering process for Primary Waste Collection should be started and tender should be floated. The MCG should be ready to manage any unpredictable circumstances should they arise because of the mismanagement and failure of the Concessionaire.

Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. It was informed by the JC-SBM that he has visited the site and submitted his report along with the Pros and Cons related to the accessibility to this site. The Chairperson directed that if there are no issues and objections from relevant sellers and stakeholders, the land should be purchased / acquired at the earliest as per the state Government policy as it could serve multiple purposes for the Solid Waste Management for future requirement for MCG & MC Sohana.

2. Legacy Waste:

As on 30.04.2023, the balance legacy waste was 27.20 lacs MT at the Bandhwari Landfill site. From 1st May 2023 to till date (24.08.2023) total 6.14 lacs MT of legacy waste has been processed and 186829MT fresh waste has been dumped w.e.f 1st May 2023 to till date thus balance 21.28 lacs MT legacy waste is to be processed by November 2023.

It was submitted by the AE-SBM that M/s Bhumi Green has processed approx. 281472 MT of legacy waste from 1st April 2023 to 24th August, 2023. M/s GCC has processed 132413 MT, M/s DCC has processed 157154 MT and M/s AADARSH has processed approx. 201189 MT of waste from 1st April 2023 to 20th July, 2023. M/s Zigma has processed 19033MT till 20th July, 2023. EE-SBM informed that the road near LTP has been repaired using the C&D retrieved the site itself.

The chairperson directed that the processing of the balance legacy waste must be expedited so as to achieve the target of processing of entire legacy waste up to November 2023. The fresh waste must be dumped separately on the 2.5 Acre land and it should not keep accumulating on the older dumps. It is the responsibility of M/s Ecogreen to ensure that waste is processed at the Secondary Processing sites and only 20-25% non recoverable, nor recyclable waste should be dumped at the Bandhwari site.

It was informed by the EE-SBM that drone survey report has been received. The Chairperson directed to analyze the report and a monthly survey of the site should be conducted to monitor the progress of the processing work being done.

It was informed by the EE-SBM that a 10% deduction is being made on the payment of all processing agencies for the delay in achieving the targets.



3. Refused Derived Fuel:

The Chairperson discussed that disposal of RDF is a big challenge and must be done as per the norms and guidelines and we need to be vigilant of where the agencies are disposing their RDF. It was directed that JC-SBM should visit the Delhi sites where the RDF is being disposed off, meet the counter-part officials about the disposal and verify that the disposal is being done as per the norms.

It was also directed that all vehicles carrying RDF must be GPS enabled, their tracking details must be provided to GIS lab for analysis. EE-SBM has to ensure that no payment is made to any agency without adequate verification of GPS data. There is no scope of laxity in the GPS conditions for payments. As per the terms and conditions of the work order, GPS enabling and tracking is mandatory and it must be followed for payments to agencies. The rule applies to all vendors engaged by the MCG.

4. Leachate Management:

It was informed by AE-SBM, MCG that the existing DTRO and LTP of Ecogreen are not functioning since 3 weeks. The situation of leachate is also worsening due to the ongoing monsoon. M/s Ecogreen has been directed multiple times to increase the capacity of leachate treatment as required for the site, but it has taken no additional measure for the same, moreover the existing set up of DTRO and LTP is also halted by it in this month. M/s Ecogreen submitted that there is some electricity issue, so the DTROs and LTP are not operational. However it was refuted by the JC-SBM as all other processing work by other agencies are being carried out and there is no electricity issue at the site. The Chairperson directed that these unsubstantiated excuses by the Concessionaire are not acceptable and a notice must be served to M/s Ecogreen for its failure to manage leachate that is generated at the site, as per the obligations of Concession Agreement. Also the cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills.

It was directed that power consumption data of the site could be analyzed to assess the working of DTRO and LTP of the Concessionaire.

It was informed that a temporary catchment drain has been developed along the village road. The work for permanent drain could start only after the clearing of village road.

5. Waste to Energy Plant:

It was informed by the Consultant-WTE that Financial Closure has already been received from M/s Ecogreen but the same would be scrutinized by the team of consultants and a report will be submitted to JC SBM. The matter was discussed in detail in this meeting and more clarification needed to be submitted to JC SBM by the consultants.

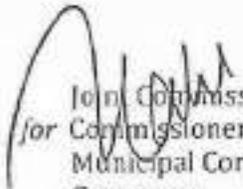


Following action points and directions were Issued during the meeting:-

Agenda	Action Points	Responsibility
MCF	Work for the development of fresh waste sites at the Pali, Mujhedli, Pratappgarh, Riwajpur must expedite and JC-SBM must take status report from the MCF.	JC, MCF
	Along with the new sites, processing facilities and MRFs should be developed in the MCF jurisdiction to ensure only 10-20% waste reaches the end point in landfill sites	JC, MCF
Fresh Waste	Tender process for collection of primary waste should be started	EE-SBM, MCG
	Installation of CCTV cameras at all Secondary Collection Points, Processing facility and MRFs.	JC-SBM, MCG
	Tender process for transportation from Secondary collection point must be expedited	EE-SBM, MCG
	Monitoring mechanism for waste collection through tendering to be developed	JC-SBM, MCG
Legacy Waste	Submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted and notice to Ecogreen to deposit the cost of work done of MCG at the Risk & Cost of the Ecogreen	EE-SBM, MCG
	To frame an estimate for village road clearing through JCBs and take further necessary action to expedite the work.	EE-SBM, MCG
	A drone survey must be conducted every month to monitor the progress of processing work at the site.	EE-SBM, MCG
Leachate	Issue notice to the M/S Ecogreen for non-operational DTROs at the landfill site, hampering the leachate Management, citing its obligations and environmental consequences of poor leachate management.	EE-SBM, MCG
	It was directed that power consumption data of the site could be analyzed to assess the working of DTRO and LTP of the Concessionaire. Get the random sampling checked by the Pollution Control Board to for qualitative assessment of leachate treatment.	EE-SBM, MCG
	Issue notices to the agencies if they fail to pick up leachate through the tankers as per the target.	EE-SBM, MCG
	Cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills.	EE-SBM, MCG

	Logsheet must be maintained by the M/s Ecogreen at all sites, transfer stations, MRFs, Processing facilities and for DTRO and LTP operations	M/s Ecogreen
RDF	Visit the Delhi sites where the RDF is being disposed off, meet the counter-part officials about the disposal and verify that the disposal is being done as per the norms	JC-SBM, MCG
	It must be mandated that every vehicle engaged in the transport work to and from the Landfill site should be GPS enabled. No bill related to the site will be processed without GPS enabled vehicles and tracking details provided to MCG. Get the GPS tracking analyzed by the GIS Lab	EE-SBM, MCG
WTE	Issue notice to the M/s Ecogreen for the clearing of site for Waste to Energy Plant site by removing the tromeels or any other hindrance if exist any citing its obligations	JC-SBM, MCG
	Analysis and reporting about the submitted Financial Closure report from the Ecogreen	Consultant-WTE

The meeting ended with vote of thanks to the Chair and all the participants.


 Joint Commissioner-SBM,
 for Commissioner,
 Municipal Corporation,
 Gurugram.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 24.08.2023 at 12:00 noon in the Municipal Corporation, Gurugram.

S. No.	Name of Participants	Designation
1.	Sh. Pradeep Kumar	JC-MCG
2.	Sh. Vishal Garg	EE-SBM, MCG
3.	Sh. O. P. Goel	Consultant - Engineering & SBM, MCG
4.	Sh. Sharad Bhatnagar	Consultant-WtE, MCG
5.	Sh. Vijay Garg	Finance Consultant, MCG
6.	Sh. Sunil Goel	Accounts Officer, MCG



Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner, Municipal Corporation, Gurugram on 06.09.2023 at 04:00 PM in the Conference Hall, Municipal Corporation, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

The meeting commenced with the chairperson outlining the meeting's objectives, emphasizing MCG's commitment to promptly address issues in line with the directives of the Hon'ble NGT (National Green Tribunal). The agenda items were introduced systematically, and each participant shared their progress updates, which were relayed to the chairperson. Emphasizing the significance of clear ownership and responsibility, the chairperson assured participants that any failure to fulfill assigned tasks would result in appropriate actions. Below, you'll find a comprehensive summary of each agenda item, including the outcomes and instructions provided:

1. Fresh Waste Processing:

JC-SBM was directed to take an update regarding development of more Fresh Waste sites at Pali, Mujhedi, Riwazpur and Pratapgarh in the Municipal Corporation Faridabad.

The Chairperson issued a directive stating that both the Concessionaire agreement and the SWM Rules of 2016 mandate the establishment of processing facilities to minimize waste before its transfer to the landfill. Hence, it is imperative to develop new waste processing facilities alongside the disposal site.

According to information provided by the EE-SBM, M/s Ecogreen has been dumping the fresh waste at the 2.5 acre land and it has almost been covered with fresh waste. It was discussed that that huge amount of waste is being dumped on the site without due processing before the final disposal at the site. Whereas, the primary objective must be to process the waste extensively prior to its transportation to the landfill. The aim should be to limit solid waste at the site to only 10-20% eventually. Simultaneously, the Chairperson emphasized the urgency of expediting Bio-mining and Bio-remediation activities at the old site to reclaim the land.

Furthermore, M/s Ecogreen has not established any processing facilities functioning as Material Recovery Facilities, leading MCG to acquire additional trommels at the expense of M/s Ecogreen to facilitate waste processing. As for the acquisition status of the two additional trommels, EE-SBM informed that the matter is currently in progress. It was directed that the tender must be expedited, with technical approval and financial opening at the earliest.

The file related to shifting of Ecogreen trommel to Badhahpur site is pending at the AE-SBM level. It must be expedited and shifting needs to be done within a week.

The JC-SBM reported that the routine operations of the Concessionaire, including door-to-door collection, clearing secondary collection points, MRF centers, and fresh waste processing

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facilities, have been unsatisfactory, resulting in numerous complaints from various sources. In response, the Chairperson directed that MCG would allocate its resources to manage the situation, with the Concessionaire bearing the associated risks and costs. Secondary points would be cleaned at the earliest. EE-SBM informed that tenders have been opened for deployment of vehicles for transporting waste from the secondary collection points to the Bandhwari Landfill site. It was directed that the process must be completed in a timely manner. A monitoring mechanism should be developed to ensure regular monitoring to the work once allotted.

Regarding the status of CCTV installation at the Secondary Collection Points and processing sites, it was informed by the JC -SBM that the file is under process and has been sent to the Accounts Branch.

It was directed that tendering process for Primary Waste Collection should be started and tender should be floated. The MCG should be ready to manage any unpredictable circumstances should they arise because of the mismanagement and failure of the Concessionaire.

Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. It was informed by JC-SBM that the report is still awaited from the DRO.

Legacy Waste:

As on 30.04.2023, the balance legacy waste was 27.20 lacs MT at the Bandhwari Landfill site. From 1st May 2023 to till date (06.09.2023) total 6.14 lacs MT of legacy waste has been processed and 186829MT fresh waste has been dumped w.r.f 1st May 2023 to till date thus balance 21.28 lacs MT legacy waste is to be processed by November 2023.

It was submitted by the EE-SBM that M/s Bhumi Green has processed approx. 283472 MT of legacy waste from 1st April 2023 to 06.09.2023, M/s GCC has processed 132413 MT, and M/s DCC has processed 162747 MT of waste from 1st April 2023 to 06.09.2023. M/s Zigma has processed 20337 MT till 06.09.2023. EE-SBM informed that the road near LTP has been repaired using the C&D retrieved the site itself.

The chairperson directed that the processing of the balance legacy waste must be expedited so as to achieve the target of processing of entire legacy waste up to November 2023. The fresh waste must be dumped separately on the 2.5 Acre land and it should not keep accumulating on the older dumps. It is the responsibility of M/s Ecogreen to ensure that waste is processed at the Secondary Processing sites and only 20-25% non recoverable, nor recyclable waste should be dumped at the Bandhwari site.

It was informed by EE-SBM that 03 tenders for 05 Lac MT waste processing have to be recalled again. AE-SBM would be floating the tenders today.

It was informed that the report about weigh bridge calibration from IIT Guwahati has been received. It states that all installed weigh bridges are calibrated. It was directed that one more cross check could be done from a certified weigh bridge.

It was informed by the EE-SBM that drone survey report has been received. The Chairperson directed to analyze the report and a monthly survey of the site should be conducted to monitor the progress of the processing work being done.

Regarding the status of clearing of the village road, it was discussed that the new processing as per the 05 MT tenders would be started at the village road side. Also M/S Zigma Global is planning to install another trommels at the village road side and they will process the village road waste as well.

It was informed by the EE-SBM that a 10% deduction is being made on the payment of all processing agencies for the delay in achieving the targets.

The current incidents of fire outbreak at the landfill site on 03.09.2023 and 04.09.2023 were discussed. Consultant WTE informed that the fire incidents usually take place when the waste is dumped in haphazard manner without proper compaction while dumping. It leads to creation of air or methane pockets which result in fire outbreaks during high temperatures. Proper waste management including vents, slide cuts in the waste, methane gas detection and adequate compacting may help to minimize the incidents of fire at the site. JC-SBM informed that a fire mitigation plan would be sought from the Consultant and we may proceed accordingly. It was suggested by the SE, MCG that DLF fire station is the nearest to the landfill site, a letter may be written to them to provide immediate assistance in case of any fire at the landfill site.

2. Refused Derived Fuel:

The Chairperson discussed that disposal of RDF is a big challenge and must be done as per the norms and guidelines and we need to be vigilant of where the agencies are disposing their RDF. The Committee constituted for assessment of quantity of RDF lying at present on the site submitted its report. JC-SBM submitted that there is no balance RDF lying at the SLF site except the RDF of agencies currently working in processing of legacy waste.

It was submitted that the reports from various committees formed for RDF disposal sites is still awaited except committee for JBM Murthal. It was directed to send a reminder to all committees and collect the reports from all committees in one week.

It was also directed that all vehicles carrying RDF must be GPS enabled, their tracking details must be provided to GIS lab for analysis. EE-SBM has to ensure that no payment is made to any agency without adequate verification of GPS data. There is no scope of laxity in the GPS conditions for payments. As per the terms and conditions of the work order, GPS enabling and tracking is mandatory and it must be followed for payments to agencies. The rule applies to all vendors engaged by the MCG.

3. Leachate Management:

It was informed by AE-SBM, MCG that the existing DTRO and LTP of Ecogreen are not functioning since 6 weeks. The situation of leachate is also worsening due to the ongoing monsoon. Huge pond is formed around the site which is filled with leachate and monsoon water which will require approximately 100-120 tankers to lift it all. M/s Ecogreen has been directed multiple times to increase the capacity of leachate treatment as required for the site, but it has taken no additional measure for the same, moreover the existing set up of DTRO and LTP is also


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halted by it since 3 months. The Chairperson directed that these unsubstantiated excuses by the Concessionaire are not acceptable and a notice must be served to M/s Ecogreen for its failure to manage leachate that is generated at the site, as per the obligations of Concession Agreement. Also the cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills.

It was discussed that the quantity of leachate lifted by various agencies must be assessed and a meeting should be convened with all agencies to lift the remaining leachate as per their target. An advance short term tender must be floated to lift the huge collection of leachate. It was also directed that the payment to all agencies must be made taking in all the observations and directions as raised by worthy CMC in the M/s GCC payment file.

It was informed that a temporary catchment drain has been developed along the village road. The work for permanent drain could start only after the clearing of village road.

4. Waste to Energy Plant:

It was informed by the Consultant-WTE that Financial Closure has already been received from M/s Ecogreen but the same would be scrutinized by the team of consultants and a report will be submitted to JC SBM. The matter was discussed in detail in this meeting.

Regarding the commencement of work at the site, the trommel, RDF, DTRO of Ecogreen has not yet been shifted. Two sign boards have been erected at the site and no real works has started. It was directed to issue a notice for clearing the site to Ecogreen.

The WTE consultant submitted that the Calorific Value analysis of RDF done by the IIT reports the NCB value which is below the ideal NCB. The quality of processing must be improved.

Following action points and directions were issued during the meeting:-

Agenda	Action Points	Responsibility
MCF	Work for the development of fresh waste sites at the Pali, Mujhedi, Pratapgarn, Riwaypur must expedite and JC-SBM must take status report from the MCF.	JC, MCF
	Along with the new sites, processing facilities and MRFs should be developed in the MCF jurisdiction to ensure only 10-20% waste reaches the end point in landfill sites	JC, MCF
Fresh Waste	Tender process for collection of primary waste should be started	EE-SBM, MCG
	Installation of CCTV cameras at all Secondary Collection Points, Processing facility and MRFs.	JC-SBM, MCG
	Tender process for transportation from Secondary collection point must be expedited	EE-SBM, MCG
	Technical approval and financial opening need to be expedited.	EE-SBM, MCG

	File for shifting of Ecogreen trommel from site to Badshahpur must be expedited.	AE-SBM, MCG
	Monitoring mechanism for waste collection through tendering to be developed	JC-SBM, MCG
Legacy Waste	Submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted and notice to Ecogreen to deposit the cost of work done of MCG at the Risk & Cost of the Ecogreen	EE-SBM, MCG
	To frame an estimate for village road clearing through JCBs and take further necessary action to expedite the work.	EE-SBM, MCG
	Weigh-bridge calibration need to be cross checked from a certified agency	EE-SBM, MCG
	Work order for drone survey for next 6 cycles need to be issued	EE-SBM, MCG
	File for hiring PMU and transactional advisor need to be expedited	EE-SBM, MCG
	EE-SBM to check if an older proposal file for wall construction can be used for construction of the wall towards the village	EE-SBM, MCG
	Fire mitigation plan to be developed through the consultant	JC-SBM, MCG
	Notice to Ecogreen for failure in management of fire incidents	JC-SBM
	Letter to the DLF fire station for providing immediate assistance in case of fire incident at the landfill site	EE-SBM, MCG
Leachate	Get an assessment of how much quantity each agency has picked. Agencies must complete their target for leachate picking through tankers	EE-SBM, MCG
	Call a meeting of all agencies working for processing and leachate management on Saturday 11:00 AM in the Sector 2 Office.	EE-SBM, MCG
	Advance short term tender should be floated for urgent management of leachate (transport through tankers)	EE-SBM, MCG
	A weekly meeting with all agencies must be conducted to keep the pace of the processing and leachate management work	EE-SBM, MCG
	Cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills.	EE-SBM, MCG
	Logsheet must be maintained by the M/s Ecogreen at all sites, transfer stations, MRFs, Processing facilities and for DTRO and LTP operations.	M/s Ecogreen
	Worthy CMC has raised some observations and issued directions in the payment file of M/s GCC, all those observations must be followed in all other payments to all agencies	EE-SBM, MCG
	A notice must be issued to Ecogreen for management of leachate at the site	EE-SBM, MCG
RDF	Reports from all committees formed for RDF disposal assessment at various plants outside the city must be compiled and submitted in a week. A reminder to be sent to all the committees.	EE-SBM, MCG

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Date: - 6/09/2023

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Addl. Commissioner-
Municipal Corporation
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	Report from the committee formed for assessment of RDF quantity present at the Bandhwari landfill site must be submitted.	JC-SBM
	It must be mandated that every vehicle engaged in the transport work to and from the Landfill site should be GPS enabled. No bill related to the site will be processed without GPS enabled vehicles and tracking details provided to MCG. Get the GPS tracking analyzed by the GIS Lab	EE-SBM, MCG
	Plastic waste shredding unit file need to expedite	EE-SBM, MCG
WTE	Issue notice to the M/s Ecogreen for the clearing of site for Waste to Energy Plant site by removing the trommels or any other hindrance if exist any citing its obligations.	JC-SBM, MCG
	Analysis and reporting about the submitted Financial Closure report from the Ecogreen.	Consultant-WTE

The meeting ended with vote of thanks to the Chair and all the participants.

	Report from the committee formed for assessment of RDF quantity present at the Bandhwari landfill site must be submitted.	JC-SBM
	It must be mandated that every vehicle engaged in the transport work to and from the Landfill site should be GPS enabled. No bill related to the site will be processed without GPS enabled vehicles and tracking details provided to MCG. Get the GPS tracking analyzed by the GIS Lab	EE-SBM, MCG
	Plastic waste shredding unit file need to expedite	EE-SBM, MCG
WTE	Issue notice to the M/s Ecogreen for the clearing of site for Waste to Energy Plant site by removing the trowsers or any other hindrance if exist any citing its obligations.	JC-SBM, MCG
	Analysis and reporting about the submitted Financial Closure report from the Ecogreen.	Consultant-WTE

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Additional Commissioner, Municipal Corporation, Gurugram on 06.09.2023 at 04:00 PM in the Conference Hall, Municipal Corporation, Gurugram.

S. No.	Name of Participants	Designation
1.	Sh. Pradeep Kumar	JC-MCG
2.	Sh. Rache Shyam Sharma	SE-MCG
3.	Sh. Vishal Garg	CE-SBM, MCG
4.	Sh. D. P. Goel	Consultant - Engineering & SBM, MCG
5.	Sh. Shradha Bhatnagar	Consultant-WTE, MCG
6.	Dr. Anita Phalswal	Consultant-MCG
7.	Sh. Sarjeet	JE-SBM
8.	Sh. Manpreet Singh	SE-SBM

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6/9/23
Additional Commissioner-1
Municipal Corporation
Gurugram

To

Shri Vikas Gupta, IAS
Commissioner & Secretary, Urban Local Bodies Department,
Govt. of Haryana.

Mrs. A Mona Sreenivas, IAS
Commissioner, Municipal Corporation, Faridabad.

Shri Nishant Yadav, IAS
Deputy Commissioner, Gurugram.

Shri Pardeep Kumar, IAS
Member Secretary, HSPCB

Shri Vikram, IAS
Deputy Commissioner, Faridabad.

Sh. Gurnam Singh,
Regional Director,
Central Pollution Control Board, Delhi,

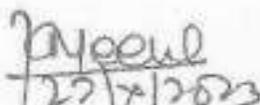
Memo No. CMC/MCG/2023/55037-

Dated: 27-10-2023

Subject: - Minutes of the Meeting of the 'Oversight Committee, constituted in OA No.172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 13th October 2023 at 11.30AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

The meeting of the committee constituted as per the orders of the Hon'ble NGT in OA No. 172 of 2021, was held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 13th October 2023 at 11.30AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

The Minutes of the same are hereby sent to you for information and necessary action please.

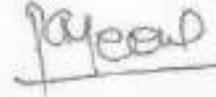

27/10/2023
Commissioner,
Municipal Corporation,
Gurugram.

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Endst No. CMC/MCG/2023/35042

Dated: 27-10-2023

A copy of the above is forwarded to Private Secretary to Worthy Chief Secretary, Government of Haryana for submitting the same before Worthy Chief Secretary, Government of Haryana.



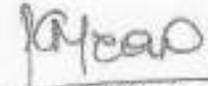
Commissioner,
Municipal Corporation,
Gurugram

Endst No. CMC/MCG/2023/35044

Dated: 27-10-2023

A copy of the above is forwarded to the following for information and necessary action please.

1. Sh. Vishal Bansal, Chief Engineer, Municipal Corporation, Gurugram.
2. Sh. Jaldeep Kumar, HCS Secretary, Municipal Corporation Faridabad.
3. Dr. Naresh Kumar, HCS, Joint Commissioner-SBM, Municipal Corporation, Gurugram.
4. Sh. Ram Babu, Technical Expert, HSPCB.
5. Sh. Anil Kumar Bhardwaj, District Attorney, Chief Secretary, Government of Haryana.
6. Sh. Vikas Malik, Executive Engineer, Municipal Corporation, Gurugram.
7. Sh. Vishal Garg, Assistant Engineer-SBM, Municipal Corporation, Gurugram.
8. Sh. Anil Mehta, Consultant-MCG, Municipal Corporation, Gurugram.
9. Sh. O.P. Goyal, Consultant-Engg. and SBM, Municipal Corporation, Gurugram.
10. Sh. Sharad Bhatnagar, Consultant-WtE, Municipal Corporation, Gurugram.
11. PA to Commissioner, MCG for kind information of Ld. Commissioner, MCG.



Commissioner,
Municipal Corporation,
Gurugram

Minutes of the meeting of the Oversight Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 13th October, 2023 at 11.30 AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

List of Participants is attached as Annexure-A

1.1 Discussion and Deliberation on Intervention and directions by Hon'ble NGT

Commissioner, MCG explained in brief, the directions issued by NGT on 30 January 2023 along with the action taken thereon. It was informed that there are 05 major issues which need to be monitored in view of the directions of NGT: - (i) Processing of fresh waste at any other location other than Bandhwari so that dumping of fresh waste could be stopped; (ii) Processing of legacy waste (Approximately 32 Lac MT) in a time bound manner to complete the same by 30th September 2023; (iii) Disposal of RDF; (iv) Proper treatment and disposal of Leachate; and (v) The Hon'ble Chairman desired to know the necessity of setting up of WtE when the processing of fresh waste is supposed to be decentralized for the entire quantity by MCG & MCF. Commissioner, MCG explained that waste processing and disposal of RDF is only a temporary arrangement and erection of "Waste to Energy Plant" or any waste to compost/Bio-remediation is the need of the hour to have a permanent solution for the disposal of waste/RDF.

Issues mentioned above were discussed as under:

(i) Processing of Fresh Waste:

Commissioner, MCG briefed that Gurugram and Faridabad is having processing capacity of processing of fresh mix waste in a decentralized manner to the tune of approx. 370 TPD and approx. 88 TPD respectively through MCs/BWGs. MCG is processing mix fresh waste at 05 locations, i.e., Beribagh, Badshapur, Carterpuri, Sector-44 & Darbaripur and segregated waste by Bulk Generators. The total waste being Handel is around 458 TPD from both cities where as the generation of fresh waste is 2200 TPD (approx.) from both the cities. Commissioner, MCG also briefed that multiple notices have been conveyed to concessionaire to utilize these sites for processing of segregated fresh waste in decentralized manner.

Both the Corporations have tried their level best to identify and process the fresh waste at alternative sites but could not succeed due to large scale public protest.

Commissioner, MCF informed that site selected at Pall for fresh waste processing is under litigation due to status quo to be maintained by both the parties as ordered by Hon'ble Supreme Court vide its order dated 18.05.2023 SLP No. 9953 of 2023. It is further informed that the works

for development of Mujhedl has been completed and for Pratapgarh and Riwazpur have been stopped due to public protest. MCF has floated tender for waste to compost and it has been decided that MCF shall itself process waste in case of non-performance of concessionaire in other segregated sites cluster.

Commissioner, MCG has informed that the fresh waste dumping has been started after development of 2.5 acres land at Bandhwari.

After detailed discussion, the following decisions were taken:

- a. Chairperson expressed dissatisfaction over progress of works and for not filling the application in Hon'ble Supreme Court for vacation of status quo by MCF.
- b. It was directed to file an application for early hearing regarding vacation of status quo in SLP No. 9953 of 2023 within 15 days. Commissioner, MCF has been directed to fix the responsibility of officer concerned to file the application at once and, if need be, an Advocate of good repute may also be hired for filling the application.
- c. Chairperson while expressing displeasure regarding poor progress of treatment of waste in decentralized manner and under utilization of sites by the concessionaire, directed the Commissioners (MCG & MCF) to finalize the plan within a month for processing of total fresh waste in decentralized manner aggressively in place of material recovery facility.
- d. Both the Corporations should motivate the Bulk Waste Generators (BWGs) to process the fresh waste within their premises as per Solid Waste Management Rules, 2016 by making strict enforcement and regular monitoring. Time bound target shall be fixed by both corporations to increase 25 MT waste processing by BWGs every month. Both the Commissioners shall fix the responsibility of officers concerned. The Commissioner, MCF will inform worthy Chief Secretary about the total number of BWGs and their target of waste processing within 3 days.

(ii) Processing of Legacy Waste

It was informed that sincere efforts are being made for treatment of legacy waste and approx. 7 Lac MT legacy waste has been processed since May 2023. Now, 21.43 Lac MT legacy waste plus fresh waste remains to be processed. Present capacity of legacy waste processing is 4000 TPD and MCG has re-invited 03 more tenders to process 05 Lac MT of legacy in each work. Thus, the processing capacity will be increased to 12000 TPD by the end of November 2023 and intent will be to process the entire legacy waste by April 2024. The disposal of fractions is being monitored regularly and GPS enabled vehicles are being used for disposal of all fractions and linked with GMDA control room to monitor on real time basis and payment is linked to that.

After detailed discussion, the following decisions were taken:

- a. It was directed that both the Commissioners (Commissioner MCG and Commissioner Faridabad) to give specific timeline to increase the capacity for processing and the same shall be strictly adhered to. More agencies may be engaged at the earliest after following due process and fix the responsibility of agencies/ officers, if target are not met.
- b. Chairperson desired that the entire legacy waste may be processed by April 2024 positively and depute competent officers for this purpose to get the desired results.

(iii) Leachate Management

It was informed that at present generation of the leachate is about 450 KLD only and the same is being treated. Leachate is stored in ponds is being disposed off through tankers to STPs Gurugram which is being monitored by HSPCB. The Commissioner, MCG informed that there is no over flow of leachate and leachate drain at site has been constructed.

District Attorney CS informed that recently an application has been filed before NGT about leakage of Leachate in Forest area endangering wildlife for which NGT has summoned the Commissioners to remain present in the Tribunal on 07 November 2023.

After a detailed discussion, the following decisions were taken:

- a. Entire leachate shall be treated/disposed-off in such a manner that every litre of leachate is accounted for.
- b. Member Secretary, HSPCB was directed to inspect the site regularly and take samples of the same from time to time.

(vi) Waste to Energy Plant

It was informed by Commissioner, MCG that EPC Contract agreement has not been submitted by M/s Ecogreen. However, they have informed that they intend to enter into a mutually beneficial partnership with M/s Vandana Infrastructure Pvt. Ltd. Thane, for investment & construction of WTE plant. A detailed activity-wise schedule/ timelines are still awaited from the concessionaire. The concessionaire has not yet achieved the financial closure for WTE project.

The Financial closure documents submitted to MCG by the concessionaire on 04, August 2023 to MCG have been examined and found major flaws. Deficiencies observed in the same were

conveyed to the concessionaire on 15, September 2023. The reply/clarifications submitted by M/s Ecogreen on 26, September 2023 are being examined.

After detailed discussion, the following decisions were taken:

- a. Municipal Corporation Gurugram has already submitted a proposal to Government for termination of concession agreement as agency has failed to deliver major deliverables including setting up of WtE
- b. Commissioner, MCG shall explore the possibility of substitution agreement as plan B. The interested agencies for construction of WtE shall be invited for discussion and to make an alternative plan for the same. The agencies working in the field of WtE not only from Haryana but also from other States may be invited with their proposals.

Meeting ended with a vote of thanks to all the participants.

Annexure-A

List of participants who attended the 4th meeting held Under the chairmanship of the Oversight Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 13th October 2023 at 11.30AM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh

Sr. No	Name	Designation	Contact Details
1.	Sh. Vikas Gupta, IAS	Commissioner & Secretary, ULB Govt. of Haryana.	felg@hry.nic.in
2.	Sh. P C Meena, IAS	Commissioner, Municipal Corporation Gurugram	cmc@mcg.gov.in
3.	Mrs. A Mona Sreenivas, IAS	Commissioner, Municipal Corporation Faridabad	cmc.mcfbd@gmail.com.
4.	Sh. Nishant Yadav, IAS	Deputy Commissioner, Gurugram	dcgrg@hry.nic.in
5.	Sh. Vikram, IAS	Deputy Commissioner, Faridabad	Through VC dcfbd@hry.nic.in
6.	Sh. Pardeep Kumar, IAS,	Member Secretary, HSPCB	hspcbms@gmail.com
7.	Sh. Jaideep Kumar, HCS	Secretary, MCF	Through VC cmc.mcfbd@gmail.com.
8.	Sh. Babu Ram	Technical Expert, HSPCB	baburampatiala@gmail.com
9.	Sh. Gurnam Singh,	Regional Director, Central Pollution Control Board, Delhi	7840015561
10.	Sh. Naresh Kumar, HCS	Joint Commissioner-SBM, Municipal Corporation Gurugram	jc_sbnt@mcg.gov.in
11.	Sh. Vikas Malik	Executive Engineer, MCG	9971673513
12.	Sh. Anil Kumar Bhardwaj	District Attorney O/o CS Haryana	9417398111
13.	Sh. Anil Mehta	Consultant, MCG	9711005709
14.	Sh. O. P. Goyal	Consultant-Engg and SBM, MCG	9212485300
15.	Sh. Sharad Bhatnager	Consultant WtE, MCG	9316479104

To
Director
Urban Local Bodies, Haryana
Panchkula

Memo No. MCG/ADCMC/2023/ 797

Dated: 18/10/2023

Subject: Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors.

On the subject cited above, minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of W/Commissioner, Municipal Corporation, Gurugram on 10.10.2023 at 05:00 PM in the GMDA Office, Sector 44, Gurugram are hereby submitted for your information please.

The details/Annexure of the meeting is attached herewith.

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for Commissioner,
Municipal Corporation,
Gurugram.

Endst No. MCG/ADCMC/2023/ 798

Dated: 18/10/2023.

A copy of the above is forwarded to following for information and necessary action please:-

1. Chief Engineer, Municipal Corporation, Gurugram.
2. Joint Commissioner-I, II, III, IV, V, SBM & HQ, Municipal Corporation, Gurugram.
3. District Revenue Officer, Municipal Corporation, Gurugram.
4. Executive Engineer-SBM, Municipal Corporation, Gurugram.
5. Assistant Engineer-SBM, Municipal Corporation, Gurugram.
6. All SSIs, Municipal Corporation, Gurugram.
7. Consultant WtE, SBM, SSC, Municipal Corporation, Gurugram.

AL

for Commissioner,
Municipal Corporation,
Gurugram.

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 10.10.2023 at 05:00 PM in the GMDA Office, Sector 44, Gurugram.

LIST OF PARTICIPANTS ATTACHED IN ANNEXURE - "A"

The chairperson welcomed all the participants.

The meeting started with the chairperson providing an overview of the meeting's goals and emphasizing on the MCG's dedication to promptly resolving issues in alignment with the directives of the Hon'ble NGT (National Green Tribunal). The agenda items were introduced in an organized manner, and each attendee presented their progress updates, which were then conveyed to the chairperson. Stressing the importance of clear ownership and accountability, the Chairperson assured participants that any lapses in fulfilling assigned responsibilities would lead to necessary actions being taken. A thorough summary of each agenda item, inclusive of the results and accompanying directions is provided below:

1. Fresh Waste Processing:

JC-SBM was directed to take an update regarding the development of more Fresh Waste sites at Pali, Mujhedli, Riwazpur and Pratagarh in the Municipal Corporation Faridabad.

The Chairperson directed that the MCF should work on improving source segregation and waste processing before the disposal at the landfill site. It should also develop its own sites for composting the solid waste. MCG has provided site to Ecogreen in the past for waste processing but it has failed miserably in segregation, composting and any kind of processing at these sites. These sites have been converted into another dump site by the Ecogreen. Also the Bandhwari site has been filled with unprocessed waste as almost 80% waste is getting dumped at it due to the failure of Ecogreen in waste processing before the final stage dumping at the site. This in turn has resulted in a situation where MCG itself is now getting the waste at Bandhwari processed by the other agencies (Bio-mining and Bio-remediation). So, it is only reasonable that more new sites are not provided to Ecogreen at present, rather these are developed by the MCF and waste processing and composting should be started at its own.

According to information provided by the EE(ISWM-II), M/s Ecogreen has been dumping the fresh waste at the 2.5 acre land and it has almost been covered with fresh waste. It was discussed that that 80% of the waste is being dumped on the site without due processing before the final disposal at the site. Whereas, the primary objective must be to process the waste extensively prior to its transportation to the landfill. The aim should be to limit solid waste at the site to only 10-20% eventually. Simultaneously, the Chairperson emphasized the urgency of expediting Bio-mining and Bio-remediation activities at the old site to reclaim the land.

Furthermore, M/s Ecogreen has not established any processing facilities leading MCG to acquire additional trommels at the expense of M/s Ecogreen to facilitate waste processing. It was directed that a re-inspection of all secondary points and MRFs/transfer stations/processing

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facilities must be done by the concerned JCs, JC-SBM and EE/AEs and a report must be submitted to the Chairperson.

As for the acquisition status of the two additional trommels, EE(ISWM-II) informed that the re-tender opening date was 03.10.2023 but again no bid has been received. Re-tendering has been done.

The trommel and Ballistic separator of the Ecogreen trommel have been shifted to Badshahpur. For installation and repair, an estimate file is under process. Tender has been called and to be opened on 13.10.2023.

EE(ISWM-II) informed that the tender for collection from the Secondary Collection points will be processed within a week.

Regarding the status of CCTV installation at the Secondary Collection Points and processing sites, it was informed by the EE(ISWM-II) that consent letter has been sent to the GMDA for execution of work.

Regarding the 100 acre land acquisition at the Sohna site, the land lies in the Ujina village in Nuh District. DRO informed that the land has been checked and verbal communication with the land owner has been done. A written consent from the owner may be taken. Then the MCG could proceed to purchase the land as per the E-Bhumi Portal guidelines.

Legacy Waste:

As on 30.04.2023, the balance legacy waste was 27.20 lacs MT at the Bandhwari Landfill site.

It was submitted by the EE(ISWM-II) that M/s Bhumi Green has processed approx. 339580 MT of legacy waste from 1st April 2023 to 09.10.2023. M/s GCC has processed 132413 MT, and M/s DCC has processed 164830 MT of waste from 1st April 2023 to 09.10.2023. M/s Zigma has processed 46093 MT till 09.10.2023.

The chairperson directed that the processing of the balance legacy waste must be expedited so as to achieve the target of processing of entire legacy waste up to November 2023. The fresh waste must be dumped separately on the 2.5 Acre land and it should not keep accumulating on the older dumps. It is the responsibility of M/s Ecogreen to ensure that waste is processed at the Secondary Processing sites and only 20-25% non-recoverable, nor recyclable waste should be dumped at the Bandhwari site. It was also directed that for the agencies that have done a good work in processing, an extension for processing of 50,000 MT may be considered.

It was informed by EE(ISWM-II) that 03 tenders for 05 Lac MT waste processing have been recalled after necessary approvals. All tenders have been opened and technical evaluation is under process. 3 agencies have applied for the tender.

It was informed that the report about weigh bridge calibration from IIT Guwahati has been received. It states that all installed weigh bridges are calibrated. It was directed that one more cross check could be done from a certified weigh bridge.



It was informed by the EE(ISWM-II) that drone survey report for 15.05.2023 has been received. Agency assessed that approx 25.1 Lac of legacy waste is still laying at SLP site as on 15.05.2023. next survey has been done in mid August, report of which is still awaited.

Regarding the status of clearing of the village road, As Adarsh Bharat Enviro has completed its work, now M/s GCC has taken over their existing trommels and GCC has been directed to reclaim the land of village road by processing the waste lying at the site.

2. Refused Derived Fuel:

All the agencies were directed to expedite the RDF disposal. The Chairperson discussed that disposal of RDF is a big challenge and must be done as per the norms and guidelines and we need to be vigilant of where the agencies are disposing their RDF. RDF is allowed to be disposed off at the cement plant and the certified WTE plants only. Only the plants which are scheduled on the State Load Dispatch Centre (SLDC) are the authorized agencies, these plants are valid for RDF disposal. The agencies should dispose the RDF to the authorized sites by themselves and not leave it to third parties.

It was directed that reverse calculation must be done with the RDF quantity for the assessment of waste processed at the site. It was also directed that if RDF is not disposed, payment for bio-soil and inert shall not be made as well.

It was submitted that the reports from various committees formed for RDF disposal sites is still awaited except committee for JBM Murthal. It was directed to send a reminder to all committees and collect the reports from all committees in one week.

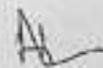
It was informed that the Check-list that must be attached with each and every filed related to payments w.r.t to Waste Management and processing has been developed and final inputs are sought from EE-WSS, GMDA. It would be finalized in a week.

It was also directed that all vehicles carrying RDF must be GPS enabled, their tracking details must be provided to GIS lab for analysis. EE(ISWM-I) has to ensure that no payment is made to any agency without adequate verification of GPS data. There is no scope of laxity in the GPS conditions for payments. As per the terms and conditions of the work order, GPS enabling and tracking is mandatory and it must be followed for payments to agencies. The rule applies to all vendors engaged by the MCG.

3. Leachate Management:

It was informed by AE-(ISWM-I), MCG that the existing DTRO and LTP of Ecogreen are not functioning since Mid June. Huge pond is formed around the site which is filled with leachate and monsoon water which will require approximately 100-120 tankers to lift it all.

M/s Ecogreen has been directed multiple times to increase the capacity of leachate treatment as required for the site, but it has taken no additional measure for the same, moreover the existing set up of DTRO and LTP is also halted by it since 3 months. The Chairperson directed that the cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills. It was also directed that the Environmental Damage cost should be put on Ecogreen and must be deducted from its immediate running bill.



It was informed that accumulated leachate mix water has been shifted from the forest area dated 20.09.2023. A total of 13975 KL leachate has been shifted since 09.09.2023 to 09.10.2023 in 559 trips. Currently the site is dry. Leachate from the temporary trench and pond near Bhumi Green plant has also be lifted. Leachate from the back pond is being transported using tankers on daily basis, half of the leachate has been shifted already.

It was directed to do sampling and check the quality of leachate which is free flowing in the extended area.

It was also directed to do an advance planning for any anticipated issues including tenders, agency identification, so that any unforeseen circumstances could be handled on emergency basis.

It was informed that an estimate for construction of drain for leachate disposal and retaining wall along the revenue road of village Bandhwari has been put up for administrative approval. The work for permanent drain could start only after the clearing of village road.

4. Waste to Energy Plant:

It was informed by the Consultant-WTE that Financial Closure has already been received from M/s Ecogreen. Regarding the commencement of work at the site, the trommel, RDF, DTRO of Ecogreen has not yet been shifted. Except for the sign board installation, no actual work has started at the site. There is no movement of manpower, machinery and other resources at the site as yet.

It was directed that a valid financial closure plus concrete mobilization of plant machinery, manpower and other resources should be done by the Ecogreen. A report and documents must be sought on which plants has the technological partner hired by the Ecogreen has established and what role it played in the establishment of the said plants.

5. Sanitation

It was directed by the Chairperson that daily reporting from each sanitation zone must be sought. AE- SBM, Rakesh Joon will analyze the daily report and submit to the CMC. The newly hired agencies for sanitation must work as per the CPHEEO norms and SWM Rules 2016 as also described in the RFP of the work. They must deploy manpower, machinery and other resources as per the CPHEEO Norms in each zone. Biometric attendance must be done for all the deployed manpower and it must be verified by the Concerned JC-In-Charge, JC-SBM, SSI, Eng. AE/JE to ensure that adequate manpower is deployed to carry out the sanitation work in the city.

A letter must be sent to all the agencies for submitting a deployment plan and biometric attendance system. The deployment plan (colony wise, sector wise) must be taken from each agency and it should be published in public domain. It should also be shared with the RWAs, who can verify the deployment in their respective areas. The deployment plan and mandatory biometric attendance clause must also be indicated in their work order.

Ab

Following action points and directions were issued during the meeting:-

Agenda	Action Points	Responsibility
MCF	JC-SBM to take an update from MCF. MCF should start its own processing at the new sites rather than giving it to the Ecogreen. EE-MCF to discuss with the CMC-MCF.	EE, MCF
	Along with the new sites, processing facilities and MRFs should be developed in the MCF jurisdiction to ensure only 10-20% waste reaches the end point in landfill sites	EE, MCF
Fresh Waste		
	Installation of CCTV cameras at all Secondary Collection Points, Processing facility and MRFs,	EE(ISWM-I)
	Tender process for transportation from Secondary collection point must be expedited	EE(ISWM-II), MCG
	Purchase of two trommels for fresh waste processing, re-tendering to be done	EE(ISWM-II), MCG
	Tender for the repair of Ecogreen trommel at the Badhsah Badshahpur site must be expedited.	AE-SBM, MCG
	Monitoring mechanism for waste collection through tendering to be developed	JC-SBM, MCG
	Inspection of all Secondary Collection points and MRF sites and submit report	Concerned JCs, JC-SBM, EE-ISWM, AE
	Tipping fee must not be given if mixed and unprocessed waste is being sent from MRFs to Bandhwari, deduction must be made.	EE(ISWM-II), MCG
Legacy Waste	Submit agency wise reports on daily, weekly and monthly basis for processing of legacy waste & report of penalty imposition also to be submitted and notice to Ecogreen to deposit the cost of work done of MCG at the Risk & Cost of the Ecogreen	EE(ISWM-I), MCG
	A meeting must be conducted with all the agencies to expedite the processing work	EE(ISWM-I), MCG
	Village road clearing through 5 Lac tender plus M/s Zigma trommel installation at the site.	EE(ISWM-I), MCG
	Weigh-bridge calibration need to be cross checked from a certified agency	EE(ISWM-I), MCG
	Work order for drone survey for next 6 cycles need to be issued	EE(ISWM-I), MCG
	Fire mitigation plan to be developed through the consultant	JC-SBM, MCG
	Notice to Ecogreen for recovery of the cost for legacy waste processing	JC-SBM
	Notice to Ecogreen for recovery of Environmental Damage	JC-SBM, MCG
Leachate	Agencies must complete their target for leachate picking through tankers	EE(ISWM-I), MCG
	A weekly meeting with all agencies must be conducted to keep the pace of	EE(ISWM-I), MCG

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	the processing and leachate management work	
	Cost being borne by MCG for the leachate disposal through tractors to STP site must be deducted from the concessionaire bills.	EE(ISWM-I), MCG
	Logsheet must be maintained by the M/s Ecogreen at all sites, transfer stations, MRPs, Processing facilities and for DTRO and LTP operations.	M/s Ecogreen
	Checklist to be reviewed and submitted for approval	EE(ISWM-I)
	A notice must be issued to Ecogreen for management of leachate at the site	EE(ISWM-I)
	Sampling and quality check for the leachate free flowing beyond the landfill site	EE(ISWM-I)
	Environmental Damage cost should be put on Ecogreen and must be deducted from its immediate running bill.	EE(ISWM-I and II)
RDF	Reports from all committees formed for RDF disposal assessment at various plants outside the city must be compiled and submitted in a week. A reminder to be sent to all the committees.	EE(ISWM-I)
	Ensure that the RDF is disposed off at the cement plants or only at the WTE plants that are scheduled at the SLDC.	All agencies + EE(ISWM-I)
	It must be mandated that every vehicle engaged in the transport work to and from the Landfill site should be GPS enabled. No bill related to the site will be processed without GPS enabled vehicles and tracking details provided to MCG. Get the GPS tracking analyzed by the GIS Lab	EE(ISWM-I and II), MCG
	Analysis of the Calorific Value through the Shri Ram Labs	EE(ISWM-I), MCG
	All agencies must expedite the disposal of RDF along with the processing	All Agencies
	Plastic waste shredding unit file need to expedite	EE(ISWM-II), MCG
	Reverse calculation to be done with RDF for assessment of waste processing	EE(ISWM-I), MCG
WTE		
	Seek report from the Ecogreen regarding the expertise of its technical partner with details of work done for plant establishment on other sites	Consultant-WTE and EE(ISWM-I)
Sanitation		
	Daily reporting from each zone must be done and shared with the worthy CMC	AE-ISWM-II
	Letter for Deployment plan as per CPHEEO Norms and mandatory biometric attendance submission must be sent to each new agency	ADCMC
	Work order must be issued with mention of Deployment plan and mandatory biometric attendance submission	Concerned JCs, EEs.
	Inspection of all Secondary Collection points and MRF sites and submit report	Concerned JCs, JC-SBM, EE-ISWM, AE

The meeting ended with vote of thanks to the Chair and all the participants.

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Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s. Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Commissioner, Municipal Corporation, Gurugram on 10.10.2023 at 05:00 PM in the Conference Hall, GMDA office, Gurugram.

S. No.	Name of Participants	Designation
1.	Sh. Amardeep Singh	ADCMC-MCG
2	Sh. Sumit Kumar	JC-IV, MCG
3	Sh. Naresh Kumar	JC-SBM
4	Sh. Sanjeev Singla	JC-II, MCG
5	Sh. Akhilesh Yadav	JC-I, MCG
6	Sh. Vijay Yadav	JC-III, MCG
7	Sh. Vikas Malik	EE(ISWM-I)
8	Sh. Vishal Garg	EE(ISWM-II),
9	Sh. Rakesh Joon	AE(ISWM-II)
10	Sh. S.S Rohilla	PRO, MCG
11	Sh. RK Mongia	AE(ISWM-I),
12	Sh. Anil Mehta	Consultant - Engineering, MCG
13	Sh. Sharad Bhatnagar	Consultant-WtE, MCG
14	Dr. Anita Phalswal	Consultant-MCG
15	Sh. Sarjeet	JE-SBM
16	Sh. Rishi Malik	SSI, MCG


for Commissioner,
Municipal Corporation,
Gurugram.

राज्य स्तरीय प्रकृति वंदन कार्यक्रम हुआ



■ प्रस, गुडगांव : हिंदू आध्यात्मिक एवं सेवा फाउंडेशन (एचएसएसएफ) हरियाणा द्वारा शहर के कार्टरपुरी स्थित कामधेनु गोशाला में राज्य स्तरीय प्रकृति वंदन कार्यक्रम का आयोजन किया गया। पेंडू, पीथे और गै माता को तिलक लगाकर रक्षासूत्र बांधा और एक साथ प्रकृति की रक्षा करने का संकल्प किया। राज्य के सभी जिलों से अपने-अपने घरों में प्रकृति वंदन करने वाले सैकड़ों परिवार भी सोशल मीडिया के माध्यम से कार्यक्रम से सीधे जुड़े और सभी ने पर्यावरण को स्वच्छ रखने में अपना योगदान देने का वचन लिया। नगर निगम कमिश्नर नुकेश आहूजा ने गोशाला में शंख पुष्य गौ माता की वंदना कार्यक्रम की शुरुआत की। इस दौरान जूना अखाड़ा के स्वामी यतीचानंद गिरी महाराज ने भी पर्यावरण पर अपनी बात रखी।

20.08.2022, 10:00 AM

उद्योग (191-08-2012)
पॉलिथीन का प्रयोग करने पर 63 हजार जुर्माना

संवाद न्यून एजेंसी

गुरुग्राम। शहर में रेतड़ी-बोपले, फल-सब्जों विक्रेता ही नहीं, बल्कि व्यवसायिक प्रतिष्ठानों के भवनालक भी अपनाकर बिलग्न युवा प्लास्टिक और पॉलिथीन का भंडारण से इस्तेमाल कर रहे हैं।

इनका प्रयोग शीतवार को उष्ण समय मेंना, चाय नगर निगम को टीम माइल सिटी फेन रां की माकेट में पुरुषों और बरत दुकानों की सजावट में गुरु किया। टीम को बरत से करीब 160 किलो पॉलिथीन और प्रिगल युवा प्लास्टिक साधारण क्षामर गुरु। टीम ने बचन के तिरवार



से दुकानदारों को बालान धरा कर उनसे जुर्माना करुना। टीम ने पुरा कुल 35 चालान किए। इनमें 25000, 10000 और दो हजार के एक-एक, 3000 के दो, 1500 के

साइस सिटी फेन दो की मार्केट से 160 किलो प्लास्टिक जवा

वार, 500 रुपये के 25 बालान शामिल हैं। इस तरह टीम ने बालान को कुल 63 हजार रुपये की सशु चसुल की।

शहर में एक गुल्बर्ग से प्रिगल युवा प्लास्टिक और पॉलिथीन धर परलक्ष्य है। उर्मा दिन से नगर निगम की टीम सजावट बाजारों में अचय कर रही है। शहर के दीवान टीमों को सशुी संसुन में प्रतिबधित सशुगी मिल रही है। प्रीमिय का सिनी का कर्न अजर दीला नकर गुरु आ रहा।

एमसीजी ने ऐसे बीन कंपोस्टिंग प्लांट लगाया

■ एनबीटी न्यूज, गुडगांव : नगर निगम जोन-3 के सेक्टर 54 स्थित अरावली होम्स में रविवार को कचरा शून्य के तहत ऐसे बीन कंपोस्टिंग प्लांट लगाए गए। कार्यक्रम में एमसीजी (म्यूनिसिपल कारपोरेशन गुडगांव) से नरेश कुमार शर्मा ने बतौर मुख्य अतिथि शिरकाव की। उन्होंने बताया कि इस कंपोस्टिंग



प्लांट द्वारा गीले कचरे से खाद का निर्माण किया जाएगा, जिससे कचरे को घटाने में और खाद के द्वारा पेड़ पौधों को धरती को उपजाऊ बनाने में अहम भूमिका रहेगी। क्योंकि गीले कचरे से अच्छी खाद बनती है। खासकर रसाईं से निकलने वाले सब्जी, फल और अन्य सामान से इसे बनाया जा सकता है। इसका सबसे बड़ा फायदा ये होगा शहर में कचरे का पहाड़ कम होगा। उन्होंने आमजन से अपील करते हुए कहा कि घर में ही गीला और सूखा कूड़ा अलग से रखें और जब नगर निगम की गाड़ी पहुंचे तो उसमें गीले और सूखे कूड़े को अलग अलग डालें। इससे कचरा का सही तरीके से निवारण हो सकेगा। इस मौके पर आलाक लोयालका, प्रोसिडेंट निर्मल शोरन, जेएल गोयल आदि उपस्थित रहे।

(29 - 08 - 2022)

नगर निगम ने बाल दिवस पर प्रतियोगिता का किया आयोजन



राष्ट्रीय स्तर बढ़ाए

11.5.11 - 2011

शुरूग्राम। हरद्वे स्कूल सेक्टर 45 रामलाला ग्राउंड में बाल दिवस के अवसर पर स्वच्छ भारत मिशन की टीम ने बच्चों को बाल्या की बच्चे किसी देश के भविष्य होते हैं। यही बच्चे बढ़े होकर समाज और राष्ट्र

के निम्नोदर नागरिक बनते हैं। स्वच्छता हर किसी के लिए जरूरी होती है, और स्वच्छता का महत्व बाल्या के हर बच्चे में होना चाहिए। स्वच्छता हमारे जीवन के लिए अच्छे स्वास्थ्य, स्वच्छता और समृद्धि के लिए बहुत ही आवश्यक है। इस एक्टिविटी में क्रिकेट वेदमिंटल ,

रेस, गायन, भाषण का अन्य प्रतियोगिता आयोजित की गई और विजेता छात्र-छात्राओं को उपहार दिए गए एक्टिविटी में हरद्वे स्कूल के होशियार सिंह अन्य शिक्षक, पूर्व पाठ्य प्रतिनिधि अनिल यादव व अन्य लोग व एसवीएम से एचएमएस टीम उपस्थित थी।

निगम ने किय़ा डोर टू डोर कचरा संग्रहण वाहन के चालक, हैल्पर की कर्पैसिटी बिल्डिंग का आयोजन

(16.11.2022)

सुरात लोक, भात राता (पंचाब केसरी) नगर निगम गुरुग्राम से सयुक्त आयुक्त (स्वच्छ भारत मिशन) नरेश कुमार द्वारा गुरुग्राम में डोर टू डोर कचरा संग्रहण वाहन के चालक हैल्पर के लिए कर्पैसिटी बिल्डिंग प्रशिक्षण कार्यक्रम का आयोजन किया।

विनमरे डाइजर हैल्पर को प्रशिक्षण एवं स्वच्छता, योगारिथों एवं महानगरियों को संकथान, स्वच्छता कचरा, कचरा -

निगरान्, व्यक्तित्वान्, स्वच्छता, हाथों को स्वच्छता के अतिवत नरीक, कचरे के पुन्यकरण का अर्थ, कचरे को सूखे और गीले श्रिणयों में विभाजित



करना। सूखे कचरे में लकड़ी और आमठीर पर उन कचरे को संदर्भित संबंधित उत्पाद, भाव और कांच करता है विनमरे नमी होती है अन्य आदि शामिल हैं। गीला कचरा सम्बन्धी विषयों पर महत्वपूर्ण जानकारी दी इस एक्टिविटी में एसबीएम से एचएमएम टीम उपस्थित थी।

जलवायु टावर में पर्यावरण संरक्षण जागरूकता कार्यक्रम का हुआ आयोजन

● नगर निगम गुरुग्राम पर्यावरण संरक्षण गतिविधि द्वारा आयोजित कार्यक्रम में नागरिकों को पर्यावरण संरक्षण के प्रति किया गया जागरूक

हनुमान इंडिया/ब्युरो

गुरुग्राम। नगर निगम गुरुग्राम तथा पर्यावरण संरक्षण गतिविधि द्वारा सितंबर-26 रोज़ का जलवायु टावर में पर्यावरण संरक्षण जागरूकता कार्यक्रम का आयोजन किया गया, जिसमें नगर निगम गुरुग्राम के संयुक्त आयुक्त (सबका भारत मिशन) डा. नरेन्द्र कुमार गुप्ता अतिथि के तौर पर शामिल हुए।

इस मौके पर संयुक्त आयुक्त ने कहा कि शहरों में दिन-प्रतिदिन बढ़ते पर्यावरण प्रदूषण एक चिन्तनीय विषय है और हम सभी को संयुक्त रूप से इसके संरक्षण के प्रयास करने चाहिये। इसके लिए



अधिक से अधिक पीधे लगातार तथा उनका जलन-रोपण करके इसे पैदा कराएँ। उन्होंने कहा कि पीधे इस जलजट वस्तु को कचरा होता है, जिसे बेहतर पालन-पोषण की जरूरत ही आवश्यकता होती है। अगर हम पीधे लगाकर उसका सही से पालन-पोषण नहीं करेंगे, तो यह गूँस जाएगा। उन्होंने कहा कि पोषण-रोपण बर्तों पर करें, जहाँ अन्य आसानी से उसकी देखभाल कर सकें।

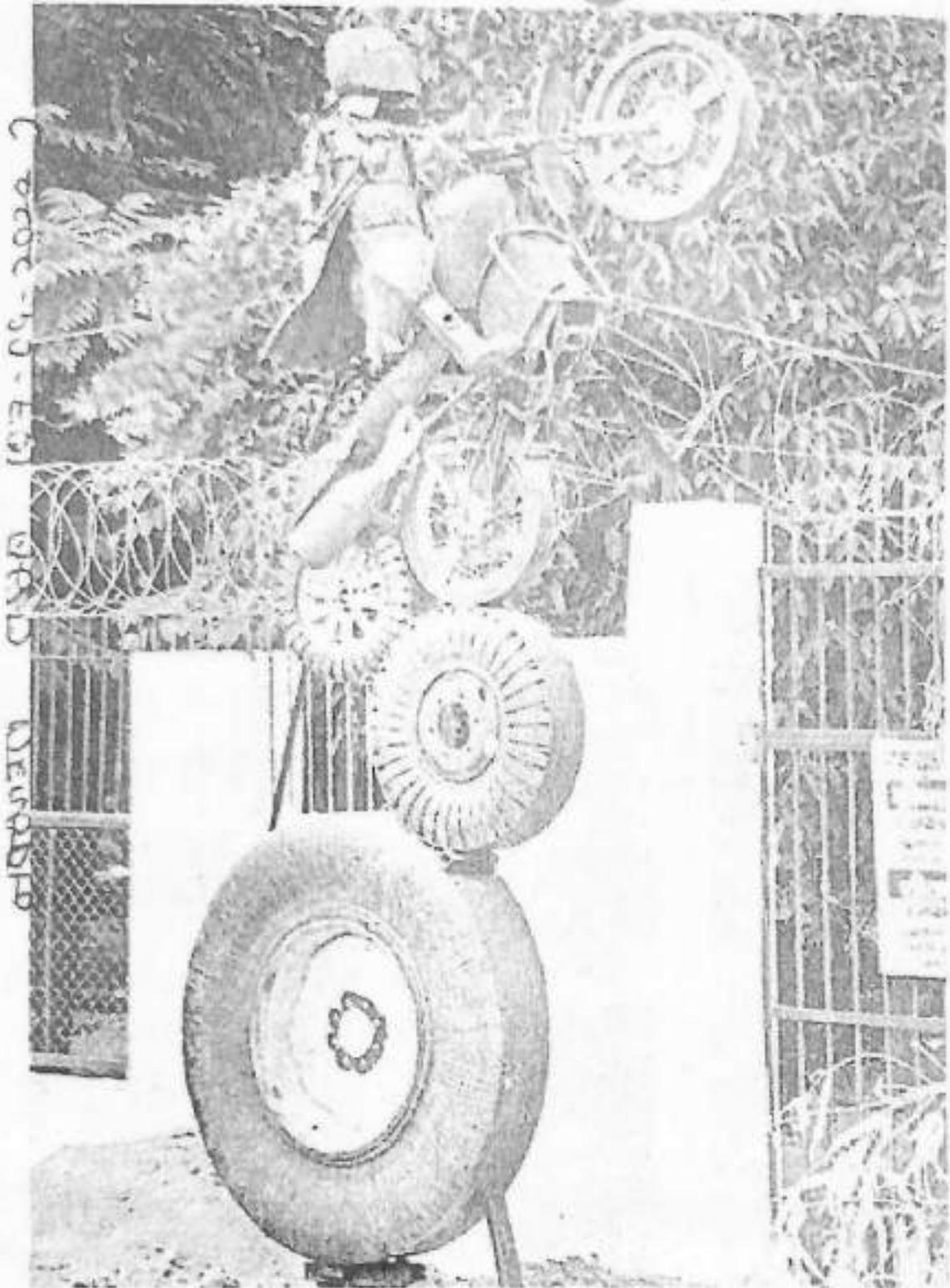
कार्यक्रम में पर्यावरण संरक्षण गतिविधि से निकाला गया ने

एक पैदा देना के नाम' के बारे में भी विस्तार से जानकारी दी। उन्होंने कहा कि अपने घरों में पोषण-रोपण करके पीधों को अपने बच्चों की तरह देखभाल करते हुए बढ़ा करके केबाद पानी की बकली जमीन में लगाए इस अभियान का उद्देश्य है। अभियान के माध्यम से 10 हजार घरों को संबन्ध करके 50 हजार पैदा लगाया है।

कार्यक्रम में जलवायु टावर से गुजरा फैशन साहसी और अलोक ज्योति ने भी अपने विचार रखे। सामाजिक कार्यकर्ता सियाल अहलुजा

ने गोल क गूँसे कचरे को आसानी करने की आवश्यकता पर बत दिये। आकाश जैन ने वायु प्रदूषण पर अपने विचार रखे।

मैन्सार्जेंट से किरण ने जलवायु टावर के 1 हजार किन्तोजन गीले कचरे का व्यवहारिक उपयोग करना और जर्मि रोडिस्ता ने मिट्टी से घने कर्पोटर के बारे में बताया। कार्यक्रम में जलवायु टावर, केन्द्रीय विहार, रेल विहार और नया अपार्टमेंट, ओलिव हार्ट, बेली ज्यू सोट व टागत साउथवर्स्ट के नागरिक उपस्थित थे।



■ प्रस, गुड़गांव : शहर के लोगों को इसी महीने वेस्ट टु वंडर पार्क की सौगात मिल जाएगी। सेक्टर-14 के सुभाष चंद्र पार्क में बनाए गए इस पार्क का काम पूरा हो गया है। केवल मेन गेट लगना बाकी है। इस पार्क में बनी चीजों में कबाड़ और प्लास्टिक का इस्तेमाल किया गया है। 1 करोड़ रुपये की लागत से यह पार्क एक साल में बनाया गया है। साउथ दिल्ली में बने वेस्ट टु वंडर पार्क की तर्ज पर इस पार्क का निर्माण जुलाई, 2021 में शुरू किया गया था। इसके लिए एक एजेंसी को वर्क ऑर्डर दिया गया। यहां पर हजारों टन लोहा, प्लास्टिक के अलावा कबाड़ की अन्य चीजों का प्रयोग किया गया। सुभाष चंद्र बोस की मूर्ति, बाइक, लाइटों सहित कई प्रकार की चीजें बनाई गई हैं।

14-7 (10-03-2023)

MCG IMPOSES ₹15K FINE FOR FLOUTING WASTE DISPOSAL

Leena Dhankhar

leena.dhankhar@hindustantimes.com

GURUGRAM: The Municipal Corporation of Gurugram on Thursday imposed a fine of ₹15,000 on 190 bulk waste generators (BWGs) for not segregating waste, said officials.

Officials said out they visited 220 locations, of which 190 were found violating the Solid Waste Management Rules, 2016. Of those penalised, 70 were residential areas. PC Meena, MCG commissioner, said: "We compiled a list of 465 BWGs in the city. Only 70 of them were found doing compost and were segregating wet and solid waste. We have decided to take strict against these offenders and they will not be allowed to take out waste from the societies if vehicles are found carrying mixed waste," he said.

अवैध कचरा डंपिंग के आरोप में १ वाहन जब्त

नगर निगम की टीमों ने इंडस्ट्री और यमीराबाद क्षेत्र में की कारवाई

सकाय न्यून दर्जकी

गुरुग्राम नगर निगम की सफाई कर्मियों की एक टीम ने इंडस्ट्री और यमीराबाद के अर्धरूप में नगर के अवैध कचरे के डंपिंग की की कारवाई की तथा एक वाहन जब्त की। नगर निगम की टीमों ने इंडस्ट्री और यमीराबाद क्षेत्र में की कारवाई की।

टीम के अध्यक्षों के अनुसार नगर निगम की टीमों ने नगर के अर्धरूप में नगर के अवैध कचरे के डंपिंग की कारवाई की। नगर निगम की टीमों ने इंडस्ट्री और यमीराबाद क्षेत्र में की कारवाई की।



नगर निगम की टीमों ने इंडस्ट्री और यमीराबाद क्षेत्र में की कारवाई की।

नगर निगम की टीमों ने इंडस्ट्री और यमीराबाद क्षेत्र में की कारवाई की। नगर निगम की टीमों ने इंडस्ट्री और यमीराबाद क्षेत्र में की कारवाई की।

कचरा फेंकने वाले नौ गाहनों को किया जला



गुरुग्राम नगर निगम की टीम ने मशरूफा फेंकने वाली ट्रेक्टर टाली को जला किया • विडम्बना
जिस, गुरुग्राम : नगर निगम की टीम

ने मशरूफा फेंकने वाले नौ गाहनों को जला
ने मशरूफा फेंकने वाले नौ गाहनों को जला
किया। टीम ने बर्तन, कचरा और बूझाई

क्षेत्र में कार्रवाई की। नगर निगम
गुरुग्राम के साफाई निरीक्षक भूपेंद्र
खटाना, जितेंद्र कुमार, दीपक शर्मा
और दलजोत सिंह की टीम क्षेत्र का
दौरा कर रही थी। इस दौरान टीम ने
अवैध रूप से कचरा और मलबा डालने
वाले नौ गाहनों को मोके पर पकड़ा तथा
उन्हें जला कर संक्टर-42 स्थित नगर

निगम कार्यालय भेजा गया। इनमें चार
गाहनों को अवैध रूप से कचरा डालने
के मामले में तथा पांच ट्रेक्टर-टालियों
को सील्डटी वेस्ट (मलबा) डालने के
मामले में जला किया गया है। बता दें
कि नगर निगम गुरुग्राम क्षेत्र में अवैध
रूप से सड़कों के किनारों, सार्वजनिक
स्थानों आदि पर कचरा और मलबा
फेंकना दंडनीय अपराध है। इस प्रकार
की गतिविधियां करने वालों पर नजर
रखने तथा उन्हें सेकने के लिए विशेष
टीम क्षेत्र में भेजा कर रही है।

अद्वैत मलबा डीपिंग करने वाले 9 वाहन जब

गुजरात (जिस) : जगर जिलात क्षेत्र में अगर कोई व्यक्ति अद्वैत रूप से कथरा व ललबा फैलना पाना जाता है, तो उसके वाहन को जिलात द्वारा जल कर लिया जाएगा। इसके लिए विशेष टीम क्षेत्र की जिम्मेदारी कर रही है। इसी कड़ी में टीमों ने वर्गीरवाड व डूडाकेडा क्षेत्र से अद्वैत डीपिंग करने वाले 9 वाहनों को जल करने की कार्रवाई की है। मंगलवार को जगर जिलात गुजरात के रकार्ड विरीकक भूपेन्ट खटाना, जितेन्ट कुनार, टीमक उजार व वलमीत शिठ की टीम क्षेत्र का दौरा कर रही थी। इस दौरान टीम ने अद्वैत रूप से कथरा व मलबा झटने वाले 9 वाहनों को मौके पर पकड़ा तथा उन्हें सेक्टर-42 रियात जगर जिलात कार्यालय में इंग्रानड करने की कार्रवाई की।

850

Action Plan to treat balance legacy waste

- a) Total legacy waste assessed in January 2023 = 30.43 Lac MT,
 b) Fresh waste dumped from January to 31st Oct 2023 = 5.20 Lac MT
 c) Waste Processed from January to 31st Oct 2023 = 14.67 Lac MT
 d) Balance waste to be processed on 31st Oct 2023 (a+ b - c) = 20.96 Lac MT

Month	Target for Two agencies in operation since 2022	Target for Five agencies in operation since March 2023	Work expected to be allotted to new agencies in Nov 2023	Total target	Target achieved or to be achieved	Cumulative Achievement (%) (Against total waste to be processed)	Remarks
-------	---	--	--	--------------	-----------------------------------	--	---------

Action plan for balance legacy waste

Nov-23	--	195000	-	195000	195000	45.41%	Work will be allotted for 15 Lacs MT (5 Lacs MT each) to 3 agencies. Balance target to be achieved by 4 agencies has been taken in the target column
Dec-23	-	100000	120000	220000	220000	51.87%	Enhancement by 2.00 lacs tonne overall or new tender for balance legacy waste in place of enhancement is expected to be executed
Jan-24	-	100000	260000	360000	360000	62.43%	3 agencies engaged for processing 5 lacs MT each legacy waste will be executing the processing work
Feb-24	-	100000	300000	400000	400000	74.17%	3 agencies engaged for processing 5 lacs MT each legacy waste will be executing the processing work
Mar-24	-	100000	360000	460000	460000	87.67%	3 agencies engaged for processing 5 lacs MT each legacy waste will be executing the processing work
Apr-24	-	-	420000	420000	420000	100.00%	Above target includes 3.35 Lacs fresh waste expected to receive from 10 Oct,2023 to Apr 2024.
				Total	3407358		

851



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: okhlasouthdelhijindalenergypla@gmail.com
Cc: bhumigreenenergy@gmail.com

Mon, Jul 24, 2023 at 2:14 PM

On the subject cited above It is requested that a Co-Processing certificate has been received from M/s Bhumi Green Energy from dated 20-04-2023 to 31-05-2023 has been generated from your organisation i.e.Okhla Waste Management. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not .

9 Okhla .pdf
799K

Okhla south delhi Jindal energy plant <okhlasouthdelhijindalenergypla@gmail.com>
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Tue, Aug 1, 2023 at 12:55 PM

Yes , I confirm
[Quoted text hidden]

8/2/23, 4:21 PM

Municipal Corporation Gurgaon Mail - Confirmation Regarding Co-Processing Certificate



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

159

Confirmation Regarding Co-Processing Certificate

2 messages

Wed, Aug 2, 2023 at 2:11 PM

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: eastdelhindenergyplant@yahoo.com
Cc: Tarun Dwivedi <tarundwivedi219@gmail.com>

On the subject cited above It is requested that a Co-Processing certificate has been received from M/s Bhumi Green Energy from dated 20-04-2023 to 31-05-2023 has been generated from your organisation i.e. East Delhi Waste Processing company Ltd. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not.

7 East Delhi (1).pdf
989K

Wed, Aug 2, 2023 at 4:10 PM

eastdelhindenergyplant@yahoo.com <eastdelhindenergyplant@yahoo.com>
To: Assistant Engineer SENI <ae.sbm@mcg.gov.in>

Ok the received PDF

[Quoted text hidden]

852

853



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

4 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: sumit.singh@jkcement.com
Cc: bhumigreenenergy@gmail.com

Mon, Jul 24, 2023 at 1:53 PM

On the subject cited above It is requested that a Co-Processing certificate has been received from M/s Bhumigreen Energy from dated 20-04-2023 to 30-06-2023 has been generated from your organisation i.e. J K CEMENT WORKS. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not.

2 attachments

- 1 JK Cement 20 April to 5 June.pdf
1489K
- 2 Jk Cement 6-june to 30-june-2023.pdf
822K

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: sajel.kanthalia@jkcement.com
Cc: bhumigreenenergy@gmail.com

Fri, Jul 28, 2023 at 5:14 PM

[Quoted text hidden]

2 attachments

- 1 JK Cement 20 April to 5 June.pdf
1489K
- 2 Jk Cement 6-june to 30-june-2023.pdf
822K

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: sajel.kanthalia@jkcement.com, jay.kumar@jkcement.com
Cc: bhumigreenenergy@gmail.com

Fri, Jul 28, 2023 at 5:21 PM

[Quoted text hidden]

2 attachments

- 1 JK Cement 20 April to 5 June.pdf
1489K
- 2 Jk Cement 6-june to 30-june-2023.pdf
822K

Jay Kumar <Jay.Kumar@jkcement.com>
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>
Cc: "sajel.kanthalia@jkcement.com" <sajel.kanthalia@jkcement.com>

Fri, Jul 28, 2023 at 5:47 PM

Yes Sir, certificates are released from JK.

854



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: abhishek.pal@shreecement.com

Mon, Jul 24, 2023 at 2:10 PM

On the subject cited above It is requested to you that a Co-Processing certificate has been received from M/s Bhumi green Energy from dated 01-05-2023 to 31-05-2023 has been generated from your organisation i.e Shree CEMENT LTD.. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not .

5 Shree Cement-1-05-23 to 31-05-23.pdf
527K

Abhishek Pal <Abhishek.Pal@shreecement.com>
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>
Cc: Arpit Kumar Dixit <Arpit.Dixit@shreecement.com>

Tue, Jul 25, 2023 at 10:04 AM

Dear Sir,

We have received the vehicles of RDF as mentioned in your attached letter at our Cement factory at Ras, Rajasthan for co-processing. The net received weight is 134.08 MT against the despatch weight of 144.51 MT. The minor variation in quantity can be due to location to location weighbridge etc.

Many Thanks

Abhishek Pal
Business Development - AFR
Shree Cement Limited
DLF Epsilon Tower-B, Building No.5, 9th Floor,

Cyber City, DLF Phase-2, Gurugram

Haryana - 122002
Email : Abhishek.pal@shreecement.com, Mobile : 8100010261



From: Assistant Engineer SBM <ae.sbm@mcg.gov.in>
Sent: 24 July 2023 14:10
To: Abhishek Pal <abhishek.pal@shreecement.com>
Subject: Confirmation Regarding Co-Processing Certificate

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<https://mail.google.com/mail/u/0/?ik=fbf123af4a&view=pt&search=all&permmsgid=thread-a.r3591021549258739403&siml=msg-a.r-622134454774...> 1/2

9/1/23, 12:24 PM

Municipal Corporation Gurgaon Mail - Confirmation Regarding Co-Processing Certificate



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing Certificate

3 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: aanchal.susheen@adityabirla.com
Cc: bhumigreenenergy@gmail.com

Mon, Jul 24, 2023 at 1:56

On the subject cited above it is requested that a Co-Processing certificate has been received from M/s Bhumi Green Energy from dated 15-05-2023 to 24-06-2023 has been generated from your organisation i.e.UltraTech Cement Ltd. May kindly give your confirmation regarding the above mentioned Co-Processing certificate whether issued from your organisation or not.

2 attachments

- 3 Ultratech Cement 15 May to 5 June.pdf
761K
- 4 Ultratech cement 6 june to 24 june.pdf
426K

Assistant Engineer SBM <ae.sbm@mcg.gov.in>
To: nitin.malpani@adityabirla.com
Cc: bhumigreenenergy@gmail.com

Fri, Jul 28, 2023 at 5:10

[Quoted text hidden]

2 attachments

- 3 Ultratech Cement 15 May to 5 June.pdf
761K
- 4 Ultratech cement 6 june to 24 june.pdf
426K



Date: 9.6.2023

Ref. No. :

Certificate of Destruction

Issued to - Bhumi Green Energy

Certificate No - EDMC/JDGF/JAN/22/23/365

Date - 9.6.2023

This is to certify that we have successfully used the following quantity of RDF sent by Bhumi Green Energy Unit-6 (Biomining plant) at Bandhwari dumpsite, Gurugram, Faridabad Road, Haryana-122102 in our unit during the period 20-April-2023 TO 31-May-2023 TILL located at - J8GH +265 , Ghazipur Dairy Farm , Ghazipur, New Delhi, Delhi-110096.

RDF quantity :484.580 MT

The same receipt quantity would be safely and completely disposed of within 90 days of receipt & thereafter will not exist.

FOR East Delhi Waste Energy Plant Ghazipur .

East Delhi Waste Processing
Company Limited

Ghazipur
Authorized Signatory

BHUMI GREEN ENERGY UNIT-6

Plant Add - Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana
RDF DISPATCH DETAILS MONTH OF 20-APRIL-2023 To 2-May-2023

Sr. No.	Date	Party Name	Transport Name	Lr.No	Vehicle no.	Gross weight	Tare Weight	Net Weight	
1	4/20/2023	East Delhi waste processing company ltd	Dev Enterprises	556	HR-38-5-1793	1130	30570	11680	18890
2	4/20/2023	East Delhi waste processing company ltd	Dev Enterprises	557	HR-38-W-3503	1151	28860	11400	17460
3	4/21/2023	East Delhi waste processing company ltd	Dev Enterprises	560	HR-38-W-3503	1135	28450	11400	17050
4	4/21/2023	East Delhi waste processing company ltd	Dev Enterprises	562	HR-38-5-1793	1142	29380	11680	17700
5	4/22/2023	East Delhi waste processing company ltd	Dev Enterprises	569	HR-38-W-3503	1145	30380	11400	18980
6	4/22/2023	East Delhi waste processing company ltd	Dev Enterprises	567	HR-38-W-3503	1151	29230	11400	17830
7	4/23/2023	East Delhi waste processing company ltd	Dev Enterprises	568	HR-38-5-1793	1154	30540	11680	18860
8	4/23/2023	East Delhi waste processing company ltd	Dev Enterprises	570	HR-38-W-3503	1161	29800	11400	18400
9	4/23/2023	East Delhi waste processing company ltd	Dev Enterprises	572	HR-38-5-1793	1174	29540	11680	17860
10	4/24/2023	East Delhi waste processing company ltd	Dev Enterprises	573	HR-38-W-3503	1176	29060	11400	17660
11	4/25/2023	East Delhi waste processing company ltd	Dev Enterprises	577	HR-38-W-3503	1186	28410	11400	17510
12	4/25/2023	East Delhi waste processing company ltd	Dev Enterprises	578	HR-38-5-1793	1187	30470	11680	18792
13	4/25/2023	East Delhi waste processing company ltd	Dev Enterprises	581	HR-38-W-3503	1191	30140	11400	18740
14	4/26/2023	East Delhi waste processing company ltd	Dev Enterprises	582	HR-38-5-1793	1192	29400	11680	17920
15	4/26/2023	East Delhi waste processing company ltd	Dev Enterprises	583	HR-38-5-1793	1198	29870	11680	18190
16	4/26/2023	East Delhi waste processing company ltd	Dev Enterprises	585	HR-38-W-3503	1200	29060	11400	17660
17	4/27/2023	East Delhi waste processing company ltd	Dev Enterprises	587	HR-38-5-1793	1207	30640	11680	18960
18	4/27/2023	East Delhi waste processing company ltd	Dev Enterprises	588	HR-38-W-3503	1213	28790	11400	17390
19	4/28/2023	East Delhi waste processing company ltd	Dev Enterprises	589	HR-38-5-1793	1218	30260	11680	18580
20	4/28/2023	East Delhi waste processing company ltd	Dev Enterprises	592	HR-38-W-3503	1221	27930	11400	16530
21	4/28/2023	East Delhi waste processing company ltd	Dev Enterprises	593	HR-38-5-1793	1225	28360	11680	16680
22	4/29/2023	East Delhi waste processing company ltd	Dev Enterprises	596	HR-38-W-3503	1229	29480	11400	18080
23	4/29/2023	East Delhi waste processing company ltd	Dev Enterprises	597	HR-38-5-1793	1230	29930	11680	18260
24	4/30/2023	East Delhi waste processing company ltd	Dev Enterprises	600	HR-38-5-1793	1137	28960	11680	17280
25	4/30/2023	East Delhi waste processing company ltd	Dev Enterprises	601	HR-38-W-3503	1238	28660	11400	17260
26	4/30/2023	East Delhi waste processing company ltd	Dev Enterprises	603	HR-38-5-1793	1240	29690	11680	18010
27	5/2/2023	East Delhi waste processing company ltd	Dev Enterprises						
TOTAL									
								484580	

East Delhi Waste Processing
Company Limited
GhaziipurEast Delhi Waste Processing
Company Limited
Ghaziipur

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Date: 8.6.2023

Ref. No. :

Certificate of Destruction

Issued to - Bhumi Green Energy
Certificate No - NDMC/WENG/JAN/22/23/280
Date - 8.6.2023

This is to certify that we have successfully used the following quantity of RDF sent by Bhumi Green Energy Unit-6 (Biomining plant) at Bandhwari dumpsite, Gurugram, Faridabad Road, Haryana-122102 in our unit during the period 20-April-2023 TO 31-May-2023 Till located at - Old NDMC Compost plant Mathura road Behind CRRJ Okhla Disposal Area Jasola New Delhi-110020.

RDF quantity :434.120 MT

The same receipt quantity would be safely and completely disposed of within 90 days of receipt & thereafter will not exist.

FOR Timar Pur Okhla Waste Management Co.Ltd.

Authorized Signatory


BHUMI GREEN ENERGY UNIT-6

Plant Add. Bandhwari Dumpsite, Near Toll Tax Gurugram-Haryana

RDF DISPATCH DETAILS MONTH OF 20-APRIL-2023 To 1-May-2023

Sr.N o.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challa n No.	Gross weight	Tare Weight	Net Weight
1	4/21/2023	Okhla Waste Manangement	Dev Enterprises	558	HR-38-Q-7028	1133	29740	11500	18240
2	4/21/2023	Okhla Waste Manangement	Dev Enterprises	559	HR-38-U-9927	1134	31370	11750	19620
3	4/21/2023	Okhla Waste Manangement	Dev Enterprises	561	UP-70-GT-2195	1141	54860	14000	40860
4	4/22/2023	Okhla Waste Manangement	Dev Enterprises	563	UP-70-KT-9653	1143	53890	14200	39690
5	4/22/2023	Okhla Waste Manangement	Dev Enterprises	565	HR-38-Q-7028	1147	26840	11500	18340
6	4/22/2023	Okhla Waste Manangement	Dev Enterprises	566	HR-38-U-9927	1148	30690	11750	18940
7	4/23/2023	Okhla Waste Manangement	Dev Enterprises	569	HR-38-U-9927	1155	29390	11750	17640
8	4/23/2023	Okhla Waste Manangement	Dev Enterprises	571	HR-38-Q-7028	1162	30290	11500	18790
9	4/25/2023	Okhla Waste Manangement	Dev Enterprises	575	HR-38-U-9927	1177	30240	11750	18490
10	4/25/2023	Okhla Waste Manangement	Dev Enterprises	576	HR-38-Q-7028	1178	28850	11500	17350
11	4/26/2023	Okhla Waste Manangement	Dev Enterprises	579	HR-38-Q-7028	1188	30220	11500	18720
12	4/26/2023	Okhla Waste Manangement	Dev Enterprises	580	HR-38-U-9927	1189	30770	11750	19020
13	4/26/2023	Okhla Waste Manangement	Dev Enterprises	584	HR-38-U-9927	1199	31020	11750	19270
14	4/27/2023	Okhla Waste Manangement	Dev Enterprises	586	HR-38-Q-7028	1201	30110	11500	18610
15	4/28/2023	Okhla Waste Manangement	Dev Enterprises	590	HR-38-U-9927	1219	30510	11750	18760
16	4/28/2023	Okhla Waste Manangement	Dev Enterprises	591	HR-38-Q-7028	1220	29390	11500	17830
17	4/29/2023	Okhla Waste Manangement	Dev Enterprises	594	HR-38-Q-7028	1226	29370	11500	17870
18	4/29/2023	Okhla Waste Manangement	Dev Enterprises	595	HR-38-U-9927	1227	30710	11750	18960
19	4/29/2023	Okhla Waste Manangement	Dev Enterprises	598	HR-38-Q-7028	1231	30430	11500	18930
20	4/30/2023	Okhla Waste Manangement	Dev Enterprises	599	HR-38-U-9927	1235	30720	11750	18970
21	5/1/2023	Okhla Waste Manangement	Dev Enterprises	602	HR-38-U-9927	1239	31020	11750	19270
TOTAL									434120



Certificate of Destruction

Issued to – Bhumi Green Energy

Certificate No – JKCL/MGRI/AFR/07/2023-24/0005

Date – 04/07/2023

This is to certify that we have successfully used the following quantity of RDF sent by Bhumi Green Energy Unit-6 (Biomining plant) at Bandhwari dumpsite, Gurugram, Faridabad Road, Haryana-122102 in our unit during the period 20-APRIL-2023 TO 05-June-2023 Till located at – Old NDMC Composed plant Mangrol, Tehsil-Nimbahera, Chittorgarh, Rajasthan India.

Year	Challan Qty. (MT)**
20-APRIL-2023 TO 05-June-2023	2942.520

**This quantity is considered on basis of LR date.

The same receipt quantity would be safely and completely disposed of within 90 days of receipt & thereafter will not exist.

For JK CEMENT WORKS MANGROL
(A unit of JK Cement Limited)



Jay Kumar

Head - Shared Services



Corporate Office

• Radem Tower, 14 DDA Community Centre
Circle, Phase - 1, New Delhi - 110020, India
T: +91 11 49200500
• admin.ytd@jkcement.com
• www.jkcement.com

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The annexure of this certificate will also include below details -

BHUMI GREEN ENERGY UNIT B									
Plant Add- Bandhwan Dumpsite, Near Toll Tax, Gurugram-Haryana Mob No - 9519070990/7775092692									
RDF DISPATCH DETAILS MONTH OF 20-APRIL-2023 TO 5-JUNE-2023 Till Date									
Sl.No.	Date	Party Name	Transport Name	Lr No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight (Challan Quantity)
1.	20-04-23	JK Cement Works	Shyam Roadways	27	RJ 09 DE 2627	1127	50741	15000	35740
2	21-04-23	JK Cement Works	Shyam Roadways	28	NL 01 AE 6021	1132	44290	14000	30290
3	21-04-23	JK Cement Works	Shyam Roadways	30	HR 55 AG 3427	1136	51510	14000	37510
4	21-04-23	JK Cement Works	Shyam Roadways	31	RJ 09 GO 2627	1137	52810	14000	38810
5	21-04-23	JK Cement Works	Shyam Roadways	33	NL 01 AE 7608	1138	55790	14000	41790
6	22-04-23	JK Cement Works	Shyam Roadways	36	HR 38 AB 6627	1144	53150	14000	39150
7	22-04-23	JK Cement Works	Shyam Roadways	37	HR 38 AB 7427	1146	52610	14000	38610
8	22-04-23	JK Cement Works	Shyam Roadways	40	RJ 09 GC 2627	1149	49050	14000	35050
9	22-04-23	JK Cement Works	Shyam Roadways	39	HR 65 AF 5127	1150	56450	15000	41450
10	23-04-23	JK Cement Works	Shyam Roadways	43	RJ 09 GH 1127	1157	50550	14000	36550
11	23-04-23	JK Cement Works	Shyam Roadways	42	RJ 09 GE 2627	1158	51410	15000	36410
12	23-04-23	JK Cement Works	Shyam Roadways	41	NL 01 AC 8021	1159	51780	14000	37780
13	24-04-23	JK Cement Works	Shyam Roadways	44	NL 01 AE 9024	1167	51680	15500	36180
14	24-04-23	JK Cement Works	Shyam Roadways	45	HR 38 V 0008	1168	50580	14500	36080
15	24-04-23	JK Cement Works	Shyam Roadways	38	HR 55 AG 2627	1169	52540	14000	38540
16	24-04-23	JK Cement Works	Shyam Roadways	47	HR 35 AF 2627	1172	45240	14000	31240
17	25-04-23	JK Cement Works	Shyam Roadways	51	RJ 09 GC 2927	1181	50730	14000	36730



18	25-04-23	JK Cement Works	Shyam Roadways	40	NL-01-AE-7257	1163	46840	14200	35640
19	25-04-23	JK Cement Works	Shyam Roadways	48	HR-38-W-0006	1184	44030	14000	30030
20	26-04-23	JK Cement Works	Shyam Transport Company	4	RJ-09-DC-2827	1191	52410	14800	37610
21	26-04-23	JK Cement Works	Shyam Transport Company	5	RJ-09-DC-2827	1194	56630	15000	41630
22	27-04-23	JK Cement Works	Shyam Roadways	52	HR-55-AF-5827	1202	54490	15000	39490
23	27-04-23	JK Cement Works	Shyam Transport Company	5	HR-38-AB-9827	1204	52890	14000	38890
24	28-04-23	JK Cement Works	Shyam Transport Company	6	RJ-09-GD-2927	1208	50430	15000	35430
25	28-04-23	JK Cement Works	Shyam Transport Company	10	HR-55-AF-0027	1210	51280	14500	36780
26	28-04-23	JK Cement Works	Shyam Transport Company	7	NL-01-AE-5024	1214	53570	14500	39070
27	28-04-23	JK Cement Works	Shyam Transport Company	8	NL-01-AE-7608	1215	52870	14000	38870
28	29-04-23	JK Cement Works	Shyam Transport Company	9	RJ-09-CD-1527	1222	45630	14000	31630
29	29-04-23	JK Cement Works	Shyam Transport Company	25	HR-38-AB-8327	1228	52700	13000	39700
30	30-04-23	JK Cement Works	Shyam Transport Company	56	RJ-09-GC-8327	1236	56900	14000	42900
31	06-05-23	JK Cement Works	Shyam Transport Company	89	HR-55-AF-2827	1264	49970	14000	35970
32	06-05-23	JK Cement Works	Shyam Transport Company	16	HR-55-AG-8727	1266	53870	14800	39070
33	07-05-23	JK Cement Works	Shyam Transport Company	40	NL-01-AE-7608	1267	52690	14000	38690
34	07-05-23	JK Cement Works	Shyam Transport Company	44	RJ-09-GD-2697	1272	47220	15000	32220
35	08-05-23	JK Cement Works	Shyam Transport Company	52	RJ-09-GD-2627	1276	52600	15000	37600
36	08-05-23	JK Cement Works	Shyam Transport Company	53	RJ-09-GE-2627	1279	61420	15000	46420
37	09-05-23	JK Cement Works	Shyam Transport Company	76	RJ-09-GD-5927	1280	50740	15000	35740
38	09-05-23	JK Cement Works	Shyam Transport Company	55	RJ-09-GD-2627	1281	50180	14500	35680
39	10-05-23	JK Cement Works	Shyam Transport Company	64	RJ-09-GD-2697	1288	49480	15000	34480



40	10-05-23	JK Cement Works	Shyam Transport Company	69	NL-01-AL-6024	1290	47040	14500	32540
41	11-05-23	JK Cement Works	Shyam Transport Company	66	NL-01-AL-6021	1293	47020	14000	33020
42	11-05-23	JK Cement Works	Shyam Transport Company	67	HR-55-AF-5427	1294	54870	15500	39370
43	12-05-23	JK Cement Works	Shyam Transport Company	68	NL-01-AL-5772	1299	53340	15000	38340
44	13-05-23	JK Cement Works	Shyam Transport Company	72	NL-01-AL-7608	1301	57560	14000	43560
45	13-05-23	JK Cement Works	Shyam Transport Company	78	RJ-09-GE-1827	1304	44650	14000	30650
46	13-05-23	JK Cement Works	Shyam Transport Company	79	RJ-09-GE-3727	1305	47340	13000	34340
47	14-05-23	JK Cement Works	Shyam Transport Company	84	HR-55-AG-2727	1309	51640	14500	37140
48	14-05-23	JK Cement Works	Shyam Transport Company	80	NL-01-AL-8443	1310	47790	14200	33590
49	14-05-23	JK Cement Works	Shyam Transport Company	85	NL-01-AL-6023	1312	47960	14000	33960
50	15-05-23	JK Cement Works	Shyam Transport Company	94	RJ-09-GB-2697	1317	49390	15000	34390
51	16-05-23	JK Cement Works	Shyam Transport Company	100	NL-01-AL-6021	1325	50440	14000	36440
52	16-05-23	JK Cement Works	Shyam Transport Company	107	RJ-09-GC-8527	1329	45290	14000	31290
53	18-05-23	JK Cement Works	Shyam Transport Company	120	RJ-09-GD-1627	1340	48690	14000	34690
54	18-05-23	JK Cement Works	Shyam Transport Company	121	NL-01-AL-6023	1341	47680	14000	33680
55	19-05-23	JK Cement Works	Shyam Transport Company	Lyn	HR-58-W-0006	1361	40990	14500	32490
56	19-05-24	JK Cement Works	Shyam Transport Company	127	RJ-09-GD-2627	1362	52950	15000	37950
57	19-05-24	JK Cement Works	Shyam Transport Company	130	HR-58-AR-8827	1361	48620	14700	33920
58	19-05-23	JK Cement Works	Shyam Transport Company	129	RJ-09-GB-2617	1359	51630	15000	36630
59	20-05-23	JK Cement Works	Shyam Transport Company	147	HR-58-W-0006	1365	49250	14500	34750
60	20-05-23	JK Cement Works	Shyam Transport Company	146	NL-01-AL-5772	1364	46570	15000	31570
61	20-05-23	JK Cement Works	Shyam Transport Company	142	HR-58-AF-2827	1405	45890	14000	31890



62	20-05-23	JK Cement Works	Shyam Transport Company	141	HR-36-AB-7427	1366	51110	15000	36110
63	21-05-23	JK Cement Works	Shyam Transport Company	144	HR-55-AI-1727	1367	49500	14000	29590
64	21-05-23	JK Cement Works	Shyam Transport Company	146	HR-55-AG-3427	1369	52180	14000	38180
65	24-05-23	JK Cement Works	Shyam Transport Company	160	RJ-09-CB-2897	1375	48400	15000	33400
66	25-05-23	JK Cement Works	Shyam Transport Company	162	NL-01-AC-7608	1382	52670	14000	38670
67	25-05-23	JK Cement Works	Shyam Transport Company	161	HR-25-VI-0006	1384	49940	14500	35440
68	26-05-23	JK Cement Works	Shyam Transport Company	165	NL-01-AI-3094	1387	49970	14000	35970
69	26-05-23	JK Cement Works	Shyam Transport Company	166	RJ-09-GF-3727	1388	42580	13000	29580
70	26-05-23	JK Cement Works	Shyam Transport Company	171	HR-55-AP-5327	1390	45470	15000	30470
71	28-05-23	JK Cement Works	Shyam Transport Company	175	RJ-09-OD-1927	1392	45720	14000	31720
72	28-05-23	JK Cement Works	Shyam Transport Company	174	NL-01-AC-6024	1393	52300	14500	37800
73	30-05-23	JK Cement Works	Shyam Transport Company	181	HR-55-AH-6427	1408	50050	14200	35850
74	30-05-23	JK Cement Works	Shyam Transport Company	182	HR-55-AF-1727	1409	49080	14000	35080
75	30-05-23	JK Cement Works	Shyam Transport Company	180	RJ-09-GC-8559	1410	51420	15000	36420
76	31-05-23	JK Cement Works	Shyam Transport Company	188	RJ-09-CB-2897	1411	52880	15000	37880
77	31-05-23	JK Cement Works	Shyam Transport Company	187	HR-39-AB-9827	1412	58420	24000	44420
78	01-06-23	JK Cement Works	Shyam Transport Company	199	RJ-09-LG-1827	1416	46010	13000	33010
79	01-06-23	JK Cement Works	Shyam Transport Company	195	RJ-09-OD-2627	1417	56820	15500	40820
80	01-06-23	JK Cement Works	Shyam Transport Company	190	HR-55-AF-0327	1418	45180	14000	31180
81	04-06-23	JK Cement Works	Shyam Transport Company	207	HR-55-AH-4827	1429	49690	14500	35190
82	05-06-23	JK Cement Works	Shyam Transport Company	218	RJ-09-GF-2627	1436	50780	15000	35780
TOTAL									2942520





Certificate of Co-processing

Certificate No.: UTCL/AC/AFR/DC/BGE (UNIT-6)/ (MAY-JUNE)-23/01

DATE: 13.07.2023

This is to certify that we have successfully used the following quantity of RDF sent by Bhumi Green Energy Unit-6 (Biomining plant) at Bandhwari dumpsite, Gurugram, Faridabad Road, Haryana-122102 in our unit during the period 15-May-2023 TO 05-June-2023 Till located at – Old NDMC Composed plant Adityapuram, Shambhupura, Chittorgarh-312622, Rajasthan India.

RDF quantity: 1256.020 MT.

The same receipt quantity would be safely and completely disposed of within 90 days of receipt & thereafter will not exist.

BHUMI GREEN ENERGY UNIT-6					
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana					
Mob.No.-9519070990/7775092692					
RDF DISPATCH DETAILS MONTH OF 15-MAY-2023 TO 05-JUNE-2023					
Sr.No.	Date	Transport Name	Vehicle no.	Challan No.	Net Weight
1	15-05-2023	Shyam Brose	HR-55-AG-6327	1320	34810
2	16-05-2023	Shyam Brose	HR-55-AG-7027	1330	32070
3	17-05-2023	Shyam Brose	RJ-09-GD-3527	1332	37360
4	18-05-2023	Shyam Brose	RJ-09-GC-3427	1336	40890
5	18-05-2023	Shyam Brose	NL-01-AE-3100	1339	33990
6	19-05-2023	Shyam Brose	NL-01-AB-2127	1342	38630
7	19-05-2023	Shyam Brose	NL-01-AB-9756	1345	33520
8	19-05-2023	Shyam Brose	HR-55-AG-3727	1350	30690
9	19-05-2023	Shyam Brose	HR-55-AG-6327	1352	31790
10	20-05-2023	Shyam Brose	NL-01-AE-7282	1354	38120
11	20-05-2023	Shyam Brose	HR-55-AG-7027	1355	37660
12	21-05-2023	Shyam Brose	NL-01-AE-3094	1368	27370
13	21-05-2023	Shyam Brose	NL-01-AD-2071	1370	34100
14	21-05-2023	Shyam Brose	HR-38-U-0006	1371	33100
15	22-05-2023	Shyam Brose	RJ-09-GC-3427	1372	34610
16	22-05-2023	Shyam Brose	HR-55-AG-1727	1373	32840
17	25-05-2023	Shyam Brose	HR-55-AG-6327	1383	30280
18	26-05-2023	Shyam Brose	RJ-09-GC-5227	1386	32110
19	28-05-2023	Shyam Brose	NL-01-AE-3092	1394	34900
20	28-05-2023	Shyam Brose	NL-01-AE-3100	1395	35790
21	29-05-2023	Shyam Brose	RJ-09-GC-1927	1400	39330
22	29-05-2023	Shyam Brose	HR-55-AG-7027	1404	41210
23	29-05-2023	Shyam Brose	NL-01-AE-3094	1405	37350
24	30-05-2023	Shyam Brose	HR-55-AG-6327	1406	36190
25	30-05-2023	Shyam Brose	HR-55-AG-3727	1407	39000

ULTRATECH CEMENT LIMITED
(Unit : Aditya Cement Works)
Adityapuram - 312 622, Chittorgarh (Ra) , India

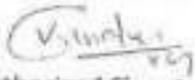
Tel: +91 1472 221022/13/13/15
Fax: +91 1472 221020
E-mail: adityacement@adityabirla.com

Regd. Office
B Wing, Ahura Center 2nd Floor,
Mahakali Caves Road, Andheri (East).



Sr.No.	Date	Transport Name	Vehicle no.	Challan No.	Net Weight
26	01-06-2023	Shyam Brose	NL-01-AE-3444	1414	34680
27	01-06-2023	Shyam Brose	HR-55-AG-7027	1419	34600
28	03-06-2023	Shyam Brose	HR-55-AG-6327	1423	38130
29	03-06-2023	Shyam Brose	NL-01-AB-9755	1424	37900
30	03-06-2023	Shyam Brose	HR-55-AG-2827	1425	41120
31	03-06-2023	Shyam Brose	HR-55-AG-3727	1426	39440
32	03-06-2023	Shyam Brose	RJ-09-GC-3427	1427	37710
33	04-06-2023	Shyam Brose	RJ-09-GD-3527	1430	40640
34	05-06-2023	Shyam Brose	NL-01-AE-3444	1433	34710
35	05-06-2023	Shyam Brose	RJ-09-GD-1927	1434	39380
30	03-06-2023	Shyam Brose	HR-55-AG-2827	1425	41120
TOTAL					1256020

This certificate is not valid for availing EPR credit.


Authorized Signatory

867

CIN No. : L25943RJ1979PLC001936
 Phone : 01462 228101-6
 Toll Free : 1800 180 8003 / 6004
 Fax : 01462 228117 / 228119
 E-Mail : shreebwr@shreecement.com
 Website : www.shreecement.com

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SHREE CEMENT LTD.

An ISO 9001, 14001, 50001 & OHS 18001 Certified Company

Regd. Office:

BANGUR NAGAR, POST BOX NO.33, BEAWAR 305901, RAJASTHAN, INDIA

Ref No: SCL/2023-24/0086

Date: 27th June-2023

Certificate of Co-Processing

SCL Ras is engaged in the Co-processing of Refuse Derived Fuel (RDF) as per the guidelines of Co-processing in Cement /Power/ Steel industry CPCB 2010, The hazardous and other waste Management and handling Rules – 2016, Plastic waste Management & handling Rules – 2016.

The quantity of Refuse Derived Fuel (RDF) materials has been received during the period of 1st May 2023 to 31st May- 2023 is 134.08 MT. from M/s BHUMI GREEN ENERGY, PUNE at our plant in SCL Ras. The same shall be Co-Processed at our plant in due course of period.

The details of the Vehicle along with the Quantity are indicated below:

Material	SUPPLIER	Truck No	Receipt Date	Dispatch WT	Net WT	Dispatch WT
RDF	BHUMI GREEN ENERGY, PUNE	RJ01GC1947	26-May-23	24-May-23	42.66	42.54
RDF	BHUMI GREEN ENERGY, PUNE	RJ09GC4641	27-May-23	25-May-23	36.85	36.44
RDF	BHUMI GREEN ENERGY, PUNE	RJ47GA6165	27-May-23	24-May-23	24.89	36.04
RDF	BHUMI GREEN ENERGY, PUNE	GJ12BY4730	30-May-23	25-May-23	29.68	29.49
				Total	134.08	144.51

Authorized Signatory

For Shree Cement Limited



JAIPUR OFFICE : SB-197, Bapu Nagar, Opp. Rajasthan University, JLN Marg, Jaipur 302015

Phone : 0141 4241200, 4241204, Fax : 0141 4241219

NEW DELHI OFFICE : 122-123, Hans Bhawan, 1, Bahadurshah Zafar Marg, New Delhi 110002

Phone : 011 23370828, 23379218, 23370776, Fax : 011 23370499

CORP. OFFICE : 21, Strand Road, Kolkata 700001 Phone : 033 22389601-4 Fax : 033 22434226



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF *March 2023*

BANDHWARI DUMP SITE MCG & MCF

Date	RATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BID CULTURE (litre)	Temperature	ODOUR/FULS	LEACHATE GENERATION	SIGN SUPERVISOR/ AUTHORIZED PERSON	SIGN MCG/JE/ AUTHORIZED PERSON	REMARKS
20-03-23	11000-607	2.3	23.4	3.1	238.82	30	35	NS	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
21-03-23	"	2.4	23.1	2.1	211.58	20	34	NS				
22-03-23	"	2.4	22.8	3	244.21	25	45	NS				
23-03-23	"	2.3	21.2	2.9	198.52	10	32	NS				
24-03-23	11000-607	2.3	20.4	2.4	233.12	50	36	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
25-03-23	"	2.4	20.2	2.2	211.00	25	42	NS				
26-03-23	"	2.4	21.6	2.1	188.08	14	56	NS				
27-03-23	"	2.3	20.3	2	142.22	35	33	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
28-03-23	11000-607	2.9	20.8	2.4	235.05	50	36	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
29-03-23	"	2.8	20.2	2.3	201.54	25	42	NS				
30-03-23	"	2.3	20.6	2.1	204.80	10	56	NS				
31-03-23	"	2.4	20.4	2.2	180.51	35	33	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
01-04-23	11000-607	2.7	23.8	2.4	262.65	30	37	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
02-04-23	"	2.9	22.2	2.1	245.26	35	46	NS				
03-04-23	"	2.6	22.4	2.2	208.42	14	57	NS				
04-04-23	"	2.4	22.1	2	187.60	14	54	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
05-04-23	11000-607	2.4	21.4	2.3	230.52	10	39	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
06-04-23	"	2.3	20.2	2.2	218.15	35	46	NS				
07-04-23	"	2.2	20.8	2.1	195.32	44	54	NS				
08-04-23	"	2.1	20.8	2.4	172.44	50	34	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
09-04-23	11000-607	2.3	21.8	2.2	221.33	35	34	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	
10-04-23	"	2.4	21.6	2.2	205.22	30	42	NS				
11-04-23	"	2.4	21.4	2.3	189.91	10	58	NS				
12-04-23	"	2.2	21.1	2.1	174.56	25	35	NS	Yes	<i>[Signature]</i>	<i>[Signature]</i>	



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF
LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF *April 2023*

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (litre)	Temperature	ODDULES	LEACHATE GENERATION	SIGN SUPERVISOR/AUTHORISED PERSON	SIGN MCG-JE/ AUTHORISED PERSON	REMARKS
22-04-23	14244-511	3	23.5	3.0	232.56	50	49	70	Yes			
23-04-23	"	2.9	28.3	3.2	216.18	45	42	42	Yes			
24-04-23	"	2.9	28.1	3.1	195.18	46	60	46	Yes			
25-04-23	"	2.9	27.6	3	198.25	35	33	45	No			
26-04-23	"	2.9	27.8	3.4	234.47	55	35	40	Yes			
27-04-23	"	3	27.5	3.3	218.59	50	50	48	Yes			
28-04-23	"	2.9	27.3	3.2	202.68	45	61	48	Yes			
29-04-23	"	2.9	27.1	3.1	187.46	49	58	49	No			
30-04-23	"	3	27.6	3.4	238.46	60	56	46	Yes			
01-05-23	"	2.9	27.5	3.4	223.28	45	50	48	Yes			
02-05-23	"	2.9	27.4	3.4	202.64	46	61	48	Yes			
03-05-23	"	2.9	27.1	3.3	193.19	35	38	48	Yes			
04-05-23	"	2.9	27.4	3.4	218.49	45	49	46	Yes			
05-05-23	"	2.9	27.1	3.5	201.62	46	51	44	Yes			
06-05-23	"	2.9	27.2	3.4	199.44	35	52	40	Yes			
07-05-23	"	2.6	27.6	3.3	195.22	30	39	40	Yes			
08-05-23	"	2.9	27.6	3.4	216.92	55	58	44	Yes			
09-05-23	"	2.9	27.4	3.6	220.95	45	51	46	Yes			
10-05-23	"	2.9	27.3	3.5	208.39	40	62	43	Yes			
11-05-23	"	2.7	27.1	3.4	191.65	35	37	40	Yes			
12-05-23	"	2.9	27.8	3.4	215.81	50	57	46	Yes			
13-05-23	"	2.9	27.9	3.3	201.49	45	52	48	Yes			
14-05-23	"	2.6	27.1	3.3	183.03	40	63	40	Yes			
15-05-23	"	2.5	27.2	3.1	172.36	35	46	40	Yes			



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF *Feb 2013*

BANDHWARI DUMP SITE MCG & MCF

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (level)	TEMPERATURE	ODOUR/FLIES	LEACHATE GENERATION	SIGN SUPERVISOR/ AUTHORIZED PERSON	SIGN MCG-JE/ AUTHORIZED PERSON	REMARKS
12-02-13	14040-609	2.8	23.5	3.6	211.62	1/2	19	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
13-02-13	"	2.4	23.9	3.5	202.74	1/2	27	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
14-02-13	"	2.6	23.3	3.9	191.65	3/5	63	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
15-02-13	"	2.8	26.9	3.1	172.54	3/5	17.0	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
16-02-13	14040-608	2.9	23.5	3.5	215.64	5/5	10	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
17-02-13	"	2.3	23.2	3.4	199.36	1/0	53	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
18-02-13	"	2.6	23.1	3.3	186.01	3/5	63	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
19-02-13	"	2.5	26.9	3.7	172.16	3/6	32	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
20-02-13	14040-607	2.9	23.8	3.3	210.18	5/5	37	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
21-02-13	"	3.1	23.5	3.7	218.34	1/5	34	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
22-02-13	"	3	27.3	3.1	203.41	1/0	61	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
23-02-13	"	2.9	26.1	3	181.56	3/0	39	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
24-02-13	14040-606	3	23.9	3.5	224.56	5/0	35	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
25-02-13	"	2.7	24.2	3.4	191.76	1/0	114	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
26-02-13	"	2.6	23.1	3.3	186.01	3/5	25	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
27-02-13	"	2.5	26.9	3.2	172.16	3/0	32	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
28-02-13	14040-605	2.9	23.8	3.3	215.94	1/5	75	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
29-02-13	"	2.8	23.5	3.4	202.74	1/0	49	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
30-02-13	"	2.9	27.1	3.3	194.59	3/5	25	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
01-03-13	"	2.6	26	3.1	172.05	3/5	32	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
02-03-13	14040-604	2.9	23.8	3.3	215.94	1/5	75	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
03-03-13	"	2.8	23.5	3.4	202.74	1/0	49	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
04-03-13	"	2.9	27.1	3.3	194.59	3/5	25	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
05-03-13	"	2.6	26	3.1	172.05	3/5	32	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
06-03-13	14040-603	2.9	23.8	3.3	215.94	1/5	75	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
07-03-13	"	2.8	23.5	3.4	202.74	1/0	49	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
08-03-13	"	2.9	27.1	3.3	194.59	3/5	25	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
09-03-13	"	2.6	26	3.1	172.05	3/5	32	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
10-03-13	14040-602	2.9	23.8	3.3	215.94	1/5	75	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
11-03-13	"	2.8	23.5	3.4	202.74	1/0	49	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
12-03-13	"	2.9	27.1	3.3	194.59	3/5	25	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
13-03-13	"	2.6	26	3.1	172.05	3/5	32	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
14-03-13	14040-601	2.9	23.8	3.3	215.94	1/5	75	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
15-03-13	"	2.8	23.5	3.4	202.74	1/0	49	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
16-03-13	"	2.9	27.1	3.3	194.59	3/5	25	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	
17-03-13	"	2.6	26	3.1	172.05	3/5	32	1/0	1/0	<i>[Signature]</i>	<i>[Signature]</i>	



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF April 2023

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	MO CULTURE (litre)	Temperature	ODOUR/STRENGTH	LEACHATE GENERATION	SIGN SUPERVISOR AUTHORIZED PENSION	SIGN MCG/JE AUTHORIZED PENSION	REMARKS
23-04-23	Heap no-615	2.9	24.8	3.2	216.08	55	36	Yes	Yes	[Signature]	[Signature]	
24-04-23	"	2.9	24.2	3.1	212.61	50	35	No	-			
24-04-23	"	2.8	24.2	3.6	195.96	45	36	No	-			
24-04-23	"	2.9	24.1	3.5	181.20	40	33	No	-			
24-04-23	Heap no-616	2.9	24.9	3.8	223.69	50	37	Yes	Yes			
24-04-23	"	2.9	24.7	3.9	212.01	45	46	No	-			
24-04-23	"	2.9	24.5	3.6	194.87	40	57	No	-			
24-04-23	"	2.7	24.2	3.5	181.95	35	34	No	-			
24-04-23	Heap no-617	2.8	24.8	3.9	216.65	45	34	Yes	Yes			
24-04-23	"	2.9	24.5	3.8	201.10	40	46	No	-			
24-04-23	"	2.6	24.3	3.7	181.01	35	59	No	-			
24-04-23	"	2.5	24.2	3.6	174.24	30	34	No	-			
24-04-23	Heap no-618	2.8	24.8	4	212.21	45	38	Yes	Yes			
24-04-23	"	2.9	24.5	3.9	205.19	40	47	No	-			
24-04-23	"	2.6	24.3	3.8	172.01	35	58	No	-			
24-04-23	"	2.5	24.2	3.7	159.08	30	35	No	-			
24-04-23	Heap no-619	2.8	24.9	3.8	211.95	50	38	Yes	Yes			
24-04-23	"	2.7	24.7	3.7	194.40	40	47	No	-			
24-04-23	"	2.6	24.5	3.6	181.46	35	58	No	-			
24-04-23	"	2.5	24.4	3.5	150.80	30	35	No	-			
27-04-23	Heap no-615	2.4	24.2	3.8	217.76	55	39	Yes	Yes			
27-04-23	"	2.8	24.5	3.7	203.66	45	48	No	-			
27-04-23	"	2.7	24.3	3.6	192.96	35	57	No	-			
27-04-23	"	2.6	24.1	3.5	175.45	30	36	No	-			

[Signature]

[Signature]



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF Nov 2013

BANDHWARI DUMP SITE MCG & MCF

DATE	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (Litres)	Temperature	ODOURS/FILES	LEACHATE GENERATION	SIGHT SUPERVISOR/ AUTHORIZED PERSON	SIGHT MCG/JE/ AUTHORIZED PERSON	REMARKS
23-04-13	110404-631	2.9	24.9	3.8	274.53	50	39	42	42	[Signature]	[Signature]	
24-04-13	"	2.8	24.3	3.4	274.71	42	36	40	-	[Signature]	[Signature]	
25-04-13	"	2.3	24.5	3.6	190.51	35	29	40	-	[Signature]	[Signature]	
14-05-13	"	2.6	24.1	3.8	176.18	30	38	40	45	[Signature]	[Signature]	
23-04-13	110404-632	2.8	24.8	3.2	226.18	50	42	42	42	[Signature]	[Signature]	
24-04-13	"	2.9	24.3	3.4	223.02	42	40	42	-	[Signature]	[Signature]	
25-04-13	"	2.4	24.8	3.6	147.09	35	35	40	-	[Signature]	[Signature]	
14-05-13	"	2.9	24.4	3.5	189.46	30	39	40	40	[Signature]	[Signature]	
23-04-13	110404-633	2.8	24.9	3.2	113.69	52	35	40	42	[Signature]	[Signature]	
24-04-13	"	2.9	24.8	3.4	212.98	45	30	40	-	[Signature]	[Signature]	
25-04-13	"	2.8	24.9	3.6	200.28	40	31	40	-	[Signature]	[Signature]	
14-05-13	"	2.9	24.5	3.5	189.12	30	38	40	40	[Signature]	[Signature]	
23-04-13	110404-634	2.8	24.3	3.2	123.96	45	36	40	42	[Signature]	[Signature]	
24-04-13	"	2.9	24.6	3.4	211.12	40	30	40	-	[Signature]	[Signature]	
25-04-13	"	2.9	24.5	3.6	107.59	35	31	40	-	[Signature]	[Signature]	
14-05-13	"	2.9	24.4	3.5	181.44	30	38	40	40	[Signature]	[Signature]	
23-04-13	110404-635	2.9	24.9	3.2	214.53	52	39	40	42	[Signature]	[Signature]	
24-04-13	"	2.9	24.8	3.2	202.54	45	31	40	-	[Signature]	[Signature]	
25-04-13	"	2.9	24.6	3.6	111.59	35	32	40	-	[Signature]	[Signature]	
14-05-13	"	2.6	24.5	3.5	198.08	30	39	40	40	[Signature]	[Signature]	
23-04-13	110404-636	2.8	24.2	3.4	235.94	50	38	40	42	[Signature]	[Signature]	
24-04-13	"	2.9	24.9	3.6	258.93	35	31	40	-	[Signature]	[Signature]	
25-04-13	"	2.8	24.8	3.4	241.14	40	32	40	-	[Signature]	[Signature]	
14-05-13	"	2.3	24.4	3.4	212.04	35	37	40	40	[Signature]	[Signature]	



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF April 2023

BANDHWARI DUMP SITE MCG & MCF

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (Litre)	TEMPERATURE	ODOURIBLES	LEACHATE GENERATION	SIGN SUPERVISOR/ AUTHORISED PERSON	SIGN MCG/JE/ AUTHORISED PERSON	REMARKS
21-04-23	Heap no- 639	2.8	30.4	3.2	251.96	40	39	Yes	Yes	[Signature]	[Signature]	
20-04-23	"	2.4	30.3	3.6	235.61	47	53	Yes	-			
01-05-23	"	2.6	30.1	3.4	212.83	48	63	Yes	-			
14-05-23	"	2.5	28.9	3.2	191.36	50	40	Yes	Yes			
22-04-23	Heap no- 639	2	29.8	3.4	247.13	40	40	Yes	Yes			
30-04-23	"	2.9	29.4	3.3	235.69	55	52	Yes	-			
07-05-23	"	2.9	29.2	3.2	209.31	40	63	Yes	Yes			
14-05-23	"	2.3	29.1	3.1	194.95	35	40	Yes	Yes			
21-04-23	Heap no- 639	2.9	31.9	3.1	235.02	50	40	Yes	Yes			
30-04-23	"	2.6	31.6	3	215.90	25	53	Yes	-			
07-05-23	"	2.5	34.2	2.9	198.38	42	63	Yes	-			
14-05-23	"	2.4	33.9	2.8	192.26	25	38	Yes	Yes			
23-04-23	Heap no- 639	2.3	34.8	3.1	233.02	51	39	Yes	Yes			
30-04-23	"	2.6	34.6	3	215.90	30	54	Yes	-			
07-05-23	"	2.5	34.1	2.9	198.38	42	62	Yes	-			
14-05-23	"	2.4	33.9	2.8	192.25	40	39	Yes	Yes			
21-04-23	Heap no- 639	2.9	31.9	3.2	233.83	40	35	Yes	Yes			
30-04-23	"	2.9	31.9	3.6	255.63	30	49	Yes	-			
07-05-23	"	2.9	31.6	3.4	232.07	20	55	Yes	-			
14-05-23	"	2.6	31.5	3.2	209.68	45	52	Yes	Yes			
21-04-23	Heap no- 639	2	32.4	3.2	248.23	30	35	Yes	Yes			
30-04-23	"	2.9	32.1	3.1	233.58	20	44	Yes	-			
07-05-23	"	2.8	31.9	3	214.59	15	55	Yes	-			
14-05-23	"	2.9	31.9	2.9	194.59	40	39	Yes	Yes			



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF April, May, 2011

BANDHWARI DUMP SITE MCG & MCF

Date	DATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (litre)	Temperature	ODOURS/FILLS	LEACHATE GENERATION	SIGN SUPERVISOR/ AUTHORIZED PERSON	SIGN MCG/JE/ AUTHORIZED PERSON	REMARKS
24-04-11	170416-119	2.9	29.8	3.1	231.11	50	39	Yes	Yes	[Signature]	[Signature]	
24-05-11	"	2.9	29.2	3	206.71	25	38	Yes	-			
08-05-11	"	2.8	29.4	2.9	190.98	110	39	Yes	-			
12-05-11	"	2.9	29.3	2.8	139.21	35	36	No	Yes			
24-04-11	170416-119	2.8	28.9	3.4	216.30	45	39	Yes	Yes			
01-05-11	"	2.9	29.5	3.2	203.90	40	39	Yes	-			
07-05-11	"	2.6	29.0	3.1	199.52	35	39	Yes	-			
07-05-11	"	2.5	29.3	3	175.80	28	36	Yes	No			
09-05-11	170416-119	2.8	29.9	3.4	217.72	50	39	Yes	Yes			
09-05-11	"	2.9	29.9	3.2	205.29	40	39	Yes	-			
12-05-11	"	2.6	26.4	3.1	189.52	35	36	Yes	-			
12-05-11	"	2.5	29.1	3	134.60	25	34	Yes	Yes			
04-04-11	170416-119	2.9	26.5	3.2	234.24	45	39	Yes	Yes			
04-04-11	"	2.9	26.2	3.1	212.70	40	39	Yes	-			
04-04-11	"	2.8	30	3	201.60	35	36	Yes	-			
05-04-11	"	2.9	29.8	2.9	196.52	30	32	Yes	Yes			
15-04-11	"	2.9	30.2	2.6	207.56	35	35	Yes	Yes			
24-04-11	170416-119	2.9	30.5	3.5	230.58	49	39	Yes	-			
01-05-11	"	2.6	28.3	3.4	210.28	45	38	Yes	-			
09-05-11	"	2.5	30	3.3	199.00	40	38	Yes	Yes			
15-05-11	"	2.9	28.6	3.5	232.73	45	36	Yes	Yes			
24-04-11	170416-119	2.8	28.4	3.14	216.24	40	38	Yes	-			
01-05-11	"	2.9	28.1	3.2	194.42	35	61	Yes	-			
02-05-11	"	2.8	28	3	174.72	30	38	Yes	No			
15-05-11	"	2.6	28	3		30		Yes	No			

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BHUMI GREEN ENERGY

Bio-Remediation

BANDHWARI DUMP SITE MCG & MCF
LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF Jan/Feb 2013

DATE	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (litre)	Temperature	000QU/FILES	LEACHATE GENERATION	SIGN. SUPERVISOR/ AUTHORISED PERSON	SIGN. MCG-JE/ AUTHORISED PERSON	REMARKS
29.01.13	Meat-05-655	2.0	28.2	2.0	276.39	50	32	16	Yes	[Signature]	[Signature]	
31.01.13	"	2.2	28.6	2.1	211.71	1/2	62	16	-	[Signature]	[Signature]	
02.02.13	"	2.3	28.4	2.1	196.20	35	37	16	No			
15.02.13	"	2.5	28.1	2.1	187.83							
29.01.13	Meat-05-654	2.2	29.5	2.5	242.80	55	32	16	Yes			
31.01.13	"	2.4	29.1	2.4	211.39	20	61	16	-			
02.02.13	"	2.4	29	2.3	206.29	115	62	16	-			
15.02.13	"	2.6	28.9	2.1	191.86	35	39	16	Yes			
29.01.13	Meat-05-653	2.0	29.4	2.5	235.07	115	39	16	Yes			
31.01.13	"	2.4	29.2	2.1	207.36	1/2	62	16	-			
02.02.13	"	2.3	29	2	189.92	35	63	16	-			
15.02.13	"	2.5	28.9	2.0	195.12	30	48	16	No			
29.01.13	Meat-05-652	2.8	29.8	2.4	216.96	50	49	16	Yes			
31.01.13	"	2.3	29.8	2.3	210.09	1/2	62	16	-			
02.02.13	"	2.6	29.4	2.2	195.67	1/2	63	16	-			
15.02.13	"	2.5	29.2	2.1	187.04	25	48	16	No			
29.01.13	Meat-05-651	2.0	28.4	2.5	230.87	45	49	16	Yes			
31.01.13	"	2.4	28.1	2.4	214.01	1/2	53	16	-			
02.02.13	"	2.3	29.5	2.3	186.02	35	63	16	-			
15.02.13	"	2.6	29.2	2.2	181.04	30	38	16	No			
29.01.13	Meat-05-650	2.4	28.4	2.4	230.10	50	39	16	Yes			
31.01.13	"	2.0	28.2	2.3	201.57	1/2	54	16	-			
02.02.13	"	2.6	28.5	2.2	189.70	40	62	16	-			
15.02.13	"	2.5	28.2	2.1	194.84	35	39	16	No			

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[Signatures]



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF April 2011

BANDHWARI DUMP SITE MCG & MCF

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (litres)	Temperature	ODOUR/FILLS	LEACHATE GENERATION	SIGN SUPERVISOR/ AUTHORISED PERSON	SIGN MCG/JE/ AUTHORISED PERSON	REMARKS
15-04-11	1104140-646	2.3	22.5	2.0	924.63	50	37	Yes	Yes	[Signature]	[Signature]	
16-04-11	1104140-646	2.3	21.5	2.0	893.25	50	37	Yes	Yes	[Signature]	[Signature]	
17-04-11	1104140-646	2.2	23.1	2.0	1002.61	50	37	Yes	Yes	[Signature]	[Signature]	
18-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
19-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
20-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
21-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
22-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
23-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
24-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
25-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
26-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
27-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
28-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
29-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
30-04-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
01-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
02-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
03-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
04-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
05-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
06-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
07-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
08-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
09-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
10-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
11-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
12-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
13-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
14-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
15-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
16-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
17-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
18-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
19-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
20-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
21-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
22-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
23-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
24-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
25-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
26-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
27-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
28-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
29-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	
30-05-11	1104140-646	2.2	23	2.0	1000.90	50	37	Yes	Yes	[Signature]	[Signature]	



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF *April 2013*

BANDHWARI DUMP SITE MCG & MCF

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (Litre)	Temperature	COOK/PILES	LEACHATE GENERATION	SIGN SUPERVISOR/AUTHORISED PERSON	SIGN MCG/JE/AUTHORISED PERSON	REMARKS
20-04-13	Heap no. 663	2.9	28.9	3.2	228.91	10	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
22-05-13	"	2.9	28.9	3.2	230.84	10	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
24-05-13	"	2.8	28.6	3.1	192.60	15	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
26-05-13	"	2.9	28.8	3	185.38	30	35	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
28-05-13	Heap no. 664	2.9	28.2	3.5	228.93	15	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
30-05-13	"	2.9	28	3.0	212.18	10	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
01-06-13	"	2.6	28.9	3.1	192.34	15	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
03-06-13	"	2.5	28.5	3.2	182.80	30	35	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
05-06-13	Heap no. 669	3	29.2	3.4	211.95	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
07-06-13	"	2.9	29	3.2	200.45	30	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
09-06-13	"	2.8	28.8	3.1	186.18	30	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
11-06-13	"	2.9	28.5	3	181.92	35	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
13-06-13	Heap no. 670	3	28.6	3.0	219.69	115	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
15-06-13	"	2.8	28.5	3.4	212.18	115	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
17-06-13	"	2.8	28.8	3.2	212.14	120	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
19-06-13	"	2.9	28.2	3.2	211.85	115	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
21-06-13	Heap no. 671	2.9	28.5	3.4	220.21	120	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
23-06-13	"	2.8	28.3	3.1	202.95	115	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
25-06-13	"	2.8	28	3.1	181.99	115	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
27-06-13	"	2.8	27.9	3	170.10	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
29-06-13	Heap no. 672	2.9	28.5	3.2	207.68	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
01-07-13	"	2.9	28.5	3.2	207.68	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
03-07-13	"	2.9	28.5	3.2	207.68	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
05-07-13	"	2.9	28.5	3.2	207.68	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
07-07-13	"	2.9	28.5	3.2	207.68	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
09-07-13	"	2.9	28.5	3.2	207.68	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	
11-07-13	"	2.9	28.5	3.2	207.68	110	32	10	Nil	<i>[Signature]</i>	<i>[Signature]</i>	



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF February 2017

BANDHWARI DUMP SITE MCG & MCF

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (Ltr/s)	Temperature	ODOUR/FILES	LEACHATE GENERATION	SIGILL SUPERVISOR/ AUTHORISED PERSON	SIHQ MCG/JE/ AUTHORISED PERSON	REMARKS
26.02.17	Heaps-639	3	20.1	3.2	225.02	45	35	Yes	Yes	[Signature]	[Signature]	
27.02.17	"	2.1	23.9	3.1	202.25	40	38	Yes	-	[Signature]	[Signature]	
28.02.17	"	2.2	28.6	3	192.49	35	47	Yes	-	[Signature]	[Signature]	
29.02.17	"	2.3	28.1	2.9	126.62	30	39	Yes	Yes	[Signature]	[Signature]	
01.03.17	Heaps-639	2	23.1	2.8	210.93	40	36	Yes	Yes	[Signature]	[Signature]	
02.03.17	"	2.9	22.9	2.3	211.80	35	52	Yes	-	[Signature]	[Signature]	
03.03.17	"	2.8	22.4	2.1	195.46	40	61	Yes	-	[Signature]	[Signature]	
04.03.17	"	2.2	22.1	2.1	181.76	30	38	Yes	Yes	[Signature]	[Signature]	
05.03.17	Heaps-639	2	20.2	2.2	213.13	45	37	Yes	Yes	[Signature]	[Signature]	
06.03.17	"	2.0	23.02	2.1	222.85	38	47	Yes	-	[Signature]	[Signature]	
07.03.17	"	2.8	23.6	2.2	162.29	33	62	Yes	-	[Signature]	[Signature]	
08.03.17	"	2.2	23.9	2.2	174.84	32	38	Yes	Yes	[Signature]	[Signature]	
09.03.17	Heaps-639	2.2	24.6	2.4	133.41	45	38	Yes	Yes	[Signature]	[Signature]	
10.03.17	"	2.3	26.9	2.3	206.60	48	31	Yes	-	[Signature]	[Signature]	
11.03.17	"	2.2	22.2	2.2	180.36	35	62	Yes	-	[Signature]	[Signature]	
12.03.17	"	2.3	22.9	2.1	121.78	30	30	Yes	Yes	[Signature]	[Signature]	
13.03.17	Heaps-639	2.8	24.7	2.8	212.24	35	39	Yes	Yes	[Signature]	[Signature]	
14.03.17	"	2.3	20.3	2.3	224.74	32	52	Yes	-	[Signature]	[Signature]	
15.03.17	"	2.0	24.1	2.0	202.02	35	63	Yes	-	[Signature]	[Signature]	
16.03.17	"	2.5	22.9	2.5	202.30	38	49	Yes	Yes	[Signature]	[Signature]	
17.03.17	Heaps-639	2.8	22.9	2.4	220.19	40	40	Yes	Yes	[Signature]	[Signature]	
18.03.17	"	2.3	22.7	2.2	189.28	45	52	Yes	-	[Signature]	[Signature]	
19.03.17	"	2.6	23.6	2.1	184.41	38	51	Yes	-	[Signature]	[Signature]	
20.03.17	"	2.5	22.5	2	141.80	40	40	Yes	Yes	[Signature]	[Signature]	

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BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF ...

BANDHWARI DUMP SITE MCG & MCF

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BID CULTURE (lbwt)	Temperature	COO/NILES	LEACHATE GENERATION	SIGN. SUPERVISOR/ AUTHORIZED PERSON	SIGN. MCG/JE/ AUTHORIZED PERSON	REMARKS
26-04-23	11	2.9	23.8	2.9	276.85	1/2	49	43	Yes	[Signature]	[Signature]	
27-04-23	11	2.9	23.5	3.2	210.54	1/2	52	43	-	[Signature]	[Signature]	
28-04-23	11	2.8	23.3	3.2	192.87	1/2	63	46	-	[Signature]	[Signature]	
29-04-23	11	2.9	23.1	3.1	181.45	3/4	58	48	No	[Signature]	[Signature]	
30-04-23	11	2.8	22.1	3.2	231.18	1/2	59	46	Yes	[Signature]	[Signature]	
01-05-23	11	2.9	22.1	3.4	206.32	1/2	59	46	-	[Signature]	[Signature]	
02-05-23	11	2.9	23.4	3.2	191.51	1/2	63	46	-	[Signature]	[Signature]	
03-05-23	11	2.5	23.8	3.1	179.41	3/4	59	46	Yes	[Signature]	[Signature]	
04-05-23	11	3	24.3	3.2	415.01	1/2	65	46	Yes	[Signature]	[Signature]	
05-05-23	11	2.9	29	3	201.87	1/2	44	40	-	[Signature]	[Signature]	
06-05-23	11	2.9	28.8	2.8	187.04	1/2	55	42	-	[Signature]	[Signature]	
07-05-23	11	2.3	18.4	2.4	123.97	1/2	37	40	Yes	[Signature]	[Signature]	
08-05-23	11	3	23.6	3.2	229.94	1/2	35	46	Yes	[Signature]	[Signature]	
09-05-23	11	2.9	27.3	3.4	216.95	3/4	44	40	-	[Signature]	[Signature]	
10-05-23	11	2.8	27.1	3.3	168.31	1/2	55	46	-	[Signature]	[Signature]	
11-05-23	11	2.5	26.9	3.1	185.07	3/4	52	40	Yes	[Signature]	[Signature]	
12-05-23	11	2.8	26.4	3.4	232.52	1/2	36	46	Yes	[Signature]	[Signature]	
13-05-23	11	2.8	30.5	3.1	218.11	1/2	45	46	-	[Signature]	[Signature]	
14-05-23	11	2.6	28.4	3.1	253.34	3/4	56	46	-	[Signature]	[Signature]	
15-05-23	11	2.5	30.2	3.1	184.21	3/4	53	42	Yes	[Signature]	[Signature]	
16-05-23	11	3	28.4	3.4	250.48	3/4	38	46	Yes	[Signature]	[Signature]	
17-05-23	11	2.9	24.2	3.2	216.28	1/2	45	48	-	[Signature]	[Signature]	
18-05-23	11	2.8	24	3.1	241.58	1/2	56	40	-	[Signature]	[Signature]	
19-05-23	11	2.5	28.4	3	249.23	1/2	53	40	Yes	[Signature]	[Signature]	



BHUMI GREEN ENERGY

Bio-Remediation

BHUMI GREEN ENERGY

LEGACY WASTE PROCESS MEASUREMENT RECORD BOOK FOR THE MONTH OF April 2023

BANDHWARI DUMP SITE MCG & MCF

Date	BATCH HEAP NO	HEIGHT	LENGTH	WIDTH	GROSS WEIGHT	BIO CULTURE (litre)	Temperature	ODOUR/FILES	LEACHATE GENERATION	SIGN. SUPERVISOR/ AUTHORISED PERSON	SIGN MCG-JE/ AUTHORISED PERSON	REMARKS
26-04-23	House 144	2.8	29.2	3.4	773.87	55	37	40	Yes			
27-04-23	"	2.8	29.3	3.3	704.85	45	45	30	-			
28-04-23	"	2.6	29.1	3.2	192.69	49	29	25	-			
29-04-23	"	2.5	29	3.1	129.80	55	34	40	Yes			
30-04-23	House 144	2.9	28.9	3.3	773.87	65	37	40	Yes			
01-05-23	"	2.8	28.6	3.1	615.61	60	36	30	-			
02-05-23	"	2.9	28.6	3.1	678.56	55	34	30	Yes			
03-05-23	"	2.9	28.1	3.1	183.14	50	34	30	Yes			
04-05-23	House 144	2.8	27.1	3.5	924.95	45	28	40	Yes			
05-05-23	"	2.7	27	3.4	712.04	60	42	40	-			
06-05-23	"	2.5	28.9	3.4	198.34	55	32	40	Yes			
07-05-23	"	2.5	28.5	3.4	182.49	50	32	30	Yes			
08-05-23	House 144	2.8	27.1	3.4	711.45	60	28	40	Yes			
09-05-23	"	2.9	27	3.4	200.46	55	42	40	-			
10-05-23	"	2.8	26.8	3.1	386.10	50	34	40	-			
11-05-23	"	2.7	26.5	3	121.71	55	32	40	Yes			
12-05-23	"	2.7	27.6	3.5	346.52	45	29	40	Yes			
13-05-23	"	2.9	27.5	3.4	232.10	55	42	40	-			
14-05-23	"	2.8	27.4	3.3	212.32	50	39	40	-			
15-05-23	"	2.7	27.4	3.2	501.21	55	36	40	Yes			
16-05-23	House 144	2.9	28.4	3.4	254.81	55	39	40	Yes			
17-05-23	"	2.8	28.1	3.4	202.25	50	39	40	-			
18-05-23	"	2.9	28	3.4	191.84	45	38	40	-			
19-05-23	"	2.6	27.9	3	124.16	40	36	40	Yes			



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

OUTPUT SCREENING MATERIAL WEIGHT.

Month of: April-23

883

S. No	Date	Vehicle No	Tare WT In (Kg)	Gross Wt In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Composit	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
1	20/4/23	HR-98-T-1919	1320	4010	2690							Bin	Bin	26.241
2		HR-98-T-1919	1320	4060	2740									
3		HR-98-T-1919	1150	3010	1860									
4		HR-98-T-1919	1150	3110	1960									
5		HR-98-T-1919	1150	3110	1960									
6		HR-98-T-1919	1150	3110	1960									
7		HR-98-T-1919	1150	3110	1960									
8		HR-98-T-1919	1150	3110	1960									
9		HR-98-T-1919	1150	3110	1960									
10		HR-98-T-1919	1150	3110	1960									
11		HR-98-T-1919	1150	3110	1960									
12		HR-98-T-1919	1150	3110	1960									
13		HR-98-T-1919	1150	3110	1960									
14		HR-98-T-1919	1150	3110	1960									
15		HR-98-T-1919	1150	3110	1960									
16		HR-98-T-1919	1150	3110	1960									
17		HR-98-T-1919	1150	3110	1960									
18		HR-98-T-1919	1150	3110	1960									
19		HR-98-T-1919	1150	3110	1960									
20		HR-98-T-1919	1150	3110	1960									
21		HR-98-T-1919	1150	3110	1960									
22		HR-98-T-1919	1150	3110	1960									
23		HR-98-T-1919	1150	3110	1960									
24		HR-98-T-1919	1150	3110	1960									
25		HR-98-T-1919	1150	3110	1960									
26		HR-98-T-1919	1150	3110	1960									
27		HR-98-T-1919	1150	3110	1960									
28		HR-98-T-1919	1150	3110	1960									
29		HR-98-T-1919	1150	3110	1960									
30		HR-98-T-1919	1150	3110	1960									

Bin

Bin



BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

BHUMI GREEN ENERGY

OUTPUT SCREENING MATERIAL WEIGHT.

Month Of: *April-23*

Sr No	Date	Vehicle No	Tare WT In (Kgs)	Gross WT In (Kgs)	Net WT In (Kgs)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
31	26/4/23	HR-08-7-5211	1100	2300	910									22.50%
32		HR-02-10-8208	1100	2310	810									"
33		HR-02-14-8209	1100	2300	810									"
34		HR-02-14-8209	1100	2300	810									"
35		HR-02-14-8209	1100	2300	810									"
36		HR-02-14-8209	1100	2300	810									"
37		HR-02-14-8209	1100	2300	810									"
38		HR-02-14-8209	1100	2300	810									"
39		HR-02-14-8209	1100	2300	810									"
40		HR-02-14-8209	1100	2300	810									"
41		HR-02-14-8209	1100	2300	810									"
42		HR-02-14-8209	1100	2300	810									"
43		HR-02-14-8209	1100	2300	810									"
44		HR-02-14-8209	1100	2300	810									"
45		HR-02-14-8209	1100	2300	810									"
46		HR-02-14-8209	1100	2300	810									"
47		HR-02-14-8209	1100	2300	810									"
48		HR-02-14-8209	1100	2300	810									"
49		HR-02-14-8209	1100	2300	810									"
50		HR-02-14-8209	1100	2300	810									"
51		HR-02-14-8209	1100	2300	810									"
52		HR-02-14-8209	1100	2300	810									"
53		HR-02-14-8209	1100	2300	810									"
54		HR-02-14-8209	1100	2300	810									"
55		HR-02-14-8209	1100	2300	810									"
56		HR-02-14-8209	1100	2300	810									"
57		HR-02-14-8209	1100	2300	810									"
58		HR-02-14-8209	1100	2300	810									"
59		HR-02-14-8209	1100	2300	810									"
60		HR-02-14-8209	1100	2300	810									"
61		HR-02-14-8209	1100	2300	810									"
62		HR-02-14-8209	1100	2300	810									"
63		HR-02-14-8209	1100	2300	810									"
64		HR-02-14-8209	1100	2300	810									"
65		HR-02-14-8209	1100	2300	810									"

None fed

for

*22.50%
22.50%
22.50%*

884



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF
OUTPUT SCREENING MATERIAL WEIGHT.

BIO-MINING
Month of: 7/2023

886

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross WT In (Kg)	Net WT In (Kg)	Date of Feeding	Running hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
1	21/7/23	HR-01-01-2021	11000	20130	9030							Arin	[Signature]	P.V.P
2		UP-14-01-2102	11000	20130	9030									
3		HR-02-01-2021	11000	20130	9030									
4		UP-14-01-2102	11000	20130	9030									
5		HR-02-01-2021	11000	20130	9030									
6		UP-14-01-2102	11000	20130	9030									
7		HR-02-01-2021	11000	20130	9030									
8		UP-14-01-2102	11000	20130	9030									
9		HR-02-01-2021	11000	20130	9030									
10		UP-14-01-2102	11000	20130	9030									
11		HR-02-01-2021	11000	20130	9030									
12		UP-14-01-2102	11000	20130	9030									
13		HR-02-01-2021	11000	20130	9030									
14		UP-14-01-2102	11000	20130	9030									
15		HR-02-01-2021	11000	20130	9030									
16		UP-14-01-2102	11000	20130	9030									
17		HR-02-01-2021	11000	20130	9030									
18		UP-14-01-2102	11000	20130	9030									
19		HR-02-01-2021	11000	20130	9030									
20		UP-14-01-2102	11000	20130	9030									
21	21/7/23	HR-02-01-2021	11000	20130	9030									
22		UP-14-01-2102	11000	20130	9030									
23		HR-02-01-2021	11000	20130	9030									
24		UP-14-01-2102	11000	20130	9030									
25		HR-02-01-2021	11000	20130	9030									
26		UP-14-01-2102	11000	20130	9030									
27		HR-02-01-2021	11000	20130	9030									
28		UP-14-01-2102	11000	20130	9030									
29		HR-02-01-2021	11000	20130	9030									
30		UP-14-01-2102	11000	20130	9030									
31	21/7/23	HR-02-01-2021	11000	20130	9030									

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BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF
OUTPUT SCREENING MATERIAL WEIGHT.

BIO-MINING
Month of: Jan 2023

887

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross Wt In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R/D/F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
51	21/01/23	HP-23-41-2103	11410	52300	19990									26-1071
52		HP-23-41-2305	11610	34410	22800									
53		HP-23-41-2103	11620	30690	19170									
54		HP-23-41-2305	11620	33820	22200									
55		HP-23-41-2103	11660	31990	20330									
56		HP-23-41-2305	11660	30090	18430									
57		HP-23-41-2103	11660	25390	13730									
58		HP-23-41-2305	11660	25390	13730									
59		HP-23-41-2103	11660	25390	13730									
60		HP-23-41-2305	11660	25390	13730									
61		HP-23-41-2103	11660	25390	13730									
62		HP-23-41-2305	11660	25390	13730									
63		HP-23-41-2103	11660	25390	13730									
64		HP-23-41-2305	11660	25390	13730									
65		HP-23-41-2103	11660	25390	13730									
66		HP-23-41-2305	11660	25390	13730									
67		HP-23-41-2103	11660	25390	13730									
68		HP-23-41-2305	11660	25390	13730									
69		HP-23-41-2103	11660	25390	13730									
70		HP-23-41-2305	11660	25390	13730									
71		HP-23-41-2103	11660	25390	13730									
72		HP-23-41-2305	11660	25390	13730									

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BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

OUTPUT SCREENING MATERIAL WEIGHT.

Month Of: April-2023

HUMI GREEN ENERGY

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross Wt In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
63	21/04/23	UP-14-DT-1020	10900	20120	18000								2x-101
64		UP-28-T-0388	13100	20000	19620								
65		UP-22-UP-2108	10100	19910	9910								
66		UP-22-UP-2108	11100	21100	21600								
67		UP-28-T-0388	12100	20200	18100								
68		UP-28-T-0388	14000	20400	18000								
69		UP-14-DT-1020	12000	20000	18000								
70		UP-28-T-0388	11000	20000	19000								
71		UP-14-DT-1020	12000	20000	18000								
72		UP-28-T-0388	12000	20000	18000								
73		UP-28-T-0388	12000	20000	18000								
74		UP-28-T-0388	12000	20000	18000								
75		UP-28-T-0388	12000	20000	18000								
76		UP-28-T-0388	12000	20000	18000								
77		UP-28-T-0388	12000	20000	18000								
78		UP-28-T-0388	12000	20000	18000								
79		UP-28-T-0388	12000	20000	18000								
80		UP-28-T-0388	12000	20000	18000								
81		UP-28-T-0388	12000	20000	18000								
82		UP-28-T-0388	12000	20000	18000								
83		UP-28-T-0388	12000	20000	18000								
84		UP-28-T-0388	12000	20000	18000								
85		UP-28-T-0388	12000	20000	18000								
86		UP-28-T-0388	12000	20000	18000								
87		UP-28-T-0388	12000	20000	18000								
88		UP-28-T-0388	12000	20000	18000								
89		UP-28-T-0388	12000	20000	18000								
90		UP-28-T-0388	12000	20000	18000								
91		UP-28-T-0388	12000	20000	18000								
92		UP-28-T-0388	12000	20000	18000								
93		UP-28-T-0388	12000	20000	18000								

888



BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCC & MCF

BIO-MINING

OUTPUT SCREENING MATERIAL WEIGHT..

Month Of: July 2023

889

Sr. No	Date	Vehicle No	Tare WT In (KG)	Gross Wt In (KG)	Net WT In (KG)	Date Of Feeding	Running Hrs	R.D.P	Compost	Inert	C&D	Sign MCO	Sign Bhumi Green	Remark
90	9/16/23	HP-01-HP-8892	1225	2820	1595									Residual
91	9/16/23	HP-02-HP-8893	1100	2810	1710									"
92	9/16/23	HP-03-HP-8894	1450	3820	2370									RSE
93	9/16/23	HP-04-HP-8895	1010	4250	3240									Residual
94	9/16/23	HP-05-HP-8896	1410	5100	3690									"
95	9/16/23	HP-06-HP-8897	1410	5200	3790									"
96	9/16/23	HP-07-HP-8898	1410	5200	3790									"
97	9/16/23	HP-08-HP-8899	1410	5200	3790									"
98	9/16/23	HP-09-HP-8900	1410	5200	3790									"
99	9/16/23	HP-10-HP-8901	1410	5200	3790									"
100	9/16/23	HP-11-HP-8902	1410	5200	3790									"
101	9/16/23	HP-12-HP-8903	1410	5200	3790									"
102	9/16/23	HP-13-HP-8904	1410	5200	3790									"
103	9/16/23	HP-14-HP-8905	1410	5200	3790									"
104	9/16/23	HP-15-HP-8906	1410	5200	3790									"
105	9/16/23	HP-16-HP-8907	1410	5200	3790									"
106	9/16/23	HP-17-HP-8908	1410	5200	3790									"
107	9/16/23	HP-18-HP-8909	1410	5200	3790									"
108	9/16/23	HP-19-HP-8910	1410	5200	3790									"
109	9/16/23	HP-20-HP-8911	1410	5200	3790									"
110	9/16/23	HP-21-HP-8912	1410	5200	3790									"
111	9/16/23	HP-22-HP-8913	1410	5200	3790									"
112	9/16/23	HP-23-HP-8914	1410	5200	3790									"
113	9/16/23	HP-24-HP-8915	1410	5200	3790									"
114	9/16/23	HP-25-HP-8916	1410	5200	3790									"
115	9/16/23	HP-26-HP-8917	1410	5200	3790									"
116	9/16/23	HP-27-HP-8918	1410	5200	3790									"
117	9/16/23	HP-28-HP-8919	1410	5200	3790									"
118	9/16/23	HP-29-HP-8920	1410	5200	3790									"
119	9/16/23	HP-30-HP-8921	1410	5200	3790									"
120	9/16/23	HP-31-HP-8922	1410	5200	3790									"
121	9/16/23	HP-32-HP-8923	1410	5200	3790									"
122	9/16/23	HP-33-HP-8924	1410	5200	3790									"
123	9/16/23	HP-34-HP-8925	1410	5200	3790									"
124	9/16/23	HP-35-HP-8926	1410	5200	3790									"
125	9/16/23	HP-36-HP-8927	1410	5200	3790									"
126	9/16/23	HP-37-HP-8928	1410	5200	3790									"
127	9/16/23	HP-38-HP-8929	1410	5200	3790									"
128	9/16/23	HP-39-HP-8930	1410	5200	3790									"
129	9/16/23	HP-40-HP-8931	1410	5200	3790									"
130	9/16/23	HP-41-HP-8932	1410	5200	3790									"
131	9/16/23	HP-42-HP-8933	1410	5200	3790									"
132	9/16/23	HP-43-HP-8934	1410	5200	3790									"
133	9/16/23	HP-44-HP-8935	1410	5200	3790									"
134	9/16/23	HP-45-HP-8936	1410	5200	3790									"
135	9/16/23	HP-46-HP-8937	1410	5200	3790									"
136	9/16/23	HP-47-HP-8938	1410	5200	3790									"
137	9/16/23	HP-48-HP-8939	1410	5200	3790									"
138	9/16/23	HP-49-HP-8940	1410	5200	3790									"
139	9/16/23	HP-50-HP-8941	1410	5200	3790									"
140	9/16/23	HP-51-HP-8942	1410	5200	3790									"
141	9/16/23	HP-52-HP-8943	1410	5200	3790									"
142	9/16/23	HP-53-HP-8944	1410	5200	3790									"
143	9/16/23	HP-54-HP-8945	1410	5200	3790									"
144	9/16/23	HP-55-HP-8946	1410	5200	3790									"
145	9/16/23	HP-56-HP-8947	1410	5200	3790									"
146	9/16/23	HP-57-HP-8948	1410	5200	3790									"
147	9/16/23	HP-58-HP-8949	1410	5200	3790									"
148	9/16/23	HP-59-HP-8950	1410	5200	3790									"
149	9/16/23	HP-60-HP-8951	1410	5200	3790									"
150	9/16/23	HP-61-HP-8952	1410	5200	3790									"



BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

BHUMI GREEN ENERGY

OUTPUT SCREENING MATERIAL WEIGHT.

Month of April 2023

890

Sr No	Date	Vehicle No	Tare WT In (Kg)	Gross WT In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	CAD	Sign MCG	Sign Bhumi Green	Remark
125	21/4/23	HIP-62-110-8255	11260	23660	22530									20000
126		HIP-62-110-8255	11510	29120	28010									20000
127		HIP-38-01-2311	12100	27020	25820									20000
128		HIP-31-F1-8168	11400	29150	28010									20000
129		GT-14-61-6146	16530	22340	15810									20000
130		HIP-38-01-2311	14330	29010	27580									20000
131		HIP-55-71-2334	12150	31230	29080									20000
132	21/4/23	HIP-32-61-1195	14620	31860	27240									20000
133		HIP-32-110-8255	12110	29290	27080									20000
134		HIP-38-110-8255	14110	31330	29920									20000
135		HIP-38-01-2311	14110	28940	27530									20000
136		HIP-31-F1-8168	14900	29520	28030									20000
137		HIP-38-01-2311	14900	29520	28030									20000
138		HIP-31-F1-8168	14900	29520	28030									20000
139		HIP-38-01-2311	14900	29520	28030									20000
140		HIP-31-F1-8168	14900	29520	28030									20000
				Total	233960									

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BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

BHUMI GREEN ENERGY

OUTPUT SCREENING MATERIAL WEIGHT.

Month Of: *April*

892

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross Wt In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
22	21/4/23	HP-03-10-8355	11110	23110	21990						<i>Am</i>	<i>Jan</i>	<i>Wt-101</i>
23		HP-34-X-5961	11661	14621	5260								<i>Wt-101</i>
24		HP-50-C-2162	11846	3162	1016								<i>Wt-101</i>
25		HP-42-V-9939	11256	3160	1816								<i>Wt-101</i>
26		HP-11-V-2662	11421	29230	24210								<i>Wt-101</i>
27		HP-38-1-5353	11630	26250	19110								<i>Wt-101</i>
28		HP-02-X-1452	11300	27635	20430								<i>Wt-101</i>
29		HP-02-08-8150	11060	31610	19210								<i>Wt-101</i>
30		HP-38-01-1211	11720	19920	25210								<i>Wt-101</i>
31	21/4/23	HP-02-10-8355	11110	23110	17510						<i>Am</i>		<i>Wt-101</i>
32		HP-02-10-8355	11110	23110	20110						<i>Am</i>		<i>Wt-101</i>
33		HP-55-1-1202	11516	26120	18110								<i>Wt-101</i>
34		HP-58-V-1154	11260	20750	19280								<i>Wt-101</i>
35		HP-53-1-1154	11260	15960	32510								<i>Wt-101</i>
36		HP-53-1-1154	11260	15960	19990								<i>Wt-101</i>
37		HP-53-1-1154	11260	15960	21210								<i>Wt-101</i>
38		HP-53-1-1154	11260	15960	23620								<i>Wt-101</i>
39		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
40		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
41		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
42		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
43		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
44		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
45		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
46		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
47		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
48		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
49		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
50		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
51		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
52		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
53		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
54		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
55		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
56		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
57		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
58		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
59		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
60		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
61		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
62		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
63		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
64		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
65		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
66		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
67		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
68		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
69		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>
70		HP-53-1-1154	11260	15960	21930								<i>Wt-101</i>
71		HP-53-1-1154	11260	15960	24910								<i>Wt-101</i>
72		HP-53-1-1154	11260	15960	19830								<i>Wt-101</i>

Am

Jan

Am

Wt-101



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BIO-MINING

OUTPUT SCREENING MATERIAL WEIGHT.

Month of: April-2020

894

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross WT In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost Inert	CAD	Sign MCG	Sign Bhumi Green	Remark
06	02/04/20	HR-99-V-1424	12000	26370	25170						<i>Prasen</i>	<i>Prasen</i>	Pro soil
07		HR-99-FM-1761	12000	22730	20530								"
08		HR-99-AM-9332	12000	24030	22830								"
09		HR-99-41-3225	12000	31120	19120								"
10		HR-99-AM-2724	12000	22730	20530								"
11		HR-99-41-3225	12000	22730	20530								"
12		HR-99-41-3225	12000	22730	20530								"
13		HR-99-41-3225	12000	22730	20530								"
14		HR-99-41-3225	12000	22730	20530								"
15		HR-99-41-3225	12000	22730	20530								"
16		HR-99-41-3225	12000	22730	20530								"
17		HR-99-41-3225	12000	22730	20530								"
18		HR-99-41-3225	12000	22730	20530								"
19		HR-99-41-3225	12000	22730	20530								"
20		HR-99-41-3225	12000	22730	20530								"
21		HR-99-41-3225	12000	22730	20530								"
22		HR-99-41-3225	12000	22730	20530								"
23		HR-99-41-3225	12000	22730	20530								"
24		HR-99-41-3225	12000	22730	20530								"
25		HR-99-41-3225	12000	22730	20530								"
26		HR-99-41-3225	12000	22730	20530								"
27		HR-99-41-3225	12000	22730	20530								"
28		HR-99-41-3225	12000	22730	20530								"
29		HR-99-41-3225	12000	22730	20530								"
30		HR-99-41-3225	12000	22730	20530								"
31		HR-99-41-3225	12000	22730	20530								"
32		HR-99-41-3225	12000	22730	20530								"
33		HR-99-41-3225	12000	22730	20530								"
34		HR-99-41-3225	12000	22730	20530								"
35		HR-99-41-3225	12000	22730	20530								"
36		HR-99-41-3225	12000	22730	20530								"
37		HR-99-41-3225	12000	22730	20530								"
38		HR-99-41-3225	12000	22730	20530								"
39		HR-99-41-3225	12000	22730	20530								"
40		HR-99-41-3225	12000	22730	20530								"
41		HR-99-41-3225	12000	22730	20530								"
42		HR-99-41-3225	12000	22730	20530								"
43		HR-99-41-3225	12000	22730	20530								"
44		HR-99-41-3225	12000	22730	20530								"
45		HR-99-41-3225	12000	22730	20530								"
46		HR-99-41-3225	12000	22730	20530								"
47		HR-99-41-3225	12000	22730	20530								"
48		HR-99-41-3225	12000	22730	20530								"
49		HR-99-41-3225	12000	22730	20530								"
50		HR-99-41-3225	12000	22730	20530								"
51		HR-99-41-3225	12000	22730	20530								"
52		HR-99-41-3225	12000	22730	20530								"
53		HR-99-41-3225	12000	22730	20530								"
54		HR-99-41-3225	12000	22730	20530								"
55		HR-99-41-3225	12000	22730	20530								"
56		HR-99-41-3225	12000	22730	20530								"
57		HR-99-41-3225	12000	22730	20530								"
58		HR-99-41-3225	12000	22730	20530								"
59		HR-99-41-3225	12000	22730	20530								"
60		HR-99-41-3225	12000	22730	20530								"
61		HR-99-41-3225	12000	22730	20530								"
62		HR-99-41-3225	12000	22730	20530								"
63		HR-99-41-3225	12000	22730	20530								"
64		HR-99-41-3225	12000	22730	20530								"
65		HR-99-41-3225	12000	22730	20530								"
66		HR-99-41-3225	12000	22730	20530								"
67		HR-99-41-3225	12000	22730	20530								"
68		HR-99-41-3225	12000	22730	20530								"
69		HR-99-41-3225	12000	22730	20530								"
70		HR-99-41-3225	12000	22730	20530								"
71		HR-99-41-3225	12000	22730	20530								"
72		HR-99-41-3225	12000	22730	20530								"
73		HR-99-41-3225	12000	22730	20530								"
74		HR-99-41-3225	12000	22730	20530								"
75		HR-99-41-3225	12000	22730	20530								"
76		HR-99-41-3225	12000	22730	20530								"
77		HR-99-41-3225	12000	22730	20530								"
78		HR-99-41-3225	12000	22730	20530								"
79		HR-99-41-3225	12000	22730	20530								"
80		HR-99-41-3225	12000	22730	20530								"
81		HR-99-41-3225	12000	22730	20530								"
82		HR-99-41-3225	12000	22730	20530								"
83		HR-99-41-3225	12000	22730	20530								"
84		HR-99-41-3225	12000	22730	20530								"
85		HR-99-41-3225	12000	22730	20530								"
86		HR-99-41-3225	12000	22730	20530								"
87		HR-99-41-3225	12000	22730	20530								"
88		HR-99-41-3225	12000	22730	20530								"
89		HR-99-41-3225	12000	22730	20530								"
90		HR-99-41-3225	12000	22730	20530								"
91		HR-99-41-3225	12000	22730	20530								"
92		HR-99-41-3225	12000	22730	20530								"
93		HR-99-41-3225	12000	22730	20530								"
94		HR-99-41-3225	12000	22730	20530								"
95		HR-99-41-3225	12000	22730	20530								"
96		HR-99-41-3225	12000	22730	20530								"
97		HR-99-41-3225	12000	22730	20530								"
98		HR-99-41-3225	12000	22730	20530								"
99		HR-99-41-3225	12000	22730	20530								"
100		HR-99-41-3225	12000	22730	20530								"

Prasen

Prasen

Off road material
Pro soil



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & NCF

BIO-MINING

OUTPUT SCREENING MATERIAL WEIGHT.

Month of... *Dec*

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross Wt In (Kg)	Net WT In (Kg)	Date of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
125	21/11/23	MF-25-01-1103	11516	99940	19130							<i>Pooja</i>	<i>Pa</i>	<i>Gravel</i>
126		LP-12-01-1103	11086	98990	19840							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
127		MF-25-01-1103	11150	90500	18400							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
128		LP-12-01-1103	11150	90500	18400							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
129		LP-12-01-1103	11150	90500	18400							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
130		LP-12-01-1103	11150	90500	18400							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
131		MF-25-01-1103	11150	90500	18400							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
132		LP-12-01-1103	11150	90500	18400							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
133	21/11/23	MF-25-01-1103	11150	90500	18400							<i>Pooja</i>	<i>Pa</i>	<i>"</i>
				<i>Total</i>	<i>9650321</i>									



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF

BID-MINING

OUTPUT SCREENING MATERIAL WEIGHT.

Month Of: April-23

Sr. No	Date	Vehicle No	Tare WT In (Kg)	Gross WT In (Kg)	Net WT In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
1	23/4/23	HP-28-U-1024	11600	30130	18530							<i>Arin</i>	<i>[Signature]</i>	28-271
2		HP-28-U-1024	11900	29200	17300									
3		HP-28-U-1024	11930	28130	16200									
4		HP-28-U-1024	11930	28130	16200									
5		HP-28-U-1024	11930	28130	16200									
6		HP-28-U-1024	11930	28130	16200									
7		HP-28-U-1024	11930	28130	16200									
8		HP-28-U-1024	11930	28130	16200									
9		HP-28-U-1024	11930	28130	16200									
10		HP-28-U-1024	11930	28130	16200									
11		HP-28-U-1024	11930	28130	16200									
12		HP-28-U-1024	11930	28130	16200									
13		HP-28-U-1024	11930	28130	16200									
14		HP-28-U-1024	11930	28130	16200									
15		HP-28-U-1024	11930	28130	16200									
16		HP-28-U-1024	11930	28130	16200									
17		HP-28-U-1024	11930	28130	16200									
18		HP-28-U-1024	11930	28130	16200									
19		HP-28-U-1024	11930	28130	16200									
20		HP-28-U-1024	11930	28130	16200									
21		HP-28-U-1024	11930	28130	16200									
22		HP-28-U-1024	11930	28130	16200									
23		HP-28-U-1024	11930	28130	16200									
24		HP-28-U-1024	11930	28130	16200									
25		HP-28-U-1024	11930	28130	16200									
26		HP-28-U-1024	11930	28130	16200									
27		HP-28-U-1024	11930	28130	16200									
28		HP-28-U-1024	11930	28130	16200									
29		HP-28-U-1024	11930	28130	16200									
30		HP-28-U-1024	11930	28130	16200									
31	23/4/23	HP-28-U-1024	11930	28130	16200							<i>Arin</i>	<i>[Signature]</i>	28-271

896



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

BANDHWARI DUMP SITE MCG & MCF
OUTPUT SCREENING MATERIAL WEIGHT.

BIO-MINING
Month Of: Feb-23

897

Sr. No	Date	Vehicle No	Tare Wt In (Kg)	Gross Wt In (Kg)	Net Wt In (Kg)	Date Of Feeding	Running Hrs	R.D.F	Compost	Inert	C&D	Sign MCG	Sign Bhumi Green	Remark
32	23/02/23	HR-02-HR-2911	11970	42110	30140									7/2001
33		HR-02-HR-2912	11970	42060	30090									8/2001
34		HR-02-HR-2913	11910	41610	29700									9/2001
35		HR-02-HR-2914	11610	40160	28550									10/2001
36		HR-02-HR-2915	11610	40160	28550									11/2001
37		HR-02-HR-2916	11610	40160	28550									12/2001
38		HR-02-HR-2917	11610	40160	28550									13/2001
39		HR-02-HR-2918	11610	40160	28550									14/2001
40		HR-02-HR-2919	11610	40160	28550									15/2001
41		HR-02-HR-2920	11610	40160	28550									16/2001
42		HR-02-HR-2921	11610	40160	28550									17/2001
43		HR-02-HR-2922	11610	40160	28550									18/2001
44		HR-02-HR-2923	11610	40160	28550									19/2001
45		HR-02-HR-2924	11610	40160	28550									20/2001
46		HR-02-HR-2925	11610	40160	28550									21/2001
47		HR-02-HR-2926	11610	40160	28550									22/2001
48		HR-02-HR-2927	11610	40160	28550									23/2001
49		HR-02-HR-2928	11610	40160	28550									24/2001
50		HR-02-HR-2929	11610	40160	28550									25/2001
51		HR-02-HR-2930	11610	40160	28550									26/2001
52		HR-02-HR-2931	11610	40160	28550									27/2001
53		HR-02-HR-2932	11610	40160	28550									28/2001
54		HR-02-HR-2933	11610	40160	28550									29/2001
55		HR-02-HR-2934	11610	40160	28550									30/2001
56		HR-02-HR-2935	11610	40160	28550									31/2001
57		HR-02-HR-2936	11610	40160	28550									01/2002
58		HR-02-HR-2937	11610	40160	28550									02/2002
59		HR-02-HR-2938	11610	40160	28550									03/2002
60		HR-02-HR-2939	11610	40160	28550									04/2002
61		HR-02-HR-2940	11610	40160	28550									05/2002
62		HR-02-HR-2941	11610	40160	28550									06/2002
63		HR-02-HR-2942	11610	40160	28550									07/2002
64		HR-02-HR-2943	11610	40160	28550									08/2002
65		HR-02-HR-2944	11610	40160	28550									09/2002
66		HR-02-HR-2945	11610	40160	28550									10/2002
67		HR-02-HR-2946	11610	40160	28550									11/2002
68		HR-02-HR-2947	11610	40160	28550									12/2002
69		HR-02-HR-2948	11610	40160	28550									01/2003
70		HR-02-HR-2949	11610	40160	28550									02/2003

[Handwritten signatures and initials in the bottom right corner of the table area.]

MUNICIPAL CORPORATION GURUGRAM					
BHUMI GREEN ENERGY-UNIT-6					
Bandhwari SLF . Site, Near Gurugram, Haryana					
Product wise Dispatch Summary month of 22-March-2023 To nov-23					
DATE	COMPOST(6mm, 20mm,40mm)	C & D	INERT	RDF	TOTAL
22/03/2023	2856.650	63.300	211.310	0.000	3131.260
23/03/2023	2694.820	107.310	252.510	0.000	3054.640
24/03/2023	2561.900	86.200	473.470	0.000	3121.570
25/03/2023	2803.790	68.660	285.690	167.640	3325.780
26/03/2023	2780.150	94.500	260.130	18.900	3153.680
27/03/2023	2761.900	97.200	261.010	0.000	3120.110
28/03/2023	2883.790	65.600	171.860	0.000	3121.250
29/03/2023	2798.100	59.220	274.590	0.000	3131.910
30/03/2023	2653.010	34.660	297.680	0.000	2985.350
31/03/2023	2616.820	51.930	334.420	0.000	3003.170
01/04/2023	2546.120	42.010	255.880	0.000	2844.010
02/04/2023	2463.480	37.600	227.210	0.000	2728.290
03/04/2023	2488.590	72.030	322.880	0.000	2883.500
04/04/2023	2555.890	41.530	212.350	1.660	2811.430
05/04/2023	2336.430	180.400	182.230	94.660	2793.720
06/04/2023	2415.360	64.040	361.670	57.080	2898.150
07/04/2023	2424.080	20.080	306.910	204.110	2955.180
08/04/2023	2476.680	54.870	237.070	156.850	2925.470
09/04/2023	2607.230	53.860	184.870	135.610	2981.570
10/04/2023	2315.230	43.550	329.530	40.430	2728.740
11/04/2023	2481.100	61.510	250.280	112.500	2905.390
12/04/2023	2517.770	155.780	292.660	0.000	2966.210
13/04/2023	2603.620	46.380	176.640	0.000	2826.640
14/04/2023	2218.160	38.470	227.950	45.050	2529.630
15/04/2023	2353.840	78.700	311.250	148.050	2891.840
16/04/2023	2255.890	98.700	260.650	207.590	2822.830
17/04/2023	2424.920	39.410	338.500	0.000	2802.830
18/04/2023	857.310	0.000	0.000	120.040	977.350
19/04/2023	0.000	0.000	0.000	0.000	0.000
20/04/2023	1317.250	39.370	184.070	149.960	1690.650
21/04/2023	2555.940	39.280	198.240	344.000	3137.460
22/04/2023	2506.400	59.740	220.520	267.640	3054.300
23/04/2023	2622.270	58.550	224.040	366.850	3271.710
24/04/2023	2661.290	120.090	360.000	433.750	3575.130
25/04/2023	2275.010	71.370	375.780	356.020	3078.180
26/04/2023	2604.970	100.350	384.350	354.630	3444.300
27/04/2023	2474.890	84.340	300.500	298.300	3158.030
28/04/2023	2367.770	115.510	387.990	398.060	3269.330
29/04/2023	2363.920	93.750	442.780	338.520	3238.970
30/04/2023	1976.040	78.940	269.270	139.540	2463.790
01/05/2023	1812.430	0.000	67.420	59.780	1939.630
02/05/2023	2196.300	35.810	102.930	176.960	2512.000
03/05/2023	2138.820	163.300	438.500	319.840	3060.460
04/05/2023	1349.660	58.570	31.180	0.000	1439.410

05/05/2023	232.340	0.000	0.000	322.880	555.220
06/05/2023	37.430	0.000	0.000	244.200	281.630
07/05/2023	0.000	0.000	0.000	210.090	210.090
08/05/2023	0.000	0.000	0.000	230.650	230.650
09/05/2023	0.000	0.000	0.000	173.370	173.370
10/05/2023	0.000	0.000	0.000	204.330	204.330
11/05/2023	0.000	0.000	0.000	107.010	107.010
12/05/2023	307.190	0.000	0.000	200.050	507.240
13/05/2023	1405.150	116.030	168.610	211.420	1901.210
14/05/2023	1720.970	71.550	210.280	204.550	2207.350
15/05/2023	2231.370	0.000	74.590	291.110	2597.070
16/05/2023	2384.050	0.000	0.000	266.300	2650.350
17/05/2023	1987.160	0.000	0.000	183.350	2170.510
18/05/2023	1691.330	0.000	84.920	212.860	1989.110
19/05/2023	1919.370	19.250	142.870	413.120	2494.610
20/05/2023	2107.400	0.000	35.040	210.100	2352.540
21/05/2023	2035.990	36.900	446.440	162.390	2681.720
22/05/2023	1483.770	0.000	1097.200	67.450	2648.420
23/05/2023	1633.100	0.000	786.750	0.000	2419.850
24/05/2023	1977.610	69.430	689.230	234.190	2970.460
25/05/2023	2115.120	0.000	317.470	165.320	2597.910
26/05/2023	2163.660	0.000	418.290	245.710	2827.660
27/05/2023	2194.080	0.000	368.220	69.730	2632.030
28/05/2023	2430.370	54.540	311.180	220.730	3016.820
29/05/2023	2462.360	0.000	246.510	117.890	2826.760
30/05/2023	2320.610	0.000	205.830	182.540	2708.980
31/05/2023	2644.370	0.000	315.480	82.300	3042.150
01/06/2023	2494.060	34.880	275.130	798.560	3102.630
02/06/2023	2649.480	0.000	289.410	80.000	3018.890
03/06/2023	2529.430	107.990	285.610	234.420	3157.450
04/06/2023	2702.740	106.420	252.600	156.930	3218.690
05/06/2023	2817.870	92.950	227.260	168.990	3307.070
06/06/2023	2499.150	118.840	0.000	275.750	2893.740
07/06/2023	2822.050	65.790	124.320	165.920	3178.080
08/06/2023	2882.290	62.110	0.000	188.480	3132.880
09/06/2023	2539.150	0.000	308.900	288.850	3136.900
10/06/2023	3101.240	63.050	102.680	277.680	3544.650
11/06/2023	3221.980	0.000	206.950	314.360	3743.290
12/06/2023	2859.960	55.230	164.490	297.690	3377.370
13/06/2023	2899.130	74.300	229.490	254.870	3457.790
14/06/2023	3030.330	112.240	18.620	279.640	3440.830
15/06/2023	2955.430	73.910	132.860	311.320	3473.520
16/06/2023	3073.790	89.160	113.280	107.970	3384.200
17/06/2023	3066.620	55.690	106.300	30.580	3259.190
18/06/2023	3018.940	37.420	141.220	145.690	3343.270
19/06/2023	2517.510	71.630	90.550	71.410	2751.100
20/06/2023	2528.550	36.130	77.310	128.900	2770.890
21/06/2023	2698.840	72.670	30.380	35.670	2837.560
22/06/2023	2566.860	32.130	80.300	106.820	2786.110
23/06/2023	2173.320	41.970	130.210	106.920	2452.420
24/06/2023	2697.190	0.000	76.070	156.690	2929.950
25/06/2023	2414.780	0.000	38.900	0.000	2453.680
26/06/2023	1596.460	229.130	0.000	0.000	1825.590
27/06/2023	1866.380	0.000	121.700	0.000	1988.080
28/06/2023	1753.370	0.000	59.690	0.000	1813.060

900

29/06/2023	1480.960	0.000	39.820	0.000	1520.780
30/06/2023	1589.220	12.930	70.360	0.000	1672.510
01/07/2023	1571.260	35.170	145.560	0.000	1751.990
02/07/2023	1741.780	0.000	89.280	0.000	1831.060
03/07/2023	1790.490	0.000	94.590	0.000	1885.080
04/07/2023	1338.990	0.000	89.080	0.000	1428.070
05/07/2023	1263.530	23.510	89.920	0.000	1376.960
06/07/2023	1451.280	53.490	231.370	0.000	1736.140
07/07/2023	1345.150	35.450	66.270	0.000	1446.870
08/07/2023	1047.540	13.040	12.690	0.000	1073.270
09/07/2023	562.400	0.000	51.180	0.000	613.580
10/07/2023	764.140	0.000	37.820	0.000	801.960
11/07/2023	647.700	0.000	16.480	0.000	664.180
12/07/2023	964.340	0.000	10.640	0.000	974.980
13/07/2023	910.230	67.250	63.890	0.000	1041.370
14/07/2023	570.180	37.320	186.670	0.000	794.170
15/07/2023	522.210	76.820	125.040	0.000	724.070
16/07/2023	1039.280	37.710	106.870	0.000	1183.860
17/07/2023	1082.410	19.580	124.020	0.000	1226.010
18/07/2023	1178.850	114.680	94.850	0.000	1388.380
19/07/2023	1141.710	41.780	94.010	0.000	1277.500
20/07/2023	203.740	0.000	0.000	0.000	203.740
21/07/2023	1534.160	131.830	144.870	40.500	1851.360
22/07/2023	1633.340	73.840	167.330	39.300	1913.810
23/07/2023	1717.410	61.140	186.040	38.820	2003.410
24/07/2023	1618.720	29.970	133.450	104.980	1887.120
25/07/2023	1443.840	0.000	442.210	41.170	1927.220
26/07/2023	561.470	0.000	38.850	38.070	638.390
27/07/2023	757.780	0.000	178.760	74.710	1011.250
28/07/2023	1183.770	0.000	119.800	0.000	1303.570
29/07/2023	404.950	0.000	0.000	0.000	404.950
30/07/2023	1172.670	31.100	206.860	150.790	1561.420
31/07/2023	1514.990	16.620	151.210	36.060	1718.880
01/08/2023	1806.860	0.000	167.270	35.270	2009.400
02/08/2023	1656.840	0.000	272.100	38.650	1967.590
03/08/2023	1657.020	14.650	151.480	116.810	1939.960
04/08/2023	1111.410	0.000	95.950	159.380	1366.740
05/08/2023	974.990	0.000	133.600	232.060	1340.650
06/08/2023	1389.690	0.000	77.270	158.840	1625.800
07/08/2023	1100.950	0.000	116.310	183.180	1400.440
08/08/2023	1788.490	0.000	24.780	0.000	1813.270
09/08/2023	1686.130	0.000	98.780	0.000	1784.910
10/08/2023	772.260	0.000	15.580	38.110	825.950
11/08/2023	14.680	0.000	0.000	202.220	216.900
12/08/2023	482.540	0.000	94.720	123.010	700.270
13/08/2023	76.830	0.000	0.000	111.310	188.140
14/08/2023	0.000	0.000	0.000	344.570	344.570
15/08/2023	0.000	0.000	0.000	101.810	101.810
16/08/2023	115.880	0.000	14.920	301.610	432.410
17/08/2023	234.750	0.000	41.510	273.980	550.240
18/08/2023	0.000	0.000	0.000	118.080	118.080

19/08/2023	0.000	0.000	0.000	269.800	269.800
20/08/2023	0.000	0.000	0.000	239.890	239.890
21/08/2023	0.000	0.000	0.000	157.770	157.770
22/08/2023	0.000	0.000	0.000	118.630	118.630
23/08/2023	27.810	0.000	0.000	78.300	106.110
24/08/2023	726.890	16.150	87.500	230.780	1061.320
25/08/2023	1386.140	0.000	75.270	577.310	2038.720
26/08/2023	1101.770	89.620	0.000	349.830	1541.220
27/08/2023	874.970	0.000	187.550	271.450	1333.970
28/08/2023	842.680	0.000	14.550	77.860	935.090
29/08/2023	865.760	0.000	44.480	339.630	1249.870
30/08/2023	240.570	0.000	0.000	666.040	906.610
31/08/2023	677.330	0.000	0.000	302.190	979.520
01/09/2023	1031.550	21.810	0.000	0.000	1053.360
02/09/2023	390.210	0.000	54.580	66.050	510.840
03/09/2023	0.000	0.000	0.000	228.150	228.150
04/09/2023	0.000	0.000	0.000	299.080	299.080
05/09/2023	0.000	0.000	0.000	306.320	306.320
06/09/2023	157.520	0.000	0.000	272.960	430.480
07/09/2023	648.150	62.740	0.000	222.030	932.920
08/09/2023	1333.110	24.500	15.070	152.760	1525.440
09/09/2023	1627.850	0.000	29.110	148.730	1805.690
10/09/2023	217.980	0.000	0.000	0.000	217.980
11/09/2023	428.680	89.430	0.000	38.540	556.650
12/09/2023	1072.880	24.200	15.100	0.000	1112.180
13/09/2023	579.540	14.880	47.850	38.450	680.720
14/09/2023	1173.430	0.000	88.670	230.450	1492.550
15/09/2023	835.310	0.000	99.380	220.210	1154.900
16/09/2023	1045.100	27.720	70.980	148.800	1292.600
17/09/2023	484.640	11.940	138.480	38.700	673.760
18/09/2023	907.320	13.330	60.220	156.270	1137.140
19/09/2023	985.830	13.280	71.660	160.000	1230.770
20/09/2023	1142.900	14.910	11.400	258.510	1427.620
21/09/2023	1125.790	60.420	143.910	214.640	1544.760
22/09/2023	841.230	108.260	84.710	154.450	1188.650
23/09/2023	740.340	44.900	104.650	113.480	1003.370
24/09/2023	939.450	37.920	148.120	74.200	1199.690
25/09/2023	1220.100	15.740	139.850	180.790	1556.480
26/09/2023	1029.210	64.100	267.580	116.560	1477.450
27/09/2023	1253.380	126.380	171.090	38.220	1589.070
28/09/2023	1503.080	42.420	181.500	73.210	1800.210
29/09/2023	1293.000	10.170	228.750	35.530	1567.450
30/09/2023	1133.520	21.800	434.870	263.980	1854.170
01/10/2023	1214.750	41.370	103.070	73.880	1433.070
02/10/2023	1433.980	31.000	554.320	111.330	2130.630
03/10/2023	931.110	0.000	742.000	70.390	1743.500
04/10/2023	960.090	11.600	596.750	114.810	1683.250
05/10/2023	711.620	8.320	728.020	39.300	1487.260

06/10/2023	1229.280	0.000	310.240	114.330	1653.850
07/10/2023	1461.110	15.280	739.530	0.000	2215.920
08/10/2023	1423.250	38.570	776.470	0.000	2238.290
09/10/2023	1036.200	13.690	565.000	72.140	1687.030
10/10/2023	1518.080	27.670	471.530	100.060	2117.340
11/10/2023	1058.510	0.000	613.420	95.080	1767.010
12/10/2023	1590.550	26.940	561.370	101.190	2280.050
13/10/2023	1350.090	57.090	533.640	98.180	2039.000
14/10/2023	1676.840	32.940	598.590	209.530	2517.900
15/10/2023	1372.320	17.730	761.470	170.570	2322.090
16/10/2023	1150.770	44.660	485.350	158.400	1839.180
17/10/2023	935.770	0.000	333.030	66.210	1335.010
18/10/2023	1020.880	108.250	333.350	104.480	1566.960
19/10/2023	1184.940	25.860	463.890	141.570	1816.260
20/10/2023	1480.370	67.480	438.850	99.620	2086.320
21/10/2023	1658.520	58.700	453.850	109.110	2280.180
22/10/2023	1386.040	72.890	613.300	98.880	2171.110
23/10/2023	1161.390	0.000	613.930	99.580	1874.900
24/10/2023	1616.930	0.000	441.450	95.020	2153.400
25/10/2023	1455.520	27.990	441.040	91.490	2016.040
26/10/2023	1640.020	59.170	377.210	103.070	2179.470
27/10/2023	1679.050	10.240	301.920	169.690	2160.900
28/10/2023	1910.340	56.620	272.760	262.620	2502.340
29/10/2023	1807.530	63.970	365.960	69.830	2307.290
30/10/2023	1929.750	30.090	338.070	142.540	2440.450
31/10/2023	1577.780	217.820	309.630	178.340	2283.570
01/11/2023	1656.440	29.920	466.540	139.790	2292.690
02/11/2023	1641.370	91.230	292.110	31.020	2055.730
03/11/2023	2143.520	0.000	376.530	0.000	2520.050
total	348946.730	8149.400	45197.040	29797.660	432090.830

DISPATCH CHALLAN

Municipal Corporation Gurugram

Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob No, 9519070990, 7775092692

Sr. No. 21972

Transporter Name Bhumi Green Energy

Date :- 28/04/2023

Mobile No 7348481521

Vehicle No HR-74-A-3472

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To: Jeeptal Bandhwari

Material

Compost Inert C & D Recycling Plastic Etc

Gross Wt (KG) 30350 Tare Wt (KG) 10380 Net Wt (KG) 19970

It is Certified that particular given above are true and correct

Bhumi Green Energy
Authorised Signature

Main Gate Security

Authorised Signature

Verified By MCG

Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 24661

VEHICLE NO : HR-74-A-3472

CUSTOMER : Jeeptal

MATERIAL : Bio-Soil

GROSS Wt : 30350.00 kg

Date & Time : 28-04-2023 00:02:00

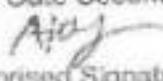
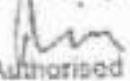
TARE Wt : 10380.00 kg

Date & Time : 28-04-2023 00:02:00

Net Wt : 19970.00 kg

Weight in words : Nineteen Thousand Nine Hundred And Seventy kg

This is computer generated and verified slip.

DISPATCH CHALLAN		Municipal Corporation Gurugram	
 BHUMI GREEN ENERGY		Bhumi Green Energy	
		Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana	
		Mob. No, 9519070990, 7775092692	
Sr. No	21973	Date :-	28/04/2023
Transporter Name	Bhumi Green Energy		
Mobile No	7348481521		
Vehicle No	HR-38-T-5731		
Driver Name			
Mobile No			
Consignor Name : Bhumi Green Energy		Consignee Name: Municipal Corporation Gurugram	
Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana		Dispatch To: Jeet Pal Bandhwari	
Material	Compost <input checked="" type="radio"/>	Inert <input type="radio"/>	C & D <input type="radio"/> Recycling Plastic Etc <input type="radio"/>
Gross Wt (KG)	31240	Tare Wt (KG)	11100
		Net Wt (KG)	20140
It is Certified that particular given above are true and correct			
 Bhumi Green Energy Authorised Signature	Main Gate Security  Authorised Signature	Verified By MCG  Authorised Signature	

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No : 74667
 CUSTOMER : Jeetpal

VEHICLE NO : HR-38-T-5731
 MATERIAL : Bio-Soil

GROSS Wt : 31240.00 kg Date & Time : 28-04-2023 00:11:00
 TARE Wt : 11100.00 kg Date & Time : 28-04-2023 00:11:00
 Net Wt : 20140.00 kg Weight in words : Twenty Thousand One Hundred And Forty kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

Plant Add - Bandhwar Slf Site Gurugram Haryana
Mo No - 95770 332

905

BHUMI GREEN ENERGY

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan No: 1127

Date: 20-04-2022

Consignor Name: JK Cement Works

Receiver: Bhumi Green Energy Name: Municipal Corporation Gurugram

Site Add: Bandhwar Slf Site, Near Gurugram - Haryana
Dispatch To: Mangrol Nimbhecha
Chittar gate - 312617

Remarks

Transporter Name: Shyam Kachhara

Address: Dera Delhi

Vehicle No: RJ-09-GRE-2627

Driver Name: Mukesh

Mobile No: 1375396670

Description Of Material: Gross WT 50740

Qty Weight RES: ✓ Tax WT 15000

Net WT 35740

I am Certified that particular given above are true and correct



Plant Gate Security

Vikash

Auth Signature

Municipal Corporation Gurugram

Auth Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWAR SLF SITE GURUGRAM HARYANA PH

RST No: 22371 VEHICLE NO: RJ-09-GRE-2627
CUSTOMER: JK Cement Works MATERIAL: RDF

GROSS WT: 50740.00 kg Date & Time: 20-04-2022 13:39:00
TARE WT: 15000.00 kg Date & Time: 20-04-2022 13:39:00
Net WT: 35740.00 kg Weight in words: Thirty Five Thousand Seven Hundred And Forty kg

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BHUMI GREEN ENERGY

Plant A02 - Bandhwar Dump Site, Gurugram Haryana
Mo No - 95190 000000

906

BHUMI GREEN ENERGY

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan No	1123
Date	20-04-2023
Consignee Name	Narela waste to energy plant
Name - Bhumi Green Energy	Name - Municipal Corporation Gurugram
Site Add - Bandhwar SLF Site, Near Gurugram - Faridkot Toll Tax, Gurugram, Haryana	Dispatch To - Narela

Transporter Name	Bhumi Enterprises	Rangak
Address	Delhi	
Vehicle No	HR-38-Y-4111	
Driver Name	Sajim Khan	
Mobile No	7560809101	
Description Of Material	Gross WT 54930	
Dry Waste RDF	Tare WT 14500	
	Net WT 40430	

It is Certified that particular green above are true and correct



Main Gate Security
Vikash
Auth Signature

Municipal Corporation Gurugram
Auth Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA TEL.

RST No	23188	VEHICLE NO	HR-38-Y-4111
CUSTOMER	Narela waste to Energy Plant	MATERIAL	RDF
GROSS WT :	54930.00 kg	Date & Time	20-04-2023 21:15:00
TARE WT :	14500.00 kg	Date & Time	20-04-2023 21:15:00
Net Wt :	40430.00 kg	Weight in words :	Forty Thousand Four Hundred And Thirty kg

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DISPATCH CHALLAN

Municipal Corporation Gurugram

907



BHUMI GREEN ENERGY

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob. No. 9519070990, 7775092692

Sr. No. 226077

Transporter Name Bhumi Green Energy

Date :- 03/05/2023

Mobile No 7348481521

Vehicle No HR-55-W-0099

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To Ject. Pal
Bandhwari

Material

Compost Inert C & D Recycling Plastic Etc

Gross Wt (KG) 28750 Tare Wt (KG) 12500 Net Wt (KG) 16250

It is Certified that particular given above are true and correct



Bhumi Green Energy

Main Gate Security

Verified By MCG

Signature

Authorized Signature

Authorized Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27168

VEHICLE NO : HR-55-W-0099

CUSTOMER : Jectpal

MATERIAL : C&D and Inert

GROSS Wt. : 28750.00 kg

Date & Time : 03-05-2023 12:13:00

TARE Wt. : 12500.00 kg

Date & Time : 03-05-2023 12:13:00

Net Wt. : 16250.00 kg

Weight in words : Sixteen Thousand Two
Hundred And Fifty kg

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DISPATCH CHALLAN

Municipal Corporation Gurugram

908



BHUMI GREEN ENERGY

Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Fandabad Toll Tax, Gurugram, Haryana
Mob. No. 9519070990, 7775092692

Sr. No. 22608

Transporter Name Bhumi Green Energy

Date :- 03/05/2023

Mobile No 7348481521

Vehicle No HR-38-T-5731

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

Address- Bandhwari SLF Site, Near Gurugram- Fandabad Toll Tax, Gurugram, Haryana

Dispatch To: Jeet Pal
Bandhwari

Material	Compost <input type="radio"/>	Inert <input checked="" type="radio"/>	C&D <input type="radio"/>	Recycling Plastic Etc <input type="radio"/>
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Gross Wt (KG) 27540 Tare Wt (KG) 11100 Net Wt (KG) 16440

It is Certified that particular given above are true and correct



Main Gate Security
Authorised Signature

Verified By MCG
Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27169	VEHICLE NO : HR-38-T-5731
CUSTOMER : Jeetpal	MATERIAL : C&D and Inert

GROSS Wt : 27540.00 kg	Date & Time : 03-05-2023 12:22:00
TARE Wt : 11100.00 kg	Date & Time : 03-05-2023 12:22:00
Net Wt : 16440.00 kg	Weight in words : Sixteen Thousand Four Hundred And Forty kg

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DISPATCH CHALLAN



Municipal Corporation Gurugram
Bhumi Green Energy

Address - Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana
Mob. No. 9519070090, 7775092892

Sr. No. 22603		Date :- 03/05/2023	
Transporter Name Adesh Enterprises			
Mobile No 7348481521			
Vehicle No MP-07-HB-3872			
Driver Name			
Mobile No			
Consignor Name : Bhumi Green Energy		Consignee Name: Municipal Corporation Gurugram	
Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana		Dispatch To: Giriraj Bhadana Paligaon	
Material	Compost <input type="radio"/>	Inert <input type="radio"/>	C & D <input checked="" type="radio"/>
			Recycling Plastic Etc <input type="radio"/>

Gross Wt (KG) 30430 Tare Wt (KG) 12110 Net Wt (KG) 18320

It is Certified that particular given above are true and correct

Bhumi Green Energy

 Authorised Signature

Main Gate Security

 Authorised Signature

Verified By MCG

 Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27164	VEHICLE NO : MP-07-HB-3872
CUSTOMER : Giriraj Bhadana	MATERIAL : C&D

GROSS Wt : 30430.00 kg	Date & Time : 03-05-2023 11:40:00
TARE Wt : 12110.00 kg	Date & Time : 03-05-2023 11:40:00
Net Wt : 18320.00 kg	Weight in words : Eighteen Thousand Three Hundred And Twenty kg

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DISPATCH CHALLAN

Municipal Corporation Gurugram

910



BHUMI GREEN ENERGY

Bhumi Green Energy

Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana

Mob. No. 9519070990, 7775092692

Sr. No. 22604

Transporter Name Adarsh Enterprises

Date :- 03/05/2023

Mobile No 7348481521

Vehicle No MP-07-HB-8655

Driver Name

Mobile No

Consignor Name : Bhumi Green Energy

Consignee Name: Municipal Corporation Gurugram

Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana

Dispatch To: Giriraj Bhadana Pali Jau

Material	Compost <input type="radio"/>	Inert <input type="radio"/>	C & D <input checked="" type="radio"/>	Recycling Plastic Etc <input type="radio"/>
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Gross Wt (KG) 30870 Tare Wt (KG) 12020 Net Wt (KG) 18850

It is Certified that particular given above are true and correct



Main Gate Security
Authorised Signature

Verified By MCG
Authorised Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-

RST No. : 27165 VEHICLE NO : MP-07-HB-8655
 CUSTOMER : Giriraj Bhadana MATERIAL : C&D

GROSS Wt : 30870.00 kg Date & Time : 03-05-2023 11:49:00
 TARE Wt : 12020.00 kg Date & Time : 03-05-2023 11:49:00
 Net Wt : 18850.00 kg Weight in words : Eighteen Thousand Eight Hundred And Fifty kg

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